Advertised before Acceptance under section 20(1) Proviso

771694  08/10/1997

BONN NUTRIENTS PVT. LTD.

trading as ;BONN NUTRIENTS PVT. LTD.

CHANDIGARH ROAD, JHABEWAL, LUDHIANA, (PB.).

MANUFACTURERS AND MERCHANTS

A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956.

Address for service in India/Agents address:

MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).

Used Since :01/04/1997

DELHI

bread, biscuits, confectionery and bakery products

Registration of this Trade Mark shall give no right to the exclusive use of the WORD "SPECIAL"
1554495  27/04/2007
DILEEP KUMAR PATIL
trading as ;MVR FOOD PRODUCTS
PLOT NO.26, ROAD NO.2, KATTEDAN, HYDERABAD-77, AP
MANUFACTURERS AND MERCHANTS
PROPRIETOR
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :02/01/2006
CHENNAI
ALL KINDS OF BISCUITS AND WAFERS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL OTHER DESCRIPTIVE MATTER EXCEPT THE WORD "MAGIC".
2193653  23/08/2011
M/S CREMICA FOOD INDUSTRIES LTD.
THEING ROAD, PHILLAUR- 144 410
MANUFACTURE & MERCHANTS
Address for service in India/Attorney address:
MADAMSER & CO.,
FLAT NO.E.GF SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001
Used Since :01/01/2007

DELHI
IN RESPECT OF COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO. ARTIFICIAL COFFEE; FLOUR AND
PREPARED ITEMS MADE FROM CEREALS. BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST,
BAKING POWDER; SALT, MUSTARD; VINEGAR. SAUCES. (CONDIMENTS): SPICES; ICE, PREPARED FOOD ITEMS FROM
CEREALS, RICE ICE CREAM. FLAKES, BISCUITS, CONFECTIONARY OF ALL KINDS. SUGAR CONFECTIONARY,
CHOCOLATES, RUSKS, INCLUDED IN CLASS 30
2466024  24/01/2013
GANPATJEE SPICES PVT LTD
59/4341 FF VISHNU MANDIR MARG KAROL BAGH NEW DELHI 110005
MANUFACTURING & TRADING
Address for service in India/Agents address:
PURU & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :19/02/1996
DELHI
ALL TYPES OF SPICES, COFFEE. TEA, COCOA, SUGAR, RICE, TAPIOCA. SAGO. ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY. ICES: HONEY. TREACLE; YEAST. BAKING POWDER; SALT. MUSTARD; VINEGAR. SAUCES, (CONDIMENTS): SPICES; ICE
JOHN MILLERS
2514325    16/04/2013
JAGMEET SINGH KOHLI
542, Sector-8, IMT Manesar, Gurugram, Haryana 122050.
MANUFACTURING & TRADING
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :11/04/2013
DELHI
COFFEE TEA COCOA SUGAR RICE TAPIOCA SAGO ARTIFICIAL COFFEE FLOUR AND PREPARATIONS MADE FROM CEREALS BREAD PASTRY AND CONFECTIONERY ICES HONEY TREACLE YEAST BAKING POWDER SALT MUSTARD VINEGAR SAUCES SPICES ICE
2610525  10/10/2013
VIBHA DEVI
SOURAV KUMAR
trading as ;GUNJAN KUMAR SOURAV KUMAR
VIBHA DEVIL/W/O GULABI PD SINGH,ANAND NAGAR,KHUSHKI BAGH,PURNEA,BIHAR-854305
Manufacturer
Used Since :24/12/2012
KOLKATA
SPICES POWDER AND SPICES
2705329  25/03/2014
MR. RAGHAV TALWAR
SHOP NO. 1081, RAILWAY ROAD, PANIPAT, HARYANA-132103
MANUFACTURERS AND MERCHANTS
Used Since :01/01/1940
DELHI
BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
Mark shall be used as a device as substantially represented and filed with no rights over the word Rama Bakery exclusively.
2807214  11/09/2014
PRABHAKAR GANAPATI DHANTAL
trading as ;DHANTAL FOODS
A-32, MERCANTILE BANK EMPLOYEES CO-OP-HSG. SOC. LTD. HINDU FRIENDS SOCIETY, NATWAR NAGAR ROAD NO.5, JOGESHWARI (EAST), MUMBAI-400060
MANUFACTURERS/MERCHANTS
INDIAN NATIONAL
Address for service in India/Agents address:
M. P. MIRCHANDANI & CO.
RAM MANSION, IST FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITY WALK, COLABA, MUMBAI - 400 001.
Used Since :01/04/2014
MUMBAI
BAKERY PRODUCTS, CONFECTIONERY, TOFFEES, CHOCOLATE, ICE-CREAM, HONEY, SUGAR, FLOUR PREPARATIONS MADE FROM CEREALS, YEAST, BAKING POWDER, SPICES, PAPAD, SWEETMEATS, FOOD PRODUCTS, KETCHUP, TOMATO SAUCE AND PUDDINGS
2808097   12/09/2014
MY KINGDOM FOODS PVT. LTD.
58/1, LASUDIA MORI, DEWAS NAKA, INDORE-[M.P]
MANUFACTURERS AND MERCHANTS
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IInd FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/2005
MUMBAI
CHURAN, CHUTNEY, CONFECTIONERY (NON-MEDICATED), NAMKEENS, FARSANS, CHOCOLATES, BISCUITS, (NOT FOR ANIMALS) SWEETS, CHIKKI, BHUJIA, CANDY, SAUCES (EXCEPT SALAD DRESSING)
GRAHSTHI

2809613   11/09/2014

NEERAJ GATTANI
1738, NAI BASTI CHOWK, S.P. MUKHERJEE MARG, DELHI-110006
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

DELHI
PULSES, SPICES, ATTA, MAIDA, SOOJI, BESAN, RAWA, SUGAR, TEA, COFFEE, SALT, PAPER, SAUCES, VINEGAR,
BREAD, BISCUIT, CAKES, NOODLES, FLAVORS AND ESSENCE FOR PREPARATIONS OF FOOD AND PREPARATION
MADE FROM CEREAL
ANIL KUMAR CHADDHA
trading as ;SITA RAM CHADDHA & CO.
DIPUTY GANJ, MORADABAD-244001, UP
MANUFACTURER AND TRADER
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2004
To be associated with:
2811923
DELHI
NON-MEDICINAL CONFECTIONERY & NON-MEDICATED DIGESTIVE TABLETS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE COCONUT.
2822723  06/10/2014
KROWN BISCUIT PVT. LTD.
L-108-109, LAJPAT NAGAR - IIND, NEW DELHI - 110024, INDIA
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :18/03/2012
DELHI
BISCUITS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE JEERA.
2841757 13/11/2014
BARKAT NURUDINBHAI VELANI
trading as; ALISHA GRUH UDHYOG
PLOT NUMBER-281, AMBAWADI, G.I.D.C., WADHWAN, DISTRICT- SURENDRANAGAR, GUJARAT STATE, INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
JATIN Y. TRIVEDI
YAGNAJYOT OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015.
Used Since: 11/05/2002
AHMEDABAD
CEREAL BASED SNACK FOOD, RICE BASED SNACK FOOD, SNACKS AND NAMKEEN FOR HUMAN CONSUMPTION,
BISCUITS, POPCORN, FRYUMS AND WAFER BEARING SNACK FOOD, SAGO, CORN AND WHEAT FLOUR, FLOUR AND
PREPARATIONS MADE FROM CEREALS, CHIPS [CEREAL PRODUCTS].
2842793  13/11/2014

ABHISHEK KHANDELWAL
trading as ;M/S MARWAAD NAMKEEN MERCHANT
JHANKAR BHAWAN,OUTSIDE SOJATI GATE,JODHPUR,RAJASTHAN,INDIA.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :10/11/2014

AHMEDABAD
FLOUR AND PREPARATIONS MADE FROM CEREALS,CONFECTIONERY AND NAMKEEN.
MARWAAD..
MARWAADWALAS.COM

2842794  13/11/2014
ABHISHEK KHANDELWAL
trading as ;M/S MARWAAD NAMKEEN MERCHANT
JHANKAR BHAWAN,OUTSIDE SOJATI GATE,JODHPUR,RAJASTHAN,INDIA.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/11/2014
To be associated with:
2842793

AHMEDABAD
FLOUR AND PREPARATIONS MADE FROM CEREALS,CONFECTIONERY AND NAMKEEN.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.MARWAAD..
2848132  24/11/2014  
UKCHAND W. BAFNA  
trading as ;SHRI GOUTAM INDUSTRIES UNIT 2  
WB PLAZA, 2ND FLOOR, NEW COTTON MARKET, HUBLI - 580 029, KARNATAKA, INDIA.  
MANUFACTURES AND MERCHANTS  
ACT,1932  
Address for service in India/Agents address:  
THARA & THARA  
19, OLD NO. 9/1, THIRU VI KA BRIDGE ROAD, ADYAR, CHENNAI 600 020  
Used Since :05/04/2006  
CHENNAI  
CEREALS.  
*The mark should be used as a whole.*
ADDRESS HOME RETAIL PVT.LTD.
P-65 3RD FLOOR, SOUTH EXTENSION, PART-II NEW DELHI110049
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
BIJU MATTAM ADV.,
431-432, PHASE-4, UDYOG VIHAR, GURGAON

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR AND SPICES
2894262   06/02/2015
KARIM HOTELS PVT.LTD.
16 GALLI KABABIYAN, BAZAAR MATIA MAHAL NEAR JAMA MASJID DELHI 110006
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
DIWAN ADVOCATES
CHAMBER-303, PATIALA HOUSE COURT, NEW DELHI-1
Used Since :10/01/2015
To be associated with:
2051017, 2051021, 2051023, 2051026, 2894260
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE
FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-
POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION
NO..2051017,2051021,2051023,2051026,2894260..
MR. ASHOK GAMBIHIR
trading as ;GAMBHIR RICE & GEN. MILLS
OLD BILASPUR ROAD, JAGADHRI, DISTT.-YAMUNA NAGAR, HARYANA
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2005

DELHI
ATTA, MAIDA, SUJI, BESAN AND FLOUR PREPARATION FOR SALE IN HARYANA, PUNJAB, HIMACHAL PRADESH, U.P.
AND JAMMU & KASHMIR.

No exclusive right over the descriptive matters appearing on the label.
STREAX
2912193  24/02/2015
HYGIENIC RESEARCH INSTITUTE PRIVATE LIMITED
trading as ;HYGIENIC RESEARCH INSTITUTE PRIVATE LIMITED
602, Supreme Chambers, Off. Veera Desai Road, Andheri(West), Mumbai-400 053.
MANUFACTURERS & MERCHANTS
A Company incorporated under the Companies Act
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
FOOD PREPARATIONS FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30; BISCUITS, CHOCOLATES AND
CONFECTIONERY; PROCESSED GRAINS INCLUDING RICE AND WHEAT; CEREALS AND PREPARATIONS MADE FROM
CEREALS; FLOUR AND PREPARATIONS MADE FROM FLOUR; SNACK FOODS; CHIPS, WAFERS AND CRISPS INCLUDED
IN CLASS 30; BREAD, CAKE, PASTRY, WAFER (BISCUITS); SPICES; PAPAD, HONEY, YEAST, BAKING-POWDER,
COOKING ESSENSES, PERMITTED FOOD FLAVOURS AND COLOURS; COFFEE AND TEA; SUGAR, SWEETENING
MATERIALS NOT INCLUDED IN CLASS 1; PULSES; INSTANT FOOD MIXES; NOODLES AND PASTA PRODUCTS.
2913687  03/03/2015

K.S.Srinivasan
Old No.77, New No.4-1, Thomsanpet, KaVeripattnam, Krishnagiri (Taluk and Dist), Pin - 635 112, Tamilnadu, India
Manufacturer and Merchant

Address for service in India/Attorney address:
Rayar Consultancy Services,
37/55, Civil Aviation Colony, Nanganallur, Chennai - 600 061.

Used Since: 21/06/2012

To be associated with:
1933451

Chennai
Grains, cereals, pulses, spices and their flour preparations
2948451 23/04/2015

SHREE RAM GUPTA
trading as ;SHREE R INTERNATIONAL
47/50 GENERAKGANJ KANPUR U.P
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALLI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI-110 005
Used Since: 28/11/2001

DELHI
PERMITTED FOOD FLAVOURS AND COLOURS ALL GOODS BEING INCLUDED IN CLASS-30;
2958140 06/05/2015
SUNITA MAHESHWARI
trading as ;K’s Magic
142, Sainik Vihar, Delhi-110034
Manufacturing & Trading
Proprietorship Firm

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/05/2015

DELHI
herbs, preserved [seasonings] and spices included in class 30
2960321  11/05/2015
MR. SURAJ BHAN MITTAL
trading as ;SHRI MANADEV CATTLE FEED INDUSTRIES.
PLOT NO- 174, POCKET-F, SECTOR-1, DSIIDC INDUSTRIES AREA, BAWANA, DELHI-110039.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
DELHI
PULSES INCLUDING TOOR DAL, ARHAR DAL, MONG DAL, CHANA DAL, MATAR DAL, MOTH DAL, URAD DAL, MASUR DAL INCLUDED IN CLASS 30.
Mark shall be used as a whole with no right over the word Mahadev separately.
2974793  29/05/2015
SH. HARBHAJAN SINGH
trading as ;M/S C BAKERS
B-XX-1185, KRISHNA NAGAR, NEAR ASTHA HOSPITAL, LUDHIANA, PUNJAB.
MANUFACTurers AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/05/2015
DELHI
CONFECTIONERY AND BAKERY PRODUCTS IN CLASS-30.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.This is condition of registration that no exclusive right to use the word Bakers.
3016137  24/07/2015
JAY GULWANI trading as AARTI FOOD PRODUCTS
368, UDHYOG NAGAR, INDORE - [M.P.] MANUFACTURER AND MERCHANTS A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/04/2001
MUMBAI
CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, BISCUITS (NOT FOR ANIMAL), WAFERS BISCUITS, SNACKS FOODS, CHEESE BISCUITS AND CHEWING GUM INCLUDED IN CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS.
Trade Marks Journal No: 1914, 12/08/2019

3022406 02/08/2015

HARVINDER SINGH
trading as ;RRJ GROUP
VILLAGE GEHRI MANDI, DISTT. AMRITSAR-143149 (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 01/04/2012
DELHI

Tea.

No right to the exclusive use of the word "HIMALAYAN". Mark should be used as whole.
LAKSHMI

3028272  10/08/2015

PAWAN KUMAR

trading as ;POOJA NAMKEEN BHANDAR

RAILWAY ROAD, JWALAPUR, HARIDWAR, UK

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

MANGLA & ASSOCIATES.

1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Used Since :01/04/1997

DELHI

NAMKEENS AND CONFECTIONERY.
3043434    27/08/2015
M/S. SHRYANS ENTERPRISES PVT. LTD.
28/36, OLD RAJENDER NAGAR, NEW DELHI-110060
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/1998

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3049538  07/09/2015
MR. RAJESH KUMAR RATHOR
trading as ;M/S. SHRI DARSHAN FOOD PRODUCTS
VILLAGE-MISHRIPUR, SHAHJAHANPUR, (U.P.)-242001
MANUFACTURING & TRADING

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92
Used Since :05/08/2015

DELHI
RUSK INCLUDED IN CLASS 30
3052531  10/09/2015
ADITYA SINGHAL
trading as ;M/S. UDITI INTERNATIONAL
A-5/8, FIRST FLOOR, JHILMIL INDUSTRIAL AREA, DELHI-110095
merchants and manufacturers
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/09/2015
To be associated with:
3015792
DELHI
Confectionery products including chocolates, toffees & chewing gum (non medicated) and biscuit
3060669  22/09/2015
VARK SNACK FOOD PVT. LTD.
21A, SOUTH DRIVE, DLF CHATTARPUR FARMS, CHATTARPUR ROAD, NEW DLEHI-110074.
MERCHANTS & MANUFACTURERS
Used Since : 01/07/2015
DELI
RICE, RICE PUFF, RICE FLAKES, COFFEE, TEA, SUGAR, SAGO, TAPIOCA, FLOUR AND PREPARATIONS MADE FROM CEREALS & RICE, BREAD, PASTRY, CONFECTIONERY, ICES, HONEY, SALT, VINEGAR, SAUCES AND SPICES
3076576  13/10/2015
OM PRAKASH
trading as ;GURU NANAK RICE MILL
FATEHABAD ROAD, RATIA RATIA HARYANA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
INDIAN BRAND REGISTRATION SERVICE
157/8 SHAM NAGAR KARNAL HARYANA 132001
Used Since :01/09/2015
DELHI
RICE.
3080628    16/10/2015
RAJBIR SHARMA
trading as ;M/S. RAAJ FLOUR MILLS
PLOT NO.-191, G-BLOCK, ASHOK VIHAR, PHASE-3, GURGAON, HARYANA
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :14/04/2010
DELHI
ATTA AND RICE
This is condition of registration that no exclusive right to use the word Atta..
SHOKK

3091670  03/11/2015
SURYA FOOD & AGRO LTD
D-1 SECTOR-2 NOIDA 201301 U.P
MERCHANTS & MANUFACTURERS
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008

Proposed to be Used
DELHI
BISCUITS, COOKIES, CAKES AND OTHER BAKERY & CONFECTIONERY ITEMS INCLUDED IN CLASS 30.
3100461    18/11/2015
M/S. MARYA DAY AGRO FOODS PVT. LTD.
CALIFORNIA CAMPUS, 97, CIVIL LINES, OPPOSITE RATANDEEP COMPLEX, BAREILLY-243001, U.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, flour and preparations made from cereals, bread, pastry and confectionery, ices, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces, (condiments), spices, ice

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "TIKKA CHAAP" and "MARK TO BE USED AS A WHOLE".
HIRALAL & BROTHERS

3102091  20/11/2015
SH. PARAS SHARMA
SH. VIPIN SHARMA
trading as ;HIRA SWEETS & RESTAURANTS
E-60 VIJAS MARG LAXMI NAGAR NEW DELHI 110092
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/1960

DELHI
NAMKIN, SWEET, SNACKS, PAPAD, BHUJIA AND CONFECTIONERY, PASTRY, RUSK, BREAD, BISCUITS, CHOCOLATES, BAKERY ITEMS AND ICE CREAMS INCLUDED IN CLASS 30.
RKB

3103906  23/11/2015
RAKHESH KUMAR AGARWAL
trading as ;BANSAL ENTERPRISES
MANSAROVAR COLONY, KUCHAMANCITY, DIST. NAGAUR, RAJASTHAN
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/04/2015

AHMEDABAD
SPICES
Goods restricted for sale in the state of Rajasthan only..
3106124  24/11/2015
MAN MOHAN SHARMA
trading as ;M/s. Salty Food Products, a proprietorship concern
WZ 413 B, Sri Nagar, Rani Bagh, Delhi 110034
Manufacturer, Merchant & Trader
an Indian National
Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078
Used Since :20/10/2014
DELHI
NAMKEEN; BHUJIA; SALTISH PREPARATIONS; BAKERY PRODUCTS; BISCUITS; RUSK; COOKIES; PUFFS; BREAD;
BREAD TOASTS; FLOUR AND PREPARATIONS MADE FROM CEREALS, CONFECTIONARY ITEMS; CEREAL-BASED
SNACK FOODS; SWEETS; SOHAN CAKE; SOHAN PAPDI; PAPAD; CHIPS; WAFERS; FLAKES.
NUTRIEAT

3107141    26/11/2015

S.K., AGARWAL
1928-P, SECTOR-4, GURGAON-122001, HARYANA

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since : 01/11/2015

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, FLOUR, MAIDA, SUJI, SAGO, WHEAT, ASAFOETIDA, BESON, PAPAD, SPICES, BREAD, KETCHUP, VERMICELLI, BISCUITS, AND NAMKEEN, DALIA, SALT, CAKES, POWDER MILK, CHEWING GUM, JEERA, SOUNF, ILAYACHI, HING, PEPPER, YEAST, SNACKS, MUSTARD, CHOCOLATES, PASTRY, RUSK CONFECTIONERY, ICES, SWEETS, SAUCES, HONEY, NOODLES, TREACLE, JAGGERY, CUSTARD POWDER, CORN FLOUR POWDER, CURRY POWDER, TERNERIC POWDER, CHILLY POWDER, BAKING POWDER. VINEGAR, POHA, FLOUR AND PREPARATIONS MADE FROM CEREALS AND SAUCES.
3107365    27/11/2015

MANOJ MODI

trading as ;MODI FOOD PRODUCTS

ECOTEC-2, PLOT NO. 42, UDYOG VIHAR ETENSION-1, GREATER NOIDA.

MERCHANTS & MANUFACTURERS

Used Since :01/08/2014

DELHI

BAKERY, PASTRY AND CONFECTIONERY PRODUCTS, CAKE, SNACKS, BISCUITS, NAMKEEN & CHOCOLATE,
INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., “CAKE”
and “MARK TO BE USED AS A WHOLE”.

3108178  27/11/2015
MISS NITIKA JAIN
C-100, SURAJMAL VIHAR, DELHI-110092.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/11/2015

DELHI
CAKE, PASTRY, SWEETS, BISCUIT AND NAMKEEN INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "CAKES" and "MARK TO BE USED AS A WHOLE".
स्वामी रामदेवजी महाराज संस्थान

3128826 17/12/2015
Patanjali Ayurved Ltd
D-38 Industrial Area Haridwar-249401
Manufacturer & Merchant

Address for service in India/Agents address:
Bansal & Company
210, Jop Plaza, (Opp MC Donal"d"s) P-2, Sector-18, Noida-201 301, Ncr Delhi. India.

Used Since: 31/12/1996

To be associated with:
3108479, 3108533, 3108592, 3108637, 3111795, 3111840, 3112407, 3112452, 3112519, 3112564, 3115500, 3115545, 3115596, 3115641, 3115693, 3115738, 3115792, 3115837, 3118985, 3120629, 3120688, 3120733, 3120778, 3120823, 3120869, 3120914, 3122047, 3122092, 3122143, 3122188, 3125702, 3125747, 3125840, 3125885, 3127200, 3127325, 3127376, 3127421, 3128727, 3128772

Delhi
Coffee, tea, cocoa, sugar, rice, tapioca, sago, almond flavourings, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices and ice.

This is subject to association with registered/pending registration no. 3128772.
TOMMYS
3132682 21/12/2015
DHARAMPAL PREMCHAND LIMITED
A-34/35, SECTOR-60, NOIDA-201301
MANUFACTURER AND TRADERS

Proposed to be Used
To be associated with:
3132681
DELHI
OF"COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE"."
3140026   28/12/2015
M. RAVALNATH PRABHU
trading as ;THE CITY BISCUIT WORKS
17-81/4, KALPANE KULSHEKAR, MANGALORE - 575 005
MANUFACTURERS AND MERCHANTS.
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
V.GOPALAKRISHNA,ADVOCATE,
'SOUJANYA # 88,23RD CROSS,3RD BLOCK (EAST),JAYANAGAR,BANGALORE-560 011

Proposed to be Used
CHENNAI
BREAD, BISCUITS, CAKES, SWEETMEATS, CONFECTIONERY AND OTHER BAKERY PRODUCTS, INCLUDED IN CLASS-30,

No exclusive claim over words.
KRISHNA PREMIUM

3145954    31/12/2015

PARUL ARORA

trading as ;PR FOOD PRODUCTS

H.NO. 17, BLOCK A, MAIN ROAD, WAZIRPUR INDUSTRIAL AREA, DELHI.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

TYAGI CERTIFICATIONS SERVICES PVT. LTD.

3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Proposed to be Used

DELHI

COFFEE, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE. SUJI TOAST, RUSK, NAMKEEN, BISCUITS, BREAD, BUN, PAV, PEEZA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "PREMIUM" and "MARK TO BE USED AS A WHOLE".
3162115 18/01/2016
NEERAJ KUMAR AGARWAL
trading as ;LAKSHAY INDUSTRIES
J- 489 D, SARNA DUNGAR INDUSTRIAL AREA, JHOTWARA EXT., JAIPUR, RAJASTHAN.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since: 01/04/1978
To be associated with:
2022862
AHMEDABAD
BESAN
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE device OAM.
3183082  11/02/2016
DEEPAK JINDAL
trading as ;MAHOTSAV
313-E, ABU LANE, MEERUT CANTT-250001, U.P.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MANOJ GUPTA (AD)
209 WEST END ROAD MEERUT CANTT U.P-250001
Used Since :03/03/1999
DELHI
SWEETS, NAMKEEN AND BHAJI (i.e. GIFT PACK OF SWEETS FOR WEDDING & OTHER PURPOSES)
3202409  03/03/2016
POONAM DEVI
trading as ; M/s. GAURAV MASALA UDYOG
NEAR RAJRAJ MEHRA GUEST HOUSE, MATHURA ROAD, HATHRAS (UTTAR PRADESH).
MANUFACTURER & TRADER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since : 29/09/2003
To be associated with:
3131953
DELHI
"SPICES, SPICES (KHATAI)"  SPICES NOT RELATED TO MANGO.
3220063  26/03/2016
GOPAL SINGH
trading as ;M/s. GAURAV AMCHOOR BHANDAR
NAGLA TUNDEHLA HATHRAS (UTTAR PRADESH).
MANUFACTURER & TRADER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :09/03/2016
DELHI
"SPICES, SPICES (KHATAI)" SPICES NOT RELATED TO MANGO.
3221022  29/03/2016
SHIVANI SATIJA
B-33, BIJLI APPARTMENTS, GUJRAWALA TOWN, PART-2, DELHI-110009.
MANUFACTURERS & MERCHANTS
Used Since :07/03/2016
DELHI
MANUFACTURING OF COFFEE, TEA, COCOA, SUGAR, RICE TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3222331  30/03/2016
RENGANATHAN UPPILI SRINIVAS,
18, IV MAIN ROAD, EAST CIT NAGAR, CHENNAI 600 035, TAMIL NADU.
MANUFACTURER AND MERCHANT
A PROPRIETOR FIRM
Address for service in India/Agents address:
NARESH VASSUDHEV
BLOC-1, 2D, RAMANIYAM GAURAVV, MODEL SCHOOL ROAD, CLASIC FARM, (NEAR AAVIN MILK UNIT),
SHOLINGANALLUR, CHENNAI-600119.

Proposed to be Used
CHENNAI
[FLOUR AND PREPARATIONS MADE FROM CEREALS, HONEY, SALT, MUSTARD; CONDIMENTS; SPICE]
No exclusive right over the word MADRAS separately except as substantially shown in the representation of the mark.
3223431  31/03/2016
MANISHA AGARWAL
GANGA PRASHAD AGARWAL
trading as ;BAIJ NATH GANGA PRASHAD
57, SHYAMGANJ, BAREILLY, U.P.
PACKAGING & TRADING
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
万字

3226208 01/04/2016
KIKKOMAN CORPORATION
250, Noda, Noda City, Chiba, Japan
Manufacturers
A corporation duly organized and existing under the laws of Japan
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Soy sauce, Sauces (condiments); spices; condiments; seasonings.
Transliteration : MANJI
3227721  05/04/2016
RAKESH MASALA PVT. LTD.
J-4 SEC-63 NOIDA DISTT-GAUTAM BUDH NAGAR, U.P-201301
MERCAHNTS & MANUFACTURERS
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :04/02/1975

DELHI
TOMATO KETCHUP, SAUCES, CHUTNEYS, GINGER AND GARLIC PASTE FOR USE AS A SEASONING, GRAVIES, NAMKEENS, CONFECTIONERY, SESAME AND SEASONING PASTE, PIZZA, CONVENIENCE FOOD AND SAVORY BISCUITS AND SNACKS
RAKESH MASALA PVT. LTD.
J-4 SEC-63 NOIDA DISTT-GAUTAM BUDH NAGAR, U.P-201301
MERCAHANTS & MANUFACTURERS

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :04/02/1975

DELHI
TOMATO KETCHUP, SAUCES, CHUTNEYS, GINGER AND GARLIC PASTE FOR USE AS A SEASONING, GRAVIES, NAMKEENS, CONFECTIONERY, SESAME AND SEASONING PASTE, PIZZA, CONVENIENCE FOOD AND SAVORY BISCUITS AND SNACKS
SAPTARANG

3244623  27/04/2016
YASH VIKRAM
CHANDELA HOUSE 123/3 MAHARISHI NAGAR EXTENSION IIM ROAD, LUCKOW 226021 U.P
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI

KACHRI, PUFFS, NAMKEEN, COFFEE, TEA, COCOA, SUGAR, RTCE, TAPIOA, SAGO, ARTIFICIAL COFFEE; FLOUR AND
PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST,
BAKING POWDER; SALT, MUSTARD; VINEGAR, PULSES, PICKLES, SAUCES, (CONDIMENTS); SPICES; ICE.
3254082  09/05/2016
MR. RAJENDAR SHARMA
MR. BALBHADDAR SHARMA
trading as ;HINDUSTAN TRADERS
1963/203, 2ND FLOOR, KUCHA CHELAN, KHARI-BAOLI, DELHI-110006.
TRADER
Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032
Proposed to be Used
DELHI
SAFFRON FLAVOURING ESSENCE, FOR FOOD STUFFS AND INCLUDED CLASS 30
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. This is condition of registration that no exclusive right to use the word SAFFRON.
3260880   16/05/2016
SAMARTH SUNILBHAI MUNI PROP. OF MUNI PENDAWALA
trading as ;Muni Pendawala
Khargate, Bhavnagar - 1, Gujarat, India
Manufacturer-Trader-Exporter
Address for service in India/Attorney address:
BRAHMBHATT & ASSOCIATES
5, Bhagyoday Flats, Sattar Taluka Society, B/h. C.U.Shah College, Navjivan, Ahmedabad - 380014, Gujarat, India
Used Since :20/08/1958
AHMEDABAD
Artificial Coffee, Tea, Flour Preparations made from cereals, Cookies, Biscuits, Breads, Pastry and Confectionery, Baking Powder, Mustard, Vinegar, Sauces included in Class 30.
3278268   07/06/2016
KHODABHAI K PATEL
PRAVINBHAI K PATEL
trading as ;HEER KANT ENTERPRISE
B/3, ASHIRVAD COMPLEX, NEW VARDHMAN SOCIETY, NR. SOLA RAILWAY CROSSING, GHATLODIYA, AHMEDABAD-
380061, GUJARAT
MANUFACTURE AND MERCHANT
Used Since :15/03/2016

AHMEDABAD
MANUFACTURING AND MERCHANT OF COFFEE, COFFEE EXTRACTS, ARTIFICIAL COFFEE, COFFEE SUBSTITUTE,
BEVERAGES WITH A BASE OF COFFEE, TEA, GREEN TEA, BLACK LEMON TEA, TEA EXTRACTS, TEA LEAF AND DRY
FRUIT MILK MASALA, MILK WHITENER, HOT CHOCOLATES, CHOKO POWDER, COCOA, INSTANT SOUPS MASALA
PRODUCTS AND PREPARATIONS MADE FROM TEA, COFFEE, FLOUR AND CEREALS, BREAD, PASTRY AND
CONFECTIONERY AND ALL TYPE OF SPICES PRODUCTS AND NAMKEEN FALLING UNDER CLASS 30.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3279222 08/06/2016
SHREEJI AGRI COMMODITY PRIVATE LIMITED
THE SPIRE, OFFICE NO.1205, TWELTH FLOOR, AYODHYA CHOWK, 150FT RING ROAD, RAJKOT - 360007, GUJARAT - INDIA
MANUFACTURER AND MERCHANTS
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :01/04/2016
AHMEDabad
IN RESPECT OF FLOUR AND PREPARATION MADE FROM CEREALS, BREAD, PASTRY AND, CONFECTIONERY, ICE, ICE CREAM, HONEY, TREACLE, YEAST, BAKING POWDER, COFFEE, TEA, SUGAR, RICE, SAGO, ARTIFICIAL COFFEE, SALT, MUSTARD, KETCUPS, VINEGAR, SAUCES(CONDIMENTS), SPICES, NAMKIN, FARSAN, FRYUMS, PAPAD, MATHIYA, CHORAFALI, KHAKHRA, CUMINS, FARALI FLOUR, INSTANT MIX, WAFFER, CHOCOLATE, BAKERY PRODUCTS, SWEETS, CHILLI POWDER, TOFFEE, READY TO EAT FOODS, CHUTNEY, COOKING PASTE, HING, MASALA POWDER INCLUDED IN CLASS- 30.
HYLEYS

3288066  17/06/2016

REGENCY TEAS (PVT) LIMITED AND MR. HIRAN AJITH KARUNARATNE

No. 55-74 Vauxhall Lane, Colombo 02, Sri Lanka and No. 119-2 Kynsey Road, Colombo 08, Sri Lanka

Manufacturers

Address for service in India/Agents address:

ANAND AND ANAND.

B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Tea.
JENNI PIE
3290155  21/06/2016
SANJEET KUMAR TIBREWAL
DEEPTI DADHICH
trading as ;M/S. SD FOODS
NEAR DENSO CHOWK, KRISHNA VIHAR COLONY, SALEMUR MEHDOOD, BHADRABAD, HARIDWAR-249402
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2016
DELHI
RUSK, BEKRI PRODUCTS AND BISCUIT
3293440    24/06/2016
MR. DINESH KHEMKA
B-444, Meera Bagh, 2nd Floor, Paschim Vihar, Outer Ring Road, New Delhi-110063
Manufacturing & Trading
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :23/05/2015
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee; Flour & Preparations Made From Cereals, Bread, Pastry
& Confectionery, Ices; Honey, Treacle, Yeast, Baking Powder, Salt, Mustard; Vinegar, Biscuits, Namkeen, Papad, Atta,
Maida, Suji, Besan, Sauces, Rusk, Spices & Pasta
3293785  25/06/2016
M/S. V.K. HOME SOLUTIONS PVT. LTD.
trading as : M/S. V.K. HOME SOLUTIONS PVT. LTD.
ATASALIA, SHAHJAHANPUR (U.P.)
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2013
DELHI
NAMKEEN AND BAKERY ITEMS
3295495  28/06/2016
SHARAD CHUGH
R-42A, R-BLOCK, DILSHAD GARDEN, DELHI-110095
MANUFACTURER AND MERCHANT
Used Since :01/01/2015
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
TARATAR
3298735  01/07/2016
AKASH THAKKUR
SAURABH GUPTA
trading as ;NIRMAL FOOD PRODUCTS
F-11, UYOG KUNJ, SITE-5, PANKI, KANPUR (U.P.)
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.
Used Since :28/06/2016
DELHI
NAMKEEN, KACHARI, SNACKS, CONFECTIONARY, POPCORN, CORN PUFFS, CORN FLAKES, MAMRA, WAFFERS AND CRISPS ALL BEING GOODS INCLUDED IN CLASS-30
MRUDULA

3300091  01/07/2016
M/S. MRUDULA ENTERPRISES
KOTOJU HARI KRISHNA
BAJUJWAR AJITH KUMAR
trading as ;M/s. MRUDULA ENTERPRISES
# 4-4-24/2/336/2/1, SANJAY NAGAR, ADILABAD - 504001, TELANGANA STATE.,
MANUFACTURERS & TRADERS
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Used Since :25/06/2016

CHENNAI
FLOUR, CONVENIENCE FOOD AND SAVORY SNACKS, SALTS, SEASONINGS, FLAVOURINGS AND CONDIMENTS, SAVORY SAUCES, CHUTNEYS AND PASTES, BAKED GOODS, CONFECTIONERY, CHOCOLATE AND DESSERTS, SUGARS, NATURAL SWEETENERS, SWEET COATINGS AND FILLINGS, BEE PRODUCTS, PROCESSED GRAINS, STARCHES, AND GOODS MADE THEREOF, BAKING PREPARATIONS AND YEASTS, CEREALS, RICE
L'Exclusif

3303364  05/07/2016
NATURES BASKET LIMITED
trading as ;NATURES BASKET LIMITED
GODREJ ONE, 3RD FLOOR, PHIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (EAST), MUMBAI - 400 079
MANUFACTURERS AND MERCHANTS
A Company incorporated under the Companies Act
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :01/02/2016
To be associated with:
2559382, 2559384

MUMBAI
COOKED, BAKED OR FRIED FOOD FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30; BAKERY PRODUCTS;&nbsp;BISCUITS, CONFECTIONERY, CHOCOLATES;&nbsp;BREAD, CAKE AND PASTRY; SNACK FOODS; SWEET, SWEETMEATS; ENERGY BARS &nbsp;CERAL BARS; FOOD PRODUCTS BASED ON FLOUR, RICE AND CEREALS; WHEAT & WHEAT FLOUR; RICE;&nbsp;HONEY;&nbsp;COFFEE, TEA, COCOA, SUGAR,&nbsp;CORN FLAKES AND OAT FLAKES; CEREALS; FLOURS OF CEREALS; FROZEN DESSERTS; NOODLES AND OTHER PASTA PRODUCTS; PUDDINGS, SYRUPS, SAUCES, CONDIMENTS; INSTANT FOOD MIXES; PERMITTED FOOD FLAVOURS, ESSENCES ;SPICES & CURRY POWDERS, ICE CREAM & ICE CREAM MIX.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2559382,2559384.
3303384  05/07/2016
NATURES BASKET LIMITED
trading as ; NATURES BASKET LIMITED
GODREJ ONE, 3RD FLOOR, PHIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (EAST), MUMBAI - 400 079
MANUFACTURERS AND MERCHANTS
A Company incorporated under the Companies Act
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since : 20/06/2016
To be associated with:
3303369
MUMBAI
COOKED, BAKED OR FRIED FOOD FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30, BAKERY PRODUCTS, BISCUITS, CONFECTIONERY, CHOCOLATES, BREAD, CAKE AND PASTRY, SNACK FOODS; SWEET, SWEETMEATS; ENERGY BARS, CERAL BARS; FOOD PRODUCTS BASED ON FLOUR, RICE AND CEREALS; WHEAT, WHEAT FLOUR; RICE, HONEY, COFFEE, TEA, COCOA, SUGAR, CORN FLAKES AND OAT FLAKES; CEREALS; FLOORS OF CEREALS; FROZEN DESSERTS; NOODLES AND OTHER PASTA PRODUCTS; PUDDINGS, SYRUPS, SAUCES, CONDIMENTS; INSTANT FOOD MIXES; PERMITTED FOOD FLAVOURS, ESSENCES, SPICES, CURRY POWDERS, ICE CREAM, ICE CREAM MIX.
Trade Marks Journal No: 1914, 12/08/2019 Class 30

3304463 08/07/2016
LACHMAN TEJUMAL KHETWANI
PRAVEEN LACHMAN KHETWANI trading as ELITE FOOD PRODUCTS
PLOT NO. A-6/4, M.I.D.C., MURBAD, DIST. THANE-421401 [M.S.]
MANUFACTURERS AND MERCHANTS
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since: 15/01/2015
MUMBAI
CONFECTIONERY (NON-MEDICATED), CHOCOLATE, CHOCOLATE-BASED BEVERAGES, JELLIES (FRUIT) AND FRUIT JELLIES (CONFECTIONERY) INCLUDED IN CLASS 30

Melties Choco Fills

3304463 08/07/2016
LACHMAN TEJUMAL KHETWANI
PRAVEEN LACHMAN KHETWANI trading as ELITE FOOD PRODUCTS
PLOT NO. A-6/4, M.I.D.C., MURBAD, DIST. THANE-421401 [M.S.]
MANUFACTURERS AND MERCHANTS
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since: 15/01/2015
MUMBAI
CONFECTIONERY (NON-MEDICATED), CHOCOLATE, CHOCOLATE-BASED BEVERAGES, JELLIES (FRUIT) AND FRUIT JELLIES (CONFECTIONERY) INCLUDED IN CLASS 30
3304469  08/07/2016
lachman tejumal khetwani
trading as ;ELITE FOOD PRODUCTS
PLOT NO. A-6/4, M. I. D. C. MURBAD, DIST. THANE-421401 [M.S.]
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050
Used Since :15/01/2015

MUMBAI
CONFECTIONERY (NON-MEDICATED), CHOCOLATE, CHOCOLATE-BASED BEVERAGES, JELLIES (FRUIT) AND FRUIT
JELLIES [CONFECTIONERY] INCLUDED IN CLASS 30
SWMURALIYA

3306456  12/07/2016
SH PRAMOD KUMAR GUPTA
trading as ;SHIV SHAKTI STORE
H-9, SHARDHANAND MARKET, DELHI-110006.
MANUFACTURE & TRADERS
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.
Used Since :15/06/2003
DELHI
SPICES BEING GOODS INCLUDED IN CLASS -30
PRINCI
3307239  12/07/2016
CONIFER VENTURES LIMITED
Chiswick Park, 566 Chiswick High Road, London, England and Wales, W4 5YE, United Kingdom
Manufacturer and Merchant
a England and Wales private limited company
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
Coffee; coffee-based beverages; coffee-beverages with milk; tea; tea-based beverages; infusions, not medicinal; cocoa;
cocoa-based beverages; cocoa beverages with milk; chocolate-based beverages; sugar; rice; cereals; flour and
preparations made from cereals; cereal-based snack foods; bread; pies; quiches; sandwiches; pastries and non-
medicated confectionery; ices; ice cream; honey; treacle; salt; mustard; vinegar; sauces; salad dressings; cakes;
prepared meals; pastas; pizzas.
MANDAVA PUSHPAVATHI trading as ;M/s. SAI SPECIALITY FATS & EDILE OILS

# SY. NO. 19/6A- 1A, NH-5 MAIN ROAD, PEDDAVUTAPALLI (v), UNGUTUR (M), KRISHNA DISTRICT - 521286, ANDHRA PRADESH,
MANUFACTURERS & TRADERS
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Used Since :04/07/2016

CHENNAI

CONVENIENCE FOOD AND SAVORY SNACKS, SALTS, SEASONINGS, FLAVOURINGS AND CONDIMENTS, BAKED GOODS, CONFECTIONERY, CHOCOLATE AND DESSERTS, BREAD, PASTRIES, CAKES, TARTS AND BISCUITS (COOKIES), SWEETENERS, SWEET COATINGS AND FILLINGS, BEE PRODUCTS, SYRUPS AND TREACLES, SWEET GLAZES AND FILLINGS, ICE, ICE CREAMS, FROZEN YOGURTS AND SORBETS, PROCESSED GRAINS, STARCHES, AND GOODS MADE THEREOF, COFFEE, TEAS AND COCOA AND SUBSTITUTES THEREFOR, PREPARATIONS AND YEASTS, DRIED AND FRESH PASTAS, CEREALS, RICE, FLOUR, BREAKFAST CEREALS, PORRIDGE AND GRITS, YEAST AND LEAVENING AGENTS

3312538    19/07/2016
NAUSHEER HAMEED
trading as ;MANUFACTURER AND SERVICE PROVIDER
44/1 RESIDENCY ROAD, BANGALORE-560 025
MANUFACTURER AND MERCHANTS
SOLO PROPRIETOR
Address for service in India/Attorney address:
BAJAJ & KUMAR LAW CHAMBERS
NO.18, CHITRAKOOT, 1ST CROSS KUMARACOT LAYOUT, HIGH GROUNDS, BANGALORE - 560 001.
Used Since :01/12/2014
CHENNAI
CONFECTIONERY AND PREPARATIONS MADE FROM ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER;
CAKES, CARAMELS, EDIBLE ICES, FLAVOURINGS, PASTRY; BEVERAGES, ICE, ICE CREAM, ICE SORBETS, POWDERS
FOR ICE CREAM, BREADS, JELLIES, MOUSSES, PUDDINGS.
ONCE A DAY
3315347  21/07/2016
AFXIA FRANKE PRIVATE LIMITED
303, Shiv Lok, Jansath Raod, Muzaffarnagar, Uttar Pradesh 251 001, INDIA
Manufacturer, Merchant, Exporter and Trader
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :24/05/2016
DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; ice cream, food Preparations containing protein, Dietary Food Supplements, Chewing Gum, Candies, Toffees, Lozenges, Jelly, Chocolate, Biscuits, Ready to eat Snacks food, Coffee and Cocoa based Nutritional Powder or Beverages, Ready to Drink powder preparations.
3316150   22/07/2016
VINAYAK ROLLER FLOUR MILLS
VILLAGE-LALPUR, JALABAD ROAD, SHAHJANPUR (U.P.)
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR (BEHIND G.T. ROAD), KANPUR.
Used Since : 28/06/2016
DELHI
MILL FLOURS INCLUDED IN CLASS -30

No exclusive right over the descriptive matters appearing on the label.
3316153  22/07/2016
AKASH THAKKUR
SAURABH GUPTA
trading as ;NIRMAL FOOD PRODUCTS
F-11, UYOG KUNJ, SITE-5, PANKI, KANPUR (U.P.)
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR (BEHIND G.T. ROAD), KANPUR.
Used Since :28/06/2016
DELHI
NAMKEEN, KACHARI, SNACKS, POPCORN, CORN PUFFS, CORN FLAKES, MAMRA, WAFFERS, CRISPS AND
CONFECTIONARY ALL BEING GOODS INCLUDED IN CLASS-30
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.,3298735. NO EXCLUSIVE RIGHT
OVER THE DESCRIPTIVE MATTER.
3317916  25/07/2016
MR. RAKESH ARORA
trading as ;NITI JUICE
NU-95-C, PITAM PURA, DELHI-110034.
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :01/04/1994
DELHI
COFFEE, TEA, KETCHUP, VERMICELLI, BAKERY PRODUCTS, EATEABLE FOODS, SNACKS, FAST FOODS AND READY ID SERVE ARTICLES OF FOOD FOR HUMAN CONSUMPTION, ICE CREAM, SWEETS, SAUCES, BREAKFAST FOODS, COOKED DISHES, SOUPS, CUSTARDS, VINEGAR, POHA, KULFI, PASTRIES, CAKES, BISCUITS AND NAMKEEN.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:2415050.
3328036 04/08/2016
SHRI SUNIL KUMAR PANSARI
trading as : DHANWANTRI TRADING COMPANY
3997/3, NAYA BAZAR, DELHI 110006
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI), TELEWARA, DELHI - 110 006.
Used Since : 01/04/2012
DELI
RICE BEING GOODS INCLUDED IN CLASS 30.
3329393  05/08/2016
M/S. SAURAV BEVERAGES PVT. LTD.
A-8, MANSAROVER PARK, SHAHDARA, DELHI-110032
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 01/08/2016
DELHI
namkeen, farsan, wafers, bakery products, chocolates, sweetmeats, cakes, puff, fryums, pastry, ice cream, spices, chips, snack foods, snacks food made from corn, rice, cereal, grains and flour, ready to eat food products for human consumption, pasta, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, confectionery, honey, treacle; yeast, baking powder; salt, mustard; vinegar and sauces, (condiments)
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2070709,3174660,2520341,3160842,3174655.
3329773  06/08/2016
MAA VESHNO CONSUMER PRODUCTS PRIVATE LIMITED
PLOT NO. 99, 100, ECOTECH - 1, ECOTECH EXTENSION, GREATER NOIDA, (U.P.) INDIA AND ALSO 87/A G/F GALI NO. 15, MADHU VIHAR, MAIN ROAD, DELHI - 110 092.
MANUFACTURERS / MERCHANTS.
BODY INCORPORATE

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :30/11/2015

DELHI
PREPARATION MADE FROM CEREALS (NAMKEEN, SNACKS, WAFERS AND BAKERY PRODUCTS), CONFECTIONERY.
SACHE WELLNESS

3331291  09/08/2016
SACHE WELLNESS PVT. LTD.
B-11, SECTOR-65, NOIDA, GAUTAM BUDDHA NAGAR (U.P.)
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used

DELHI
COFFEE AND ARTIFICIAL COFFEE; TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR. SAUCES (CONDIMENTS); SPICES AND ICE.
3331503  09/08/2016
VIRENDER SINGHAL
HOUSE NO. 133, 2ND FLOOR, POCKET-22, SECTOR-24, ROHINI, DELHI-85
MANUFACTURERS & TRADERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :01/02/2011
DELHI
RICE AND SPIECES.
3333935  10/08/2016

JAWAHAR LAL
KEDAR NATH
SHYAM SUNDER

trading as ;M/S. KALEVA
109, BANGLA SAHIB ROAD, GOLE MARKET, NEW DELHI-110001

MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since : 01/08/2016

To be associated with:
2500967

DELHI

namkeen, farsan, wafers, bakery products, chocolates, sweetmeats, cakes, puff, fryums, pastry, ice cream, spices, chips, snack foods, snacks food made from corn, rice, cereal, grains and flour, ready to eat food products for human consumption, pasta, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, confectionery, honey, treacle; yeast, baking powder; salt, mustard; vinegar and sauces, (condiments)

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2500967.
BAFNA

3336097  16/08/2016

CHIRAG BAFNA S/O. BASANTI LAL JI BAFNA
trading as ;BAFNA FOOD PRODUCTS
56 KAN NAGAR SAVINA, UDAIPUR - 313002, RAJASTHAN INDIA.

Address for service in India/Agents address:
PRAKASH JAVARIA, ADVOCATE
1st Floor, 109, Samridhi Complex,Opp. Krishi Upaj Mandi Hiran Magri Sec-11, Udaipur Rajasthan
Used Since :01/04/2016

AHMEDABAD
CONDIMENTS, SPICES INCLUDING IN CLASS 30.
subject to restriction of the goods for sale in the state of RAJASTHAN only.
3345353   25/08/2016
MR. SANJEEV BHARDWAJ
trading as ;M/S. BAKERS ISLAND
C-49, MILAN CINEMA ROAD, NEW MOTI NAGAR, NEW DELHI-110015
Manufacturing & Trading
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :06/01/2007
DELHI
FOOD PRODUCTS, BAKERY PRODUCTS, CAKES & SNACKS, INCLUDING PASTRY / NAMKEEN, BISCUITS, RUSK & BREAD
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE BAKERS.
3345969  25/08/2016
RAMESH CHANDER MITTAL
CHULKANA ROAD, SAMALKHA-132101, DISTT. PANIPAT, HARYANA
MANUFACTURER & TRADERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :04/05/2010
DELHI
SWEETS, NAMKEEN, ICE-CREAM, CAKE, PASTRY AND BAKERY PRODUCTS.
3345976  25/08/2016
MR. MANOHAR LAL
trading as ;GOOD DAY SWEETS & BAKERS
D-7 INDUSTRIAL ESTATE, NATHMALPUR GORAKHPUR (U.P)
MANUFACTURER & TRADERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :01/04/2014
To be associated with:
2907978
DELHI
SWEETS, NAMKEEN AND BAKERY PRODUCTS.
3345979  25/08/2016
MR. RAMESH CHANDER MITTAL
CHULKANA ROAD, SAMALKHA-132101, DISTT. PANIPAT, HARYANA
MANUFACTURER & TRADERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :04/05/2010
DELHI
SWEETS, NAMKEEN, ICE-CREAM, CAKE, PASTRY AND BAKERY PRODUCTS.
No right to the exclusive use of the word "AGGARWAL and SPECIAL BHAJI". Mark should be used as whole.
M/S KIWI FOODS (INDIA) PVT LTD

trading as ;M/S KIWI FOODS (INDIA) PVT LTD

23/5 SHAKTI NAGAR DELHI

Manufacturers and Merchants

A COMPANY DULY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:

DELHI REGISTRATION SERVICES

85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Used Since :01/09/2006

To be associated with:

2228598

DELHI

Confectionery, including sugar boiled confectionery sweets, toffees and candies.

no right to the exclusive use of the word "HAZAM". Mark should be used as whole..
3347716 29/08/2016
ARVIND KUMAR GUPTA
trading as ;ARVIND SALES CORPORATION
480/1, KAZIPUR SIRAJ, AKHTHIYA, YUSUFPUR, MOHAMMADABAD, GAZIPUR-233227, (U.P.), INDIA
MANUFACTURER, MERCHANT & TRADERS
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :27/08/2010
DELHI
BREAD, BUN, RUSK, BISCUITS, CAKE INCLUDED IN CLASS-30
NO EXCLUSIVE RIGHT OVER THE TERM “OVEN FRESH” AND OTHER DESCRIPTIVE MATTER.
GTT

3352796 02/09/2016
AKHET PHARMACEUTICALS PVT. LTD.
trading as; M/S AKHET PHARMACEUTICALS PVT. LTD.
1692/14, VISHNU GARDEN, NEAR SHIV MANDIR, JAGADHRI, DISTT. YAMUNA NAGAR, HARYANA.
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
M & M ADVOCATES AND CONSULTANTS
NATIONAL COLLEGE OF POLYTECHNIC NEAR NEW POLICE LINES AMBALA ROAD JAGADHRI DISTT YAMUNA NAGAR HARYANA

Proposed to be Used
DELHI
GLUCOSE USED AS SUGAR SUBSTANCE.
3356843 08/09/2016
MOHAN INDER SINGH
LAJAWAAB-44, DILBAGH NAGAR, TARN TARAN ROAD, AMRITSAR-(PUNJAB)(INDIA)
TRADER AND MERCHANTS
Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )
Used Since :01/04/1998
DELHI
TEA, COFFEE, RICE SPICES, FLOUR, SALT BESAN INCLUDED IN CLASS 30.
KPH COSMOS
3364097  16/09/2016
KAMLA KANT CHAURASIA
trading as ;KAMLA KANT & COMPANY LLP
28/114, PHEEL KHANA KANPUR, U.P.
MANUFACTURERS, MERCHANTS AND TRADERS
Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh
Used Since :04/01/2013
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY TREACLE; YEAST BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, SPICES; ICE AND ALL OTHER GOOD INCLUDED IN CLASS 30.
DHARAMPAL SATYAPAL SONS PVT LTD
4828/24, PRAHLAD LANE ANSARI ROAD, DARYANGANJ DELHI
MANUFACTURERS AND TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/03/1992

DELHI
SPICES OF ALL KIND INCLUDED IN CLASS 30
3364566   17/09/2016
MR. SHASHANK KUMAR
trading as ;M/S.SHREE MAHAVIR AGRO INDUSTRIES
SECTOR-A/7 PLOT NO E-202, UPSIDC TRONICA CITY LONI GHAZIABAD, U.P
MANUFACTURER AND TRADERS
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :10/09/2016
DELHI
COFFEE, COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; BISCUITS; CARAMELS; CEREAL PREPARATIONS; CHOCOLATE; COOKIES; DRESSINGS FOR SALAD; MAYONNAISE; NOODLES; VERMICELLI EXCEPT RICE AND TEA
3364768   16/09/2016
PAWAN GARG
trading as ;M/S. SAVERA FOODS
2655, NAYA BAZAR, DELHI-110006
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :19/08/2009

DELHI
Rice
3366273  19/09/2016
MR. JASBIR SINGH
trading as ;M/S. K. RICE INTERNATIONAL
4B/35, TILAK NAGAR, NEW DELHI-110018
Manufacturer and Traders
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :12/03/2016
DELHI
RICE INCLUDED IN CLASS 30
3369647  23/09/2016
MRS. BHARATI VINAYAK CHAVAN.
trading as ;MANGAL MASALE PRODUCTS
AT-POST-AMBADPAL (CHAVANWADI), TAL-KUDAL, DIST-SINDHUDURG-416520, MAHARASHTRA, INDIA.
MANUFACTURING AND MERCHANTS
A SOLE PROPRIETORSHIP CONCERN
Used Since :01/04/1993
MUMBAI
SPICES.
Cold Brew

3371400    24/09/2016
KOINONIA COFFEE PVT. LTD.
trading as ;KOINONIA COFFEE PVT. LTD.
No 66, Chuim Village, Off BR Ambedkar Road, Khar (W) Mumbai 400052.
Manufacturers And Traders

Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.
Used Since :01/06/2016

MUMBAI
Coffee, Chocolate beverages, Coffee-based beverages, Cocoa beverages, Coffee beverages with milk, Coffee flavorings [flavourings], Unroasted coffee.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS.
3377461  30/09/2016
NUTRAHELIx BIOTECH PVT. LTD.
19-A, SITA ESTATE, AZIZ BAUG, MAHUL ROAD, CHEMBUR, MUMBAI-400074, MAHARASHTRA, INDIA
MANUFACTURERS, DEALERS & TRADERS
Address for service in India/Agents address:
MAKHlJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Proposed to be Used
MUMBAI
PASTA, MULTIGRAIN FLOUR, BLACK RICE, BUCKWHEAT CHOCOLATE, HEALTH BARS & FLAVOURED TRAIL (SNACKS)
FOODIZA FOOD & BEVERAGES

3377564 30/09/2016
PALASARA MUSTAKIM ALAUDIN
trading as ;M/S. FOODIZA FOOD & BEVERAGES
AT. BASU, TA. VADGAM, DIST. BANASKANTHA - 385 210, GUJARAT, INDIA.
MANUFACTURER
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :01/09/2016

AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE FOOD.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF BY FILING A REQUEST ON FORM TM-16..sale of goods is restricted in the state of Gujrat only..
K.N.ESWARAMOORTHY
trading as ; KKN FARMS
NO.7, RAJA STREET, KASILINGA GOUNDEN PUDUR, SINGANALLUR POST, KAVINDAPADI-638 455, ERODE-DIST, TAMILNADU
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Used Since : 27/10/2015

CHENNAI
Sugar, Jaggery, Flour and Preparations Made from Cereals, Rice Based Snack Food, Rice, Suji(Wheat Product), Wheat Flour, Rawa(Wheat Product), Vermicelli, Papad(Indian Snacks), Garam Masala(Combination of Spices), Spices, Salt, Coffee, Tea, Cocoa, Noodles, Biscuit, Bread, Chocolates, Sweets, Honey, Cakes, Garam Masala (Combination of spices for adding taste to indian Curry) and Sambhar Powder


THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF SOUTHERN STATES OF INDIA ONLY..
3470124  30/01/2017
PRAVEEN BHAJI ADITYA
trading as; M/s. JALARAM MISTHAN BHANDAR
STATION ROAD, DURG, CHHATTISGARH
MANUFACTURER, PACKER, TRADER, MERCHANT
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADEI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since: 20/12/2016
MUMBAI
SWEETS, NAMKEEN AND SNACKS included in class 30
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF CHATTISGARH.
3490509   23/02/2017
ALI ABBAS ALI RAZA
149, HAROON MANZIL, B-BLOCK, 1ST FLOOR, NO.12/13, IMAM WADA ROAD, ABOVE METRO OPTICAL BHENDI BAZAR,
MUMBAI 400 009, MAHARASHTRA, INDIA
MANUFACTURERS, EXPORTERS AND IMPORTERS TRADING
INDIAN NATIONAL
Address for service in India/Attorney address:
PARKAR & PARKAR
333 NARSI NATHA STREET,GROUND FLOOR,ROOM NO.12,KATHA BAZAR,MUMBAI 400 009,INDIA.
Used Since :01/01/2008
MUMBAI
COFFEE, BISCUITS, SUGAR BOILS CANDIES, CHOCOLATES, WAFERS, COCOA, SUGAR, RICE, TAPIOCA, ARTIFICIAL
COFFEE; WHEAT, FLOUR AND PREPARATIONS MADE FROM CEREALS, SPICES OF ALL KINDS, CHAT MASALA, JEERA,
AJWAIN, ALL TYPES OF FLOUR, PAPAD, TEA, SALT SAGO, GRAM FLOUR, BREAD, PASTRY AND CONFECTIONERY,
HONEY, TREACLE; YEAST, BAKING POWDER; MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); ICE, ICE CREAM MIX
ALL BEING GOODS INCLUDED IN CLASS 30
3508452 13/03/2017
HIMALAYA BEVERAGES ENTERPRISES
Maa Yeshnopuram, Yadav Dharam Kanta, Gadaipura, Distt. Gwalior – 474 004 (M.P.)
Partnership Firm

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Used Since: 09/03/2014

MUMBAI
AATA, MAIDA, SUJI, BESAN, DALIYA
ECOIRIA INDIA

3527708   18/04/2017

ECOIRIA INDIA
No.156, 2nd G Main, 11th Block, Nagarbhavi, Bangalore, Karnataka-560072
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19,Santhome Estate,Ajri,Kundapura,udupi-576283,karnataka,india

Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice

NO EXCLUSIVE RIGHT OVER THE WORD INDIA SEPERATELY.
3529699  19/04/2017
ANITA NEEKHRA
M/s PRAKSHI TRADING COMPANY, Neekhra Manas, Mandal Gomti Pura, Dabra - 475110 (M.P.)
PROPRIETOR
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :04/11/2015
MUMBAI
FLOUR & PREPARATIONS MADE FROM CEREALS;
3569131  12/06/2017
BHATI FOOD AGRO
G-23, RIICO INDUSTRIAL AREA, KISHANGHAT ROAD, JAISALMER-345001, RAJASTHAN, INDIA
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since: 01/06/2017

AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; PULSES
3572336    16/06/2017
RAWAT MISTHAN BHANDAR
STATION ROAD, JAIPUR-RAJASTHAN
Partnership firm
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since : 02/02/1972
AHMEDABAD
SWEETS AND NAMKEEN
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3573356    19/06/2017
SHETH AMRUTLAL NARANDAS
trading as ;MAHAVIR NASTA GRUH
AWADA CHOWK, OPP. HANUMANJI TEMPLE DHANDHUKA AHMEDABAD - 382460 GUJARAT
Address for service in India/Attorney address:
BHAVYA S. SHAH
Plot no: 1019/1, Sector: 4/A, Gandhinagar, Gujarat - 382006

Proposed to be Used
AHMEDabad
KHAMAN, SAMOSA, KHANDVI, SANDWICH DHOKLA, SEV KHAMANI, FULWADI, PATRA, UNDHYU, KACHORI, FULWADI, DALWADA, SAMOSA, PUFF, BUUFFWADA, DAIHVIDA, DABLEI, VADAPAV, PIZZA, BURGER, SANDWICH, IDLY, DHOSA, WHEAT FLOUR, SOYA FLOUR, CEREAL BASED SNACK FOOD AND THE GOODS COVERED UNDER CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.KHAMANWALA and all descriptive matters.
TENJOY
3576445  22/06/2017
UMIYA TEA PVT. LTD
UMIYA OPP NILKANTH APPARTMENT B/H P.P PHULWALA DR YAGNIK ROAD, RAJKOT - 360001 GUJARAT INDIA

Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD
TEA INCLUDED IN CLASS 30.
SHEETAL UNIVERSAL LIMITED
OFFICE NO. 348, 2nd FLOOR, ISCON MALL, 150 FEET RING ROAD, RAJKOT – 360 005 (GUJARAT) INDIA.
A Company Incorporated Under The Companies Act,

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT
Used Since :22/12/2015

AHMEDABAD
TURMERIC POWDER, CORIANDER POWDER (DHANIA POWDER), CHILLI POWDER, CUMIN POWDER, SALT, JEERU AND SPICES.
NO CLAIM IS MADE FOR A SPECIFIC COLOUR OR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
3586339 06/07/2017
SIDDHANT KESHWANI
304, AMBIENCE TOWER, JUDGES BUNGLOW ROAD, AHMEDABAD, GUJARAT, INDIA
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since: 01/07/2017
AHMEDABAD
BOTTLED ICED TEA INCLUDING IN CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. sale of goods is restricted in the state of Gujrat only.
3586761  07/07/2017
NATURELAND ORGANIC FOODS PRIVATE LIMITED
D-325-326, AGRO FOOD PARK, RIICO SRI GANGANAGAR-335002, RAJASTHAN
COMPANY
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :16/04/2016
AHMEDABAD
FLOUR, RICE AND SPICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.decriptive matters.
restriction of goods for sale in the state of RAJASTHAN only.
3587280 08/07/2017

SOURAV BAJAJ
Core Residency-208, II floor, Panjabari Main Road, Guwahati-781047, Assam.
Sole Proprietorship

Address for service in India/Attorney address:
BHAGWATI AGARWAL
H. No. 76, Forest Gate, P.O. Narangi, Guwahati - 781026, Assam

Used Since :01/07/2017

KOLKATA

Break Fast Cereals

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION. FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “POHA” AND ALL
DESCRIPTIVE MATTER APPEARING ON THE LABEL.
Bindas Gold

3587954  09/07/2017
SUKHSAGAR FOODS PVT. LTD.
N.H-7, NEAR MPEB, SUB SECTION, JBP ROAD, SHANTI NAGAR, KATNI (M.P)

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI
RICE, FLOUR AND PREPARATION MADE FROM CEREALS (ATTA, MAIDA, RAWA, BESAN) INCLUDED IN CLASS 30
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
GOLDEN SUKHSAGAR

3587956   09/07/2017

DAULATRAM TAKHATMAL
N.H.7, OPP MPEB, SHANTI NAGAR, KATNI- 483 501 (M.P.)

Partnership Firm

Address for service in India/Attorney address:

G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used

MUMBAI

RICE, FLOUR AND PREPARATION MADE FROM CEREALS (ATTA, MAIDA, RAWA, BESAN) INCLUDED IN CLASS 30

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3599164  25/07/2017
REKHA TANWAR
563, J. P. COLONY, SECTOR-1, SHASTRI NAGAR, JAIPUR-302016 (RAJASTHAN) INDIA
PROPRIETOR
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2014
AHMEDABAD
SUGAR, SALT, TEA, SPICES, FLOUR, BESAN, SUZI, MAIDA AND PREPARATIONS THEREOF WHICH ARE INCLUDED IN
CLASS 30
3600190  27/07/2017
SHEHENAJ PERWIN
trading as ;TINKIES
PLOT NO-1068, MAHANADI VIHAR, PO-NAYA BAZAR, DIST-CUTTACK, PIN-753004, ODISHA, INDIA. MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD, MANA VILLAS, COLLEGE SQUARE, CUTTACK 753 003, ODISHA, INDIA

Used Since : 07/06/2017

KOLKATA
BAKERY & CONFECTIONERY PRODUCTS.
3607280    05/08/2017
RANGOLI COLDRINKS AND ICE CREAM
SHOP NO. 15, SATTA BAZAR, GALAXY CHOWK, STATION ROAD, DHORAJI DIS:- RAJKOT, GUJARAT-INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since : 11/08/2010
AHMEDABAD
ICE CREAM, SWEETS INCLUDED IN CLASS 30.
SUPER JANTA
3609212  09/08/2017
AURANGABAD SALT SUPPLY CO
4/17/34, Namak Godown, Juna Mondha, Aurangabad – 431001, Maharashtra
Proprietorship firm
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
SALT
3611066  11/08/2017
JHANDEWALAS FOODS PRIVATE LIMITED
350/352, SARAOGI MANSION, M. I. ROAD, JAIPUR- RAJASTHAN
Private Limited Company
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice in class 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.YUMM..
MINI ASHOPALAV BESAN

3611217    11/08/2017

RAMESHBHAI RAMJIBHAI SORATHIYA

trading as ;SHREE HARI PROTINS

PLOT NO. 3, SURVEY NO. 52, HADAMTALA GIDC, NEAR SHYAM GINNING, OPP. VANDHESHWAR MANDIR,
HADAMTALA, DIST RAJKOT GUJARAT INDIA

Address for service in India/Attorney address:
RAMESH G. SABAD

YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used

AHMEDABAD

BESAN INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descripti...
CRUNCHM

3612561  14/08/2017
BALAJI WAFERS PVT. LTD.
VAJDI (VAD), KALAWAD ROAD, TA. LODHIKA, DIST. RAJKOT, 360 021. GUJARAT, INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

WAVERS, NAMKEENS, FRYUMS, CONFECTIONERY, FLOUR AND PREPARATIONS MADE FROM CEREALS, INCLUDED IN CLASS-30.
SNACKEM

3612564  14/08/2017
BALAJI WAFERS PVT. LTD.
VAJDI (VAD), KALAWAD ROAD, TA. LODHIKA, DIST. RAJKOT, 360 021. GUJARAT, INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD

WAfers, namkeens, fryums, confectionery, flour and preparations made from cereals, included in class-30.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3615080  18/08/2017
AKSHAY SHARMA S/O. SHRI RAM NIWAS JI SHARMA
M/s. A. R. & COMPANY AT- K-4/23, MANDORE MANDI, JODHPUR (RAJ.)
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
TEA & TEA SPICES IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. subject to restriction of the goods for sale in the state of RAJASTHAN only.
Micks Coco Break

3618496  23/08/2017

DUKES PRODUCTS (INDIA) LTD
Plot No. 45, IDA, Kattedan, Hyderabad – 500077, Telangana, India

Limited Company

Address for service in India/Attorney address:
ALEXIUS IP ATTORNEYS
H.NO. 3-6-290, FLAT NO. 406, AZIZ TOWERS, HIMAYAT NAGAR, HYDERABAD-500029, TELANGANA, INDIA.

Proposed to be Used

To be associated with:
3527259, 3584461, 3584462

CHENNAI
Biscuits, chocolates, wafers, rusks, Cookies, confectioneries

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3618544   23/08/2017

PRIYANKA MUSAL TRADING AS M/S TRAVEL MEALS
40, GEM ENCLAVE, SETU PATH, PRADHAN MARG, MALVIYA NAGAR, JAIPUR (RAJ)

PROPRIETOR

Address for service in India/Attorney address:

ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Used Since :09/05/2016

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice, ready to eat cereals under class 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE." TRAVEL MEALS AND DEVICE OF GLOBE".
Continental XTRA BREW

3618910    23/08/2017

CCL PRODUCTS (INDIA) LIMITED
trading as ;CCL PRODUCTS (INDIA) LIMITED
DUGGIRALA, GUNTUR, ANDHRA PRADESH - 522 330 INDIA
MANUFACTURES AND MARKETERS
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
RAJASEKHAR GOPALAJOSYULA
MURTY ASSOCIATES, ADVOCATES, # 7-1-24/2/D, 1ST FLOOR, GREENDALE, AMEERPET, HYDERABAD-500016,
TELANGANA, INDIA

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, SUGAR AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS
MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICE; SUGAR, HONEY, TREACLE; YEAST, BAKING -
POWDER; SALT; MUSTARD; VINEGAR, SAUCES ( CONDIMENTS); SPICES, ICE .
3619161  23/08/2017
JEYA KUMAR L
No.4/659, Groundfloor, Rajalakshmicompound, Assarimandapam, Sathasivanager, Vandiyur, Madurai-625020.
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
Spices, Spice mixes, Spice preparations, Spice extracts, Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
3620512  25/08/2017

SHREE VIMALNATH RICE MILL
OPP. HAJARI MATA MANDIR, VIRAMGAM HIGHWAY, SANAND- 382110. DIST- AHMEDABAD. GUJARAT-INDIA.
PARTNERSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :05/01/2006

AHMEDABAD
RICE IN CLASS 30.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
HARI BALLABH AGARWAL TRADING AS : SHRI GOVIND BALLABH FLOUR MILL
104, DEENANATH JI KI GALLI, CHANDPOLE BAZAR, JAIPUR, RAJASTHAN
PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/04/1988

AHMEDABAD
FLOUR AND PREPARATIONS MADE FROM CEREALS, SAGARI AATA.
3630126  08/09/2017
ANIRUDHA SHARMA
trading as ;PAYAL UDYOG
36, MAHARSHI DEBENDRA ROAD, 2ND FLOOR, R/N.-215A, KOLKATA - 700006, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
PARTNERSHIP FIRM
Address for service in India/Attorney address:
DAS & ASSOCIATES
16/15/3,OLABIBITALA 1ST BYE LANE,HOWRAH 711 104,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
TEA, ATTA, MAIDA, DALIA, BESAN, SUJI, FLOUR AND PREPARATIONS MADE FROM CEREALS, CONFECTIONERY, SALT, SPICES, PAPAD, SOYA CHUNKS, CHANACHUR, BHUJIA, NAMKEEN INCLUDED IN CLASS-30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Payal AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
3631535   09/09/2017
POONAM G RETAIL PRIVATE LIMITED, A LIMITED
C/O.: BHAGWAT PRASAD SHARMA, VILL. + P.O.: DHANGAWAN, JEHANABAD, BIHAR, PIN - 804417 IN
A COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT 2013

Address for service in India/Attorney address:
TRADESAFE
Ground Floor, Shyam Kishori Homes, Behind: Hotel Rajasthan, Frazer Road, Patna, Bihar, PIN - 800001 IN

Proposed to be Used
KOLKATA
SPICES, PULSES, FLOUR, RICE, VERMICELLI, SUJI, CEREALS, SATTU, TEA, BREAD, PASTRY, CONFECTIONERY,
SABUDANA, VINEGAR, SALT AND BAKING POWDER
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3327553.
SONI JI
3639219 19/09/2017
FRESH SPICE INDUSTRIES LLP
FLAT NO. 103, FIRST FLOOR, RUDRA ABHISHEK, BLOCK NO. 22, BAIRATHI COLONY, INDORE (M.P.) - 452001
A LLP INCORPORATED UNDER LLP ACT 2008.
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since: 06/09/2017
MUMBAI
SPICES, WHOLE SPICES AND ACHAR MASALA INCLUDED IN CLASS 30.
3651123  06/10/2017
KONSAM VICTORIA DEVI PROPRIETOR OF KONSAM VICTORIA DEVI
LAIPHAM KHUNOU, MANING LEIKAI, NEAR DON BOSCO SCHOOL, IMPHAL EAST-795010
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3657494 14/10/2017
MALAY CHOWNI
DHWAJAMANIPUR, DIGHI, BANKURA - 722121
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Allspice

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
Proposed to be Used

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice

3675570 11/11/2017
MR. SAURABH GUPTA, S/O. RAMESHWAR DAYAL GUPTA
M/s. VRITHIKA FOOD PRODUCT, SCHINDHIYA NAGAR, LASHKAR, GWALIOR - 474001,(M.P.)
PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVAZDI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009

Proposed to be Used

MUMBAI

FOOD FOR HUMAN CONSUMPTION INCLUDING PREPARATIONS MADE FROM CEREALS, FRYMES, CORNPUFF,
SNACKS FOODS, PUFFS, CORNFLAKES, CHIPS, NUMKINS, POPCORN, SAUCES, BISCUITS, TOAST, RUSK,
NAMKINS, BREAD, BISCUITS, CAKES, PASTRY, TEA, RICE, SALT, SPICES, CONFECTIONARY PRODUCTS & ALL GOODS
INCLUDED IN CLASS 30.

THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MADHYA PRADESH..
RAINMAKER FOOD & AGRO PVT.LTD.
AT: BEBARTAPASI, KEONJHAR, ORISSA, 758001

THE TRADE MARK ACT 1999

Address for service in India/Agents address:
D. SEN & CO.
6, OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA- 700 001.

Proposed to be Used
KOLKATA

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD ORANGE BAKERY EXCEPT AS DEPICTED.
MANUJI
3696132  06/12/2017
SURESH KUMAR AGARWAL TRADING AS, SHREE SHYAM PRODUCTS
DABGRAM INDUSTRIAL GROWTH CENTRE, SATELLITE TOWNSHIP, RAJGANJ, PIN-734015
single firm
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.
Used Since : 20/12/2016
KOLKATA
TEA sugar, ; flour and preparations made from cereals, bread, pastry and confectionery, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3701500    13/12/2017
HARILAL VENTURES PVT. LTD.
H. No. IV/6 & IV/7, Patliputra Industrial Area, Patliputra, Patna 800013, Bihar
Body Incorporated (Pvt. Ltd.)

Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096

Proposed to be Used
KOLKATA
Coffee, Tea, Cocoa And Artificial Coffee; Rice; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastry And Confectionery including Namkin; Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Sauces (Condiments); Spices; Ice; included in class 30; included in class 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “Chai Nasta” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
3707459  20/12/2017

SHAH BROTHERS
Shah House, 1, Manook Lane, 1st Floor, Kolkata - 700001, West Bengal.
Merchant, Trader and Exporter

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA
TEA.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3707461    20/12/2017
S. S. FOOD PRODUCT
Vill. AOUCHA, P.O. MAHALTORE, DIST. MURSHIDABAD, PIN-742401, WEST BENGAL.
Manufacturer and Merchant

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA
VERMICELLI, PAPAD, BESAN (GRAM FLOUR), SATTU ( FLOUR PROMINENTLY MADE FROM ROASTED GRAM) , SPICES.
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3708260  21/12/2017
A. TOSH & SONS (INDIA) LIMITED
trading as ;A. TOSH & SONS (INDIA) LIMITED
TOSH HOUSE,P 32 & 33,INDIA EXCHANGE PLACE,KOLKATA 700001,WEST BENGAL,INDIA.
MANUFACTURER & MERCHANT.
Address for service in India/Agents address:
D. GHOSH & CO.
EAST INDIA HOUSE,20B BRITISH INDIAN STREET,GROUND FLOOR,KOLKATA 700069,WEST BENGAL,INDIA.
Used Since :15/04/2008
KOLKATA
TEA.
3708920 21/12/2017
DRAUPADI PANJWANI TRADING AS PANJWANI ENTERPRISES
Plot No.- 2, Industrial Area, Pachama, District - Sihore (M.P.)
Sole Proprietary firm
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001
Proposed to be Used

MUMBAI
Wafers, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Namkeen, Farsan (cereal based snacks) & Bhujia (cereal based fried snacks), Confectionary & Bakery Goods.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3710188  23/12/2017
RONAV AGARWAL, TRADING AS SITI FOOD PRODUCTS
HOLDING NO-2441, SHIV NAGAR, NEAR KANCHANJUNGA GAS GODOWN, DARJEELING MORE, SILIGURI-734003,
DARJEELING, WEST BENGAL
SINGLE FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734001,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
TOAST, BREAD, BISCUIT
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD TASTE EXCEPT AS DEPICTED..
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "WEST BENGAL" ONLY..
DIPAK SAHA, TRADING AS JUIN FOOD PRODUCTS
42/19, DAYAMAYEE PARA, P.O.-KHAGRA, MURSHIDABAD, PIN-742103, WEST BENGAL.
SINGLE FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
CHANACHUR,
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
DALAN

3712156   26/12/2017

DR. SHARMILA RAJARAM DHONDKAR
F/36, Shriram Nagar, S No. 138, DP Road, Aundh, Pune 411007
Individual

Address for service in India/Attorney address:
KHANDGE APARNA VIJAY
Aparna Atit Soni, Corporate legal counsellors, 3rd Vedvati Apt, Nr. Agriculture college, Shivajinagar, Pune-411005.

Proposed to be Used
MUMBAI

FLOUR AND PREPARATIONS MADE FROM CEREALS, SPICES (WHOLE OR GROUND), MASALA, GROUND AND PASTE MASALA, MASALA MIX, RICE FLOUR, WHEAT FLOUR, SOYA FLOUR CORN FLOUR, BESAN, SUJI, ATTA, MAIDA, TAPIACO FLOUR FOR FOOD, PULSES AND FOOD PREMIX, INDIAN PREPARATIONS MADE FROM ABOVE INGREDIENTS.
Trade Marks Journal No: 1914, 12/08/2019  Class 30

3713064  27/12/2017
MR. HARI KISHAN GULATI
M/s SHANKAR KULFI, 163 – Housing Colony, Ward No.14, Bhind - 477001 (M.P.)  
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :01/04/1975

MUMBAI
KULFI ICE CREAM, FALOODA ICE CREAM; ICE CREAM & ICE CREAM PRODUCTS
3719935  05/01/2018
SIRAJ HUSSAIN (INDIAN NATIONAL, PROPRIETOR), TRADING AS MOHSIN ALI ABDE ALI
100, Subhash Path, Badnagar, Dist, Ujjain - 456771, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Tea, Sugar, Spices and Rice
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3719939 05/01/2018

VARSHA SHAMNANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS YASH AGRO
Dondwada, Khandwa - 450001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Flour and preparations made from cereals, wheat flour

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE A-1 BRAND CHAKKI FRESH ATTA.
3720064 05/01/2018
ZAFARUDDIN ANSARI PROPRIETOR TRADING AS SAHIBA GRAMODYOG BHAWAN
Vill. Stuvarganj, P.o. Mohania, Distt.Kaimur-821109 (Bihar)
Proprietor
Address for service in India/Attorney address:
JAWAHAR L SHASTRI
SHASTRI REGISTRATION BUREAU 2nd Floor, Laxmipriyay, D.58/7-39, Dr. Bhagwandas Nagar Colony, Sigra, Varanasi-10(U.P.)
Mob.9335492461
Used Since :01/04/1992
KOLKATA
Papad, Chips, (Badi, Mungaudi) Namkeen
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
THIS IS SUBJECT TO FILING OF TM-M TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF FOR PROVIDING SERVICE IN THE STATES OF "BIHAR." ONLY..
3729272    17/01/2018

P. RAJA

trading as ;MASTER BAKERY AND SWEETS
NO.22, NELLIKUPPAM MAIN ROAD, (K.N.C. OPP), SEMMANDALAM, CUDDALORE - 607 002 , TAMIL NADU , INDIA
MANUFACTURER AND MERCHANTS
SINGLE FIRM

Address for service in India/Attorney address:
K.P.PADMANABHAN,BA,BL.
NO:90, J.J.COMPLEX, THIRUMANGALAM, ANNA NAGAR, CHENNAI - 600040.
Used Since :18/06/2013

CHENNAI

BAKERY PRODUCTS AND SWEETS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3737072  25/01/2018
PRAMOD TUKARAM WAKODE
FLAT NO. M-304, SHIVAM CHS, GAT NO. 195, HISSA A-2, VICHUMBE, NEW PANVEL, RAIGARH, 401206, MAHARASHTRA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used
MUMBAI
TEA ONLY

*The trade mark is restricted to use the mark in the state of Maharashtra.*
Trade Marks Journal No: 1914, 12/08/2019 Class 30

3741644 01/02/2018
SAURABH PRADIPKUMAR DHOOT
DHOOT BUNGLOW, STATION ROAD, AURANGABAD - 431001 MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
TEA, COFFEE AND OTHER FOOD SUPPLEMENTS, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL FLOUR, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES, ICE
3743878   03/02/2018
R. RADESH, SOLE PROPRIETOR, TRADING AS KRISHNA BHAVAN FOODS & SWEETS
402, BIG BAZAAR, TRICHY-620 008, TAMIL NADU.
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/10/1989

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-Powder; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; BISCUITS; COOKIES; BUNS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; FARINACEOUS FOODS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR-MILLING PRODUCTS; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS

subject to the mark should be use as a whole.
KRUNCH MAJA

3752072  13/02/2018
JASWINDER SINGH, PROPRIETOR, TRADING AS JAI FOODS.
Plot No.15 & 18, Phase – 5, IDA, Cherlapally, Hyderabad – 500 051 (T.S) India.

Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since :02/01/2005

CHENNAI

Confectionery, wafers, biscuits for human consumption and bubblegum.
3752649  13/02/2018
PUSHPA L. PATIL PROPRIETRIX OF M/S. POORVA FOOD PRODUCTS
PLOT NO. 22, RAVI NAGAR ROAD, INDUSTRIAL AREA, OPP. CLASSIC BAR & RESTAURANT, 3rd CROSS, GOKUL ROAD,
HUBLI, DHARWAD DISTRICT - 580 030, KARNATKA, INDIA
Proprietorship
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since  :10/03/2017
CHENNAI
INSTANT FOOD MIXES, PAPPADUMS, CHUTNEYS (CONDIMENTS), SAMBAR POWDER, GARAM MASALA.
subject to the mark should be use as a whole within the state of Karnataka and Maharashtra.
3759655   21/02/2018
MARINO FOOD PRODUCTS PRIVATE LIMITED
Sy.No.18, Medchal to Shamirpet Road, Hyderabad-501 401 (T.S)
Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :18/06/2014

To be associated with:
3717023

CHENNAI
Biscuits/Cookies.
No exclusive claim over descriptive words.
MONA
3764750  26/02/2018
UNIVERSAL HOTELS PRIVATE LIMITED
306, HUBTOWN SOLARIS, N.S. PHADKE MARG, NEAR EAST WEST FLYOVER, ANDHERI (EAST), MUMBAI- 400069
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOT NO. 498 24TH ROAD KHAM (WEST) MUMBAI-400052.
Used Since :01/04/2005
MUMBAI
RICE, TEA, COFFEE, BISCUITS AND CONFECTIONERY.
YASH
3764751  26/02/2018
UNIVERSAL HOTELS PRIVATE LIMITED
306, HUBTOWN SOLARIS, N.S. PHADKE MARG, NEAR EAST WEST FLYOVER, ANDHERI (EAST), MUMBAI- 400069
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD Khar (WEST) MUMBAI-400052.
Used Since :01/04/2005
MUMBAI
RICE, TEA, COFFEE, BISCUITS AND CONFECTIONERY
3771249 06/03/2018
SAMAY RAMBHAUJI PAUNIKAR
Kirti Appt. No. 1, Nandanwan Main Road, Nagpur – 440009
Individual
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Used Since :12/12/2012
MUMBAI
Cake, Pastry, Cookies, Bread & Biscuits.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3777351  14/03/2018
VINOD KUMAR NAGDEV TRADING AS KAUSHALYA FOOD PRODUCT
Near Pragati College Main Road , Sejbahar , Raipur ( C.G. )
Sole Proprietary firm
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Bakery , Snack foods made from corn and in the form of rings, Nameen Ready to eat savory snack foods made from maize meal formed by extrusion, Snack foods made of wheat Farsan (cereal based snacks), Papad (Cereal based snacks).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. OVER THE DESCRIPTIVE MATTERS..

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
NIRMAL KUMAR BANTHIYA TRADING AS BANTHIYA TRADERS
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
TEA.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ONLY FOR THE STATE OF MADHYA PRADESH..
3787885  24/03/2018
NIRMAL KUMAR BANTHIYA TRADING AS BANTHIYA TRADERS
Ward No. -7 , Mukharji Marg , Tal , The.- Tal , Dist. – Ratlam (M.P.) Pin - 457118
Sole Proprietary firm
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
TEA.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE wordBANTHIYA.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..area restricted to the state of M.P..
3801257  10/04/2018
GEEEMM TEA FACTORY PRIVATE LIMITED
ROBROY ESTATE KOTAGIRI Nilgiris TN 643217 IN, Tamil Nadu, India
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Proposed to be Used
CHENNAI
TEA
Subject to association with application no:1551117.
3805974  14/04/2018
MARINO FOOD PRODUCTS PRIVATE LIMITED  
Sy.No.18, Medchal to Shamirpet Road, Hyderabad-501 401 (T.S)  
Body Incorporate  
Address for service in India/Agents address:  
RAO & RAO.  
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).  
Proposed to be Used  
CHENNAI  
Biscuits  
The mark should be used as a whole.
3812983  21/04/2018
S.RAMAKRISHNAN TRADING AS SRI VISHNUMAYA TRADERS
NO.916/11, THIRUVALLUVAR COLONY, KARUR MAIN ROAD, GANAPATHY PALAYAM, ERODE - 638 153, ERODE DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :25/04/2017
CHENNAI
TRANSLATION AND TRANSLITERATION OF THE SUBJECT MARK IS SISTER’S HOUSE MURUKKU AND IN TAMIL LANGUAGE.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF THE TRADE MARKS ACT 1999..

Transliteration  :  AKKA MEANS SISTER, VETTU MEANS HOME AND MURUKKU IS A SNACK.
3814281  23/04/2018
MR. MAHAVEER BANSAL
C/o M/s Ambica Food Products, S-A, Maharajpura Industrial Area, Pinto Park Road, Gwalior – 474005 (M.P.)
Sole Proprietor

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
GULAB JAMUN, GULAB JAMUN MIX POWDER, CHHENA MIX POWDER, DHOKALA INSTANT MIX, IDLI INSTANT MIX;
BAKING POWDER

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. descriptive matters appearing on the mark.
Ammis Noodles

3815200  24/04/2018

IMTHIYAZ AHMAD
Hico Food Products, Shed No:C135, Industrial Estate Bykampady, Mangalore – 575011, Karnataka

Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :01/04/2018

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)
3815400    24/04/2018
PANKAJ HEMANI TRADING SAIRAM FOOD INDUSTRIES
Plot No. 94 / C , Sector –H , Industrial Area , Govindpura , Bhopal ( M.P.) Pin–462001
Sole Proprietor firm

Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Wafers, Confectionery, Candies, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Namkeen, Farsan (cereal based snacks), churan & Bhujia (cereal based fried snacks).
3816103  25/04/2018
DEEPAK SHAM HINGMIRE
1092, Shivneri Colony, Shinganapur, Kolhapur
Smita Foods

Address for service in India/Agents address:
GANESH SHANKAR HINGMIRE
959, BUDHWAR PETH, PUNE-411 002.
Used Since :15/01/2018

MUMBAI
Coffee, Tea, Cooca, Flour and preparations made from cereals, Spices, Vinegar, Salt, Mustard, Sauces, Yeast, Condiments
3819796  29/04/2018
GIRISH KUMAR AGRAWAL, TRADING AS ASSAM AGENCY
OPP. NEHRU BUS STAND, PHATEHPURIYA DHARAMSHALA, MANDSAUR (M.P.) - 458001
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI

TEA ONLY FOR SALE IN MADHYA PRADESH STATE INCLUDED IN CLASS 30.
Trade Marks Journal No: 1914, 12/08/2019 Class 30

M/s. KARACHI SWEET DELICACIES
6-3-190, Khanchand Towers, Road Number 1, Banjara Hills, Hyderabad - 500034 India
A Partnership Firm

Address for service in India/Agents address:

PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since: 08/06/2017

CHENNAI

Confectionery; Sugar Confectionery; Lollipops [Confectionery]; Confectionery Made Of Sugar; Sweet Biscuits; Salted Biscuits; Biscuits; Fruit Biscuits; Sugar Biscuits; Chocolate-Covered Biscuits; Chocolate-Covered Wafer Biscuits; Chocolate-Coated Wafer Biscuits; Chocolate; Cakes; Fruit Cakes; Chocolate Cakes; Cream Cakes; Sponge Cakes; Chocolate Decorations For Cakes; Candy Decorations For Cakes; Cookies; Sugar Cookies; Butter Cookies; Fruit Cookies; Chocolate Cookies; Wafer Cookies; Wafers; Chocolate Wafers; Wafer Biscuits; Chocolate-Coated Wafer Cookies; Ice Cream; Ice Cream Wafers; Dairy Ice Cream; Ice Cream Cones; Fruit Ice Cream; Cones For Ice Cream; Ice Cream Desserts; Chocolate Candies; Candles [Sweets]; Fruit Bread; Bread; Fresh Bread; Bread Buns.

Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters separately except substantially as shown in the form of representation..
3835384 17/05/2018
SHAJAHAN K N
NECHITHADATHIL, DEVATHIYAL, PALLIKKAL P O, PUTHUR-PALLIKkal, MALAPPURAM, KERALA-673636
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
CONFECTIONERY; CONDIMENTS; CHOCOLATES; SPICES.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO KERALA.
Crack Bite

3839661  22/05/2018
SAMURUDDHI GOOD APPETITE FOODS PRIVATE LIMITED
SyNo13 #144, Near Kinvha Nagadasanahalli, Rajanukunte Post, Yelahanka Hobli, Bangalore - 560064, Karnataka
Private Limited Company
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :14/05/2018

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)
Trade Marks Journal No: 1914, 12/08/2019 Class 30

3840301  23/05/2018
ICE SPICE INC.
Unit #101, De Mall, Veera Desai Road, Andheri (West), Mumbai - 400 058; & also at 7, Mithila Shopping Centre, V. Mehta Road, J. V. P. D Scheme, Mumbai - 400 049
All Indians carrying on Business in a Registered Partnership Firm.

Address for service in India/Agents address:
HETAL SHAH & ASSOCIATES.
5, NAVSWROOP SOCIETY, NEAR PARLE COLLEGE, VILE PARLE (E), MUMBAI-400 057.
Used Since :01/04/2011

MUMBAI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee; Flour and preparations made from Cereals, Bread, Pastry, and Confectionary; Honey, Treacle; Yeast, Baking Powder; Salt, Custard; Vinegar, Sauces, Condiments
RAJEEV KUMAR K.S
THANDAPPURAM CHAITRAM HOUSE, MOOLAD P.O, NADUVANNUR (VIA), KOZHIKODE-673614, KERALA INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMLJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTES; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY; ICES, HONEY, TREACLE, YEAST, BACKING-POWDER; SALT, MUSTARD; PEPPER VINEGAR, SAUCES, SPICES, ICE
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3843334  25/05/2018

V.K. DHOPLE
NO.64, 4TH CROSS, 4TH MAIN, R.M.V 1ND STAGE DOLLARS COLONY, MLA LAYOUT, BANGALORE - 560 094.
TRADING AS UNITED (INDIA) INTERLINKS

Address for service in India/Attorney address:
N.R. SREENATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used
To be associated with:
3616173

CHENNAI
CHOCOLATE AND CONFECTIONERY
TO BE ASSOCIATED WITH APPLICATION NO.3616173 IN CLASS - 30

The mark should be used as a whole and Subject to restrict the area to South India only.
3844491    26/05/2018
VEE GREEN ORGANIC LIFE CARE PVT LTD
NO.122/17, 126/1 TO 8, JAI NAGAR, KONGAMPALAYAM, SATHY MAIN ROAD, ERODE - 638 102, ERODE DIST, TAMILNADU.
PRIVATE LIMITED
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Flour and Preparations Made from Cereals, Rice Based Snack Food, Rice, Suji(Wheat Product), Wheat Flour, Rawa(Wheat Product), Vermicelli, Papad(Indian Snacks), Garam Masala(Combination of Spices), Spices, Salt, Coffee, Tea, Cocoa, Sugar, Noodles, Biscuit, Bread, Chocolates, Sweets, Honey, Cakes, Garam Masala (Combination of spices for adding taste to indian Curry) and Sambhar Powder.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS ORGANIC LIFE CARE SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN IN THE FORM OF APPLICATION.
HAVANA

3853814  07/06/2018

DUKES CONSUMER CARE PRIVATE LIMITED
Plot No. 45, IDA Kattedan, Hyderabad – 500077, Telangana, India

Private Limited

Address for service in India/Attorney address:
ALEXIUS IP ATTORNEYS
H.NO. 3-6-290, FLAT NO. 406, AZIZ TOWERS, HIMAYAT NAGAR, HYDERABAD-500029, TELANGANA, INDIA.

Proposed to be Used
CHENNAI

Biscuits, chocolates, wafers, rusks, Cookies, confectioneries
Republic of Noodle

3868246  22/06/2018
SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1,4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
COOKED FOOD READY TO SERVE AND FAST FOODS, BAKERY PRODUCTS, NOODLES, SPAGHETTI, CHOCOLATES, POWDER MILK, TOFFEES, CHEWING AND BUBBLE GUM, ICE-CREAM, HONEY, CONFECTIONERY, COFFEE, TEA, COCOA, SUGAR, PAPAD, SPICES, PULSES, TAPIoca, SAGO, FLOUR PREPARATIONS MADE FROM CEREALS, YEAST, BAKING POWDER, SALT, MUSTARD, PEPPER, SAUCES, NAMKEEN, FARSAN, WAfer, SWEETMEATS, ASAFOTIDA, PUDDINGS, CUSTARD POWDER, KETCHUP, LOZENGES, EDIBLE ARTICLES FOR HUMAN CONSUMPTION.
3868249   22/06/2018
SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
CONFECTIONERY, CAKES, PASTRIES, CHOCOLATE, TOFFEES, ICE-CREAM, HONEY, COFFEE, TEA, COCOA, SUGAR,
BAKERY PRODUCTS, SPICES, PAPAD, TAPIoca, FLOUR PREPARATIONS MADE FROM CEREALS, YEAST, BAKING
POWDER, SALT, MUSTARD, VINEGAR, SAUCES, NAMKEEN, FARSAN, WAFER, NOODLES, SWEETMEATS, FOOD
PRODUCTS, PUDDINGS, CUSTARD POWDER, KETCHUP, LOZENGES, EDIBLE ARTICLES FOR HUMAN CONSUMPTION
AND SNACKS
3871915  27/06/2018
BHAGWANDAS BAIRAGI (INDIAN NATIONAL, PROPRIETOR), TRADING AS RAVI TRADERS
Khachrod Road, Jaora, Dist., Ratlam - 457226, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Spices
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
RNC HOSPITALITY PRIVATE LIMITED
NO. 10, ST. LEO'S ROAD, OFF TURNER ROAD, BANDRA (WEST), MUMBAI 400050, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE [FROZEN WATER]

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3874141  29/06/2018
YASHWANT JAIN (INDIAN NATIONAL, PROPRIETOR), TRADING AS JAIN TRADERS
In Front of Neha Fancy Store, Akriti Vihar, Amlidh, Raipur - 492006, Chhattisgarh
Proprietorship Concern
Used Since :03/10/2009
MUMBAI
Tea
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Word “Jain ”.
3875859  02/07/2018

VIKAS KACHROO

trading as ;SANJEEVANI SAFFRON NATURALS

ROOM NO. 101, KOLTHE HOUSE, 1ST FLOOR, VERSOVA BAZAR GALLY, NR. KALAWATI BLDG., ANDHERI WEST, MUMBAI – 400061 (MAHARASHTRA) (INDIA)

Proposed to be Used

MUMBAI

MANUFACTURING AND TRADING OF SAFFRON

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS..
FABIO
3876112  02/07/2018
PARLE PRODUCTS PVT. LTD.
North Level Crossing, Vile Parle (E), Mumbai - 400 057
A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
DEWAN MOHAN RAJKUMAR
PODDAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI 400001

Proposed to be Used
MUMBAI
BISCUITS, BREAD, COOKIES, CAKES, PASTRY AND PASTRY PRODUCTS; CONFECTIONERY INCLUDING FRUIT SWEETS, CANDIES, TOFFEES, CHOCOLATES AND SUGAR SWEETS; PIE; CHOCOLATE PIES; TARTS; CHOCOLATE ECLAIR; CEREAL BASED ENERGY BARS; CORN FLAKES AND OAT FLAKES; CEREAL, WHEAT AND RICE BASED SNACK FOOD; FLOUR AND PREPARATIONS MADE FROM CEREALS; CEREALS AND PREPARATIONS MADE FROM CEREALS; WAFERS, WAFER STICKS AND CRISPS; CHIPS (CEREAL PRODUCTS).
3876601 03/07/2018
M/S SANFRASISCO & COMPANY USA CORPORATION
OFFICE NO. 1, PLOT NO. 26, SRI SAI PLAZA, VIJAYNAGAR COLONY, PICKET, SECUNDERABAD - 500026, TELANGANA, INDIA.
Partnership Firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
COFFEE; COFFEE BEANS; INSTANT COFFEE; TEA; GREEN TEA; WHITE TEA; INSTANT TEA; COCOA; CHOCOLATES; SUGAR; RICE; HONEY; SALT; MUSTARD; VINEGAR; SAUCES; SPICES; SAFFRON; FLOUR PREPARATIONS FOR FOOD; FLOUR BASED SAVORY SNACKS; WHEAT FLOUR; CORN FLOUR.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
PAAKA

3876628  03/07/2018

NUTRITOTAL INDIA PRIVATE LIMITED

trading as ; NUTRITOTAL INDIA PRIVATE LIMITED

134, 3RD CROSS, 6TH MAIN, 2ND STAGE, INDUSTIAL SUBRUB, YESHWANTHPUR, BANGALORE-560 022, KARNATAKA INDIA

MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:

VIJAYALAKSHMI K.
FLAT NO.1, B-BLOCK, # 3, SOMASUNDARM STREET, MUTHUVELNGAR, EAST TAMBARM, CHENNAI - 600 059.

Used Since : 04/08/2017

CHENNAI

FLOUR AND PREPARATIONS MADE FROM CEREALS.
3881124  06/07/2018
MAHALAKSHMI TRADERS
8 / 2, Aagraharam Street, Shevapet, Salem - 636002
Partnership Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Spices, Salt.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
Trade Marks Journal No: 1914, 12/08/2019

PANDIYA

3882577 09/07/2018

SATHISH KUMAR PANDIAN
10/10 C3, Venkatasamy Street, Railway Men's Colony, Kavundampalayam, Coimbatore - 641030, Tamil Nadu

Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)
Mohammed Ismail Lal Mohammed Shaikh
288, Nagdevi Street, Bank of Maharashtra Building, 4th Floor, Room No.27, Mumbai – 400 003
Manufacturer

Address for service in India/Attorney address:
PARKAR & PARKAR
333 NARSI NATHA STREET,GROUND FLOOR,ROOM NO.12,KATHA BAZAR,MUMBAI 400 009,INDIA.

Proposed to be Used
MUMBAI
Sugar Boiled candies, confectionery, coffee, tea, cocoa and artificial coffee; chocolate and desserts, rice; tapioca and sago; flour and preparations made from cereals; bread, pastries; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3562807..
Proposed to be Used

MUMBAI

Sugar Boiled candies, confectionery, coffee, tea, cocoa and artificial coffee; chocolate and desserts, rice; tapioca and sago; flour and preparations made from cereals; bread, pastries; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
FYRE
3888575  16/07/2018
TRIQUETRUS ESSENTIALS PRIVATE LIMITED.
PLOT: 523, SHRI SAISADAN, ROAD NO. 12 CHEMBUR MUMBAI 400071
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since: 01/05/2018
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, AYURVEDIC ADMIXTURE INCLUDED IN CLASS 30.
3888577  16/07/2018
TRIQUETRUS ESSENTIALS PRIVATE LIMITED.
PLOT: 523, SHRI SAISADAN, ROAD NO. 12 CHEMBUR MUMBAI 400071
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :01/05/2018
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, AYURVEDIC ADMIXTURE INCLUDED IN CLASS 30.
3890873  18/07/2018
RAKHI SONI, SONAL MAHESHWARI, NIRMALA MAHESHWARI, NISHA PATIDAR, SHEETAL MITTAL
trading as ;GOURI FOOD PRODUCTS
DAHI ROAD, VILLAGE SUSARI POST SUSARI TEHSIL KUKSHI, DHAR – 454333 MADHYA PRADESH INDIA
Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD,
PAstry AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT;
MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES INCLUDED ONLY IN CLASS 30
3891715  19/07/2018

ADITI ASHOK NAYAK
trading as ;SCOOPS AND SMILES
1301, LOTUS,DOSTI ACRSES, S.M.ROAD, ANTOP HILL, WADALA (EAST) MUMBAI- 400037
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
ICE CREAMS
3891784  19/07/2018
SHANTARAM TUKARAM MOHITE
103/2150, Group No. 6, Tagore Nagar, Vikhroli (East), Mumbai - 400083
Proprietor

Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3894080  21/07/2018
SURESH KUMAR ATLURI
FLAT NUMBER: 311, TIRUMALA APARTMENTS, YOUSUFUDA CHECKPOST, HYDERABAD-500045
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, bakingpowder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
3894930   23/07/2018

SELVARAJ R KOUNDER

trading as ;SHRI VINAYAKA AND SONS

FLAT NO 139, ROOM NO C-24, VAIBHAV SOCIETY MHADA MALVANI 8, MALAD (WEST) MUMBAI-400095

INDIAN NATIONAL

Proposed to be Used

MUMBAI

IDLI, DOSA, IDLI DOSA BATTER, MENDU WADA, CURRY SPICES, MASALA POWDER, CHUTNEY MIX, PARATHA,
CHAPATI.
HASMUKHRAI & CO.
61, Dr. S. S. Rao Road, Parel, Mumbai – 400 002
A Partnership Firm

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Chutneys; sauces; flavourings; seasonings; seasoning preparations; preparations for making sauces; foodstuffs for taste enhancements; spices

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SWEET & SPICY MANGO PICKLE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..530893..
HASMUKHRAI & CO.
61, Dr. S. S. Rao Road, Parel, Mumbai – 400 002
A Partnership Firm

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Chutneys; sauces; flavourings; seasonings; seasoning preparations; preparations for making sauces; foodstuffs for taste enhancements; spices

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SPICY MANGO PICKLE.
HASMUKHRAI & CO.
61, Dr. S. S. Rao Road, Parel, Mumbai – 400 002
A Partnership Firm

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Chutneys; sauces; flavourings; seasonings; seasoning preparations; preparations for making sauces; foodstuffs for taste enhancements; spices

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Tamarind Date Chutney.
JANANI BAKERY
3904461  01/08/2018
DINAKAR SHETTY
Sri Vijayashree Niliya”, Neeronamakki, Siddapura Post., Kundapura Taluk, Udupi Dist,
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2014
CHENNAI
Cakes, Sweets, Bread, pastries and confectionery
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA STATE ONLY..
3906264  03/08/2018
PAVAN PRABHAKAR MELUKOTE
2232, 12th Main, Chandra Nagar, Kumaraswamy Layout, Bangalore - 560078, Karnataka
Proprietor
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
PASTRIES AND CONFECTIONERY.
ASSOCIATION FOR NUTRITION AND DEVELOPMENT ACTION
Radhakrishna House, Majiwade Village Road, Majiwade, Thane (W)- 400601
Private Limited Company Registered Us. 8 of Companies Act, 2013
Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.
Used Since :10/11/2016

MUMBAI
Cooked Baked or Fried Food for Human Consumption; Cereals and Flours of Cereals, Preparations made from Cereals, Flours of Cereals, Snack Foods, Ready to Eat Food, Popped or Boiled Corn; Chips, Wafers & Crisps; Potato Flakes; Sweets, Sweetmeats; Biscuits, Rusk, Confectionery, Bread, Cake and Pastry; Chocolate Products and Chocolate Drinks; Chocolates and Confectionery Preparations made from Cereals and from Flour Desserts, Honey, Toffees, Candies, Chewing Gums & Chocolates; Ice Cream & Ice Cream Mix; Frozen Desserts; Food Essences; Vermicelli, Gelatine For Food, Noodles and Other Pasta Products.
Trade Marks Journal No: 1914, 12/08/2019 Class 30

COCO NAKA

3910212 07/08/2018

ITALIAN EDIBLES PVT. LTD.
Survey No. 367/7, 369/3, Nemawar Road, Near Prabhu Tol Kanta, Gram – Palda, Indore (M.P.)
Company incorporated under Indian Company Act through Director

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used

MUMBAI
Wafers, Candy, Confectionery, Chocolate, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Farsan (cereal based snacks), Cocoa, Noodles & Ready-to-eat cereals.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
PURE BLISS

3910221  07/08/2018
ITALIAN EDIBLES PVT. LTD.
Survey No. 367/7, 369/3, Nemawar Road, Near Prabhu Tol Kanta, Gram – Palda, Indore (M.P.)
Company incorporated under Indian Company Act through Director
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Wafers, Candy, Confectionery, Chocolate, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Farsan (cereal based snacks), Cocoa, Noodles & Ready-to-eat cereals.

The trade mark is restricted to use the mark in the state of Madhya Pradesh.
ZAHRA
3910226  07/08/2018
ITALIAN EDIBLES PVT. LTD.
Survey No. 367 / 7, 369 / 3, Nemawar Road, Near Prabhu Tol Kanta, Gram – Palda, Indore (M.P.)
Company incorporated under Indian Company Act through Director

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Wafers, Candy, Confectionery, Chocolate, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Farsan (cereal based snacks), Cocoa, Noodles & Ready-to-eat cereals.
JAGADISH PATEL
33/36 PORIKKARA LANE, THOMAS STREET, COIMBATORE -641001
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Chocolates, Confectionery, Candies, Chewing gum.

subject to the mark should be use as a whole within the state of Tamilnadu.
Abreeze
3911969 09/08/2018
SHREEJEET FOODS PRIVATE LIMITED
P NO 39, Laxmi Nivas, Warulwadi, Narayangoan, Taluka Junnar, Dist. Pune 410504
Repackaging and marketing of honey in India and abroad
Private Limited Company
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices.
IVORY

3912888  10/08/2018

ITALIAN EDIBLES PVT. LTD

Survey No. 367/7, 369/3, Nemawar Road, Near Prabhu Tol Kanta, Gram - Palda, Indore (M.P.)

Company incorporated under Indian Company Act through Director

Address for service in India/Attorney address:

DP SONI

105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used

MUMBAI

Wafers, Candy, Confectionery, Chocolate, Noodles & Ready-to-eat cereals.
PYARELAL SHIVNATH GUPTA PROPRIETOR OF GUPTAJI FOODS
33, SIMLA SHOPPING CENTRE, NR. FLY OVER BRIDGE STATION ROAD,NALASOPARA (W) PALGHAR-401203.
MAHARASHTRA INDIA

PROPRIETORSHIP CONCERN

Address for service in India/Agents address:

CHANDRAKANT & CO.
Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor,22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar,Dahisar(E),
mumbai-400068, maharashtra

Proposed to be Used

MUMBAI
Spices ,flour and preparations made from cereals, sauces, Flour *; Wheat flour; Rice flour; Maida (wheat flour); Besan
(Gram flour); Corn flour; Plain flour; Fafda (Gram flour based snacks); Gathiya (gram flour based snacks); Sattu (Flour
prominently made from roasted gram); Flour and preparations made from cereals; Dosa (Foodstuff made from rice flour);
Farsan (cereal based snacks); Wafers;Cereal snacks; Flour based savory snacks; Papad (Cereal based snacks); Cereal
based snacks; Cheese-flavored corn snacks; Cheese-flavoured corn snacks; Tea *; Milk tea [tea-based]; Green tea;
Artificial tea; Chai tea; Instant tea; Black tea; Herbal tea; Flavourings of tea;Coffee ;Coffee (Artificial -)
LAKSHMI
3914669  12/08/2018
M.N. SELVAM, SOLE PROPRIETOR, TRADING AS LAKSHMI SAGO FACTORY
1/83-1, SELAPPAMPATHY (P.O.), NAMAKKAL TALUK AND DISTRICT-637 019
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/09/1989

CHENNAI
SAGO
3916395   14/08/2018
MUHAMMED NOUFAL.S
trading as ;SRM ASSOCIATES
CHANDANATHOP POST KOLLAM-691 014, KERALA, SOUTH INDIA
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE [FROZEN WATER]
3922502 21/08/2018
MAPRO FALVIT LLP.
S.No. 122, 123, Village Shendurjane, Wai -Surur Road, Tal - Wai Dist – Satara- 412 803.
A Limited Liability Partnership registered under the LLP Act, 2008.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Khakhras (flour based snacks), wheat- based snack foods, snack food being goods included in class 30.
3923112  22/08/2018
FRESH SPICE INDUSTRIES LLP
FLAT NO. 103, FIRST FLOOR, RUDRA ABHISHEK, BLOCK NO. 22, BAIRATHI COLONY, INDORE (M.P.) - 452001
A LLP INCORPORATED UNDER LLP ACT 2008.
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :06/09/2017
MUMBAI
SPICES, WHOLE SPICES AND ACHAR MASALA INCLUDED IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3639219. THE GOODS/SERVICES
FOR SALE/CONDUCT IN THE STATES OF for MADHYA PRADESH..
3929412 29/08/2018

P.MURUGAN
trading as ;EXCEL MASALA
NO.88/101, VALLUVAR NAGAR MAIN ROAD, ANNADHANAPATTI, SALEM-636 002, TAMILNADU,INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used

CHENNAI
MASALA OF SAMBAR POWDER, RASAM POWDER, CHILLI POWDER, CORIANDER POWDER, JEERA POWDER, CHICKEN
MASALA, MUTTON MASALA, BRIYANI MASALA, FISH MASALA.
Subject to restriction with in Tamil Nadu only.
3933557  02/09/2018
AHMED SWEETS AND BAKERY
159/A-2, C.N.A. ROAD, BUS STAND, VANITYAMBADI-635 751, TAMIL NADU
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :26/04/2012

CHENNAI
SWEETS; CAKES; BREAD, PASTRIES AND CONFECTIONERY; BISCUITS; COOKIES; BUNS; SANDWICHES; CHOCOLATE;
RUSKS; CEREAL-BASED SNACK FOOD
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
Trade Marks Journal No: 1914, 12/08/2019 Class 30

Candy Master
3934728 04/09/2018
BARUN SHIVJI GIRI
trading as; CANDY MASTER
TROPICAL LAGOON TOWER 3, 1404 GODHBANDHAR ROAD, KAVESAR THANE WEST 400615
INDIVIDUAL
Proposed to be Used
MUMBAI
FOODSTUFFS OF PLANT ORIGIN PREPARED FOR CONSUMPTION OR CONSERVATION AS WELL AS AUXILARIES INTENDED FOR THE IMPROVEMENT OF THE FLAVOUR OF FOOD, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRIES AND CONFECTIONERY, EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES [CONDIMENTS], SPICES, ICE, BEVERAGES WITH COFFEE, COCOA, CHOCOLATE OR TEA BASE, CEREALS PREPARED FOR HUMAN CONSUMPTION (FOR EXAMPLE, OAT FLAKES AND THOSE MADE OF OTHER CEREALS).
3945871  15/09/2018
Gajanan Shivaji Shelake trading as M/s. SOHAM NAMKIN
Malmatta No.99, Ward No.01, AT. Post and Taluka: Lonar, Dist: Buldana - 443 302
Manufacturer
Address for service in India/Attorney address:
PARKAR & PARKAR
333 NARSI NATHA STREET,GROUND FLOOR,ROOM NO.12,KATHA BAZAR,MUMBAI 400 009,INDIA.
Used Since :02/01/2016
MUMBAI
Namkin, bhujiya and spices
3946752    17/09/2018
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE" RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE
FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST,
BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS;
COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED
BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE];
AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Transliteration : SANTOSA
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE" RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
3946764    17/09/2018
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE" RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
Transliteration : SANTOSA
3948059  18/09/2018

SHIHABUDHEEN K. P
MANAGING PARTNER, M/s BONFOOD TECHNOLOGIES, BUILDING NO 2/237 CP AVENUE, MUKKAM ROAD, MUTHERI, NEELESWARAM POST, KOZHIKODE DISTRICT, KERALA STATE, PIN 673582, INDIA
Partnership Firm

Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018
Used Since :17/07/2018

CHENNAI
ECLAIRS, TOFFEES AND CANDIES BEING INCLUDED IN CLASS 30.
subject to the mark should be use as a whole within the state of Kerala.
SURESH K. KASHWANI, SUNIL J. MODI, DEEPAK H. MODI, VINOD U. JASHNANI, RAMESH V. GAMBANI

trading as ; SHREE BALAJI PROCESSORS

B-21, ANAND NAGAR, ADDITIONAL AMBARNATH MIDC, AMBARNATH (EAST)-421 506 DIST. THANE MAHARASHTRA INDIA

Proposed to be Used

MUMBAI

CONFECTIONERY, BISCUITS, CAKES, JUICY CANDIES, BEING GOODS INCLUDED IN CLASS-30
RAJKAMAL TEA
3957214  27/09/2018
NANJI L. DEDHIA, CHAMPA N. DEDHIA, CHINTAN N. DEDHIA
trading as ;RAJKAMAL TEA
10, NAVKETAN, N.G. ACHARYA MARG, CHEMBUR-400071.
PARTNERSHIP FIRM
Used Since :28/12/1978
MUMBAI
TEA, COFFEE AND SPICES
Parivar Premium
3959949  29/09/2018
SAPAT INTERNATIONAL PRIVATE LIMITED
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Proposed to be Used
MUMBAI
Tea
MASALA BOMB

3961122  01/10/2018

PARLE PRODUCTS PVT. LTD.
NORTH LEVEL CROSSING, VILE PARLE (E), MUMBAI - 400 057
A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
DEWAN MOHAN RAJKUMAR
PODDAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI 400001

Proposed to be Used
MUMBAI
CANDIES, CONFECTIONERY, TOFFEES, CHOCOLATES AND SUGAR SWEETS; BISCUITS AND COOKIES; BREAD, CAKES, PASTRY AND PASTRY PRODUCTS; WAFERS, CRISPS MADE OF RICE AND CEREALS; CEREAL, WHEAT AND RICE BASED SNACK FOOD.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
DOODHWALA RUSK

3961829  01/10/2018

JAIGAJANAN CLASSIC SNACKS PRIVATE LIMITED
206, SAMEER COMPLEX, 27-29, R.N.T. MARG, INDORE (M.P.) - 452001
A PVT. LTD. CO. INCORPORATED UNDER COMPANIES ACT 2013.

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE [FROZEN WATER] INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS..
3973555   14/10/2018
S. MANOHARAN, SOLE PROPRIETOR, TRADING AS MURUGAN IDLI SHOP
46/13, NORTH USMAN ROAD, T.NAGAR, CHENNAI - 600 017, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
IDLI (FOODSTUFF MADE OF RICE POWDER); DOSA (FOODSTUFF MADE FROM RICE FLOUR); COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3974810  16/10/2018
VAISHALI ASHOK PATIL
trading as ;VAISHALI FOODS
MILKAT NO 1/769, BEHIND HAUSI KANYA SHALA, MALKAPUR 415539. TAL-KARAD, DIST-SATARA, MAHARASHTRA
INDIVIDUAL
Proposed to be Used
Mumbai
Namkeen
COMIT
3979596  22/10/2018
BLISS GVS PHARMA LIMITED
102, HYDE PARK, SAKI VIHAR ROAD, ANDHERI (EAST), MUMBAI - 400 072 MAHARASHTRA INDIA
Used Since :09/02/2007
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE [FROZEN WATER]
3982499  24/10/2018
M. GUNASEKARAN, SOLE PROPRIETOR, TRADING AS SHRI S.M. OIL MILL
2/39, ALAMPALAYAM, KAVUTHAMPALAYAM PO, KUNNATHUR VIA, TIRUPUR - 638103, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE
FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST,
BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS;
COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED
BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE];
AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
AREA ONLY TO SOUTH INDIA.
3983420  26/10/2018
MANEESH KUMAR SINGHAL, ANSHUL AGRAWAL, SUMIT BANSAL, KAPIL PANSAL, DILIP BANDIN
trading as ;SHREE SHYAM FOOD AND BEVERAGE
A.B ROAD OLD CHEAK POST, GRAM SUNDARPUR, MORENA(M.P) 476001

Proposed to be Used
MUMBAI
FLOUR, PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE,
YEAST, BAKING POWDER AND SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS)
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3983396 THIS IS CONDITION OF
REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER...
3983421 26/10/2018
MANEESH KUMAR SINGHAL, ANSHUL AGRAWAL, SUMIT BANSAL, KAPIL PANAL, DILIP BANDIN
trading as ;SHREE SHYAM FOOD AND BEVERAGE
A.B ROAD OLD CHEREK POST, GRAM SUNDARPUR, MORENA(M.P) 476001
Proposed to be Used
MUMBAI
FLOUR, PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE,
YEAST, BAKING POWDER AND SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS)
3983444  26/10/2018
SURESH K. KASHWANI, SUNIL J. MODI, DEEPAK H. MODI, VINOD U. JASHNANI, RAMESH V. GAMBANI
trading as ;SHREE BALAJI PROCESSORS
B-21, ANAND NAGAR, ADDITIONAL AMBERNATH MIDC, AMBERNATH (EAST)-421506 DIST. THANE MAHARASHTRA INDIA

Proposed to be Used
MUMBAI
CONFECTIONERY, BISCUITS, CAKES, JUICY CANDIES, BEING GOODS INCLUDED IN CLASS-30
3983446   26/10/2018
Suresh K. Kashwani, Sunil J. Modi, Deepak H. Modi, Vinod U. Jashnani, Ramesh V. Gambani
trading as ; Shree Balaji Processors
B-21, Anand Nagar, Additional Ambernath MIDC, Ambernath (East)-421506 Dist. Thane Maharashtra India
Proposed to be Used
Mumbai
Confectionery, Biscuits, Cakes, Juicy Candies, Being Goods Included in Class-30
SURESH K. KASHWANI, SUNIL J. MODI, DEEPAK H. MODI, VINOD U. JASHNANI, RAMESH V. GAMBANI
trading as ;SHREE BALAJI PROCESSORS
B-21, ANAND NAGAR, ADDITIONAL AMBERNATH MIDC, AMBERNATH (EAST)-421506 DIST. THANE MAHARASHTRA INDIA

Proposed to be Used

MUMBAI

CONFECTIONERY, BISCUITS, CAKES, JUICY CANDIES, BEING GOODS INCLUDED IN CLASS-30
MRS. RUCHI DAMODAR PAREEK
trading as ;STAR BLACK LEBAL
D-302, SIGRUN SPLENDER, MADHUBAN, EVERSHINE CITY, VASAI (EAST)-401208 (INDIA)
INDIVIDUAL
Proposed to be Used
MUMBAI
TEA POWDER CLASSES 30
3992117  05/11/2018
ASLAM HASHAMBHAI TAMBOLI, IBRAHIM HASHAMBHAI TAMBOLI
trading as; HIRA ENTERPRISES
37-A, RAJASPURA PETH, SATARA-415002, MAHARASHTRA, INDIA
REGISTERED PARTNERSHIP FIRM
Proposed to be Used
MUMBAI
SPICES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3590559, 3591635..
AQUAPUMP INDUSTRIES,
THUDIYALUR POST, COIMBATORE 641034, TAMILNADU
REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932.

Address for service in India/Agents address:
C. DANIEL & GLADYS,
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.

Proposed to be Used

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE.
TEXMO

4017008  04/12/2018
AQUASUB ENGINEERING.
THUDIYALUR POST, COIMBATORE 641034, TAMILNADU.
REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932.

Address for service in India/Agents address:
C. DANIEL & GLADYS.
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, TAPIoca AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE.
No. 1 Marwadi Vansh

4017311 04/12/2018

NARESH KUMAR
Ludas Road, VPO ARYA NAGAR, HISSAR (HARYANA)-125001

Proprietorship concern by name "Vansh Brothers"

Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092

Proposed to be Used

DELHI

Spices; Powdered spices; Bread flavoured with spices; Baking spices; Garam Masala (Combination of spices for adding taste to Indian Curry);
IAB Thank U

4026600  14/12/2018

IAB SOLUTIONS PRIVATE LIMITED
SUNDARAJANPATTY, ALAGARKOIL MAIN ROAD, MADURAI-625 104, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE
FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST,
BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS;
COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED
BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE];
AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
LADHURAM CHHAJER, TRADING AS M/S. JIN KUSHAL ENTERPRISES.
No.109/4, Audiappa Naicken Street, Rainbow Plaza, Sowcarpet, Chennai-600079
INDIVIDUAL

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWCARPET, CHENNAI - 600 079, INDIA.
Used Since :01/04/2014

CHENNAI
sweets, Namkeen, Papad, Rabodi, Khichiya, Khakhra.
4045795 03/01/2019
BABEETA GOVIL
216, SK, Shreeshyam Height, Sampat Hill, Bicholi Mardana, Indore (M.P.) - 452001
new application
Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE
Proposed to be Used
MUMBAI
Tea, Slimming tea, Milk tea, Iced tea, Green tea, Tea extracts, Fruit flavoured tea, Tea bags, Tea bags for making non-medicated tea, Coffee, Coffee drinks, Flavoured coffee, Ground coffee, Coffee bags and Iced coffee.
KCRoasters

4048862  07/01/2019
KOINONIA PROJECT PRIVATE LIMITED
SHOP NO. 56, NEW ELCO ARCADE, D WING, OFF HILL ROAD, BANDRA WEST, MUMBAI-400050
Indian National.

Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.
Used Since: 01/12/2018

Mumbai
Coffee, tea beverages, Chocolate beverages, Coffee-based beverages, Cocoa beverages, Coffee beverages with milk,
Coffee flavorings, Unroasted Coffee.
4049026  07/01/2019
RADHAI COFFEE HOUSE
PLOT NO - 32, NEW FAIRLAND, NAGARAMALAI MAIN ROAD, ALAGAPURAM, SALEM - 636016, TAMILNADU, INDIA.
partnership firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
CHAI TEA, ICED TEA, BEVERAGES MADE OF TEA, BEVERAGES WITH TEA BASE, HERBAL TEA (OTHER THAN FOR MEDICINAL USE), COFFEE, COFFEE BEANS, COFFEE BEVERAGES, ICE BEVERAGES WITH A COFFEE BASE, PREPARATIONS WITH A COFFEE BASE AND CONFECTIONERIES.
NIZAM E HIND
4050789  09/01/2019
MR. NIRAJ MURARKA
trading as ;NIZAM E HIND
H-3, LAVNYA APARTMENTS, C-58/9, SECTOR-62, NOIDA, UTTAR PRADESH-201301
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
4052031  10/01/2019
PAPPU KUMAR DAS
Room No.4, Adarsh Welfare Association, Damu Nagar, Akurili Road, 282 Last Bus Stop, Damu Nagar, Kandivali (East), Mumbai – 400101
An Individual
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062
Proposed to be Used
MUMBAI
NAMKEENS, FARSANS & WAFERS
4052183   10/01/2019
SAJEEV G
16/174, Putthurvayal, Vimalagiri, Gudalur, The Nilgiris, Tamil Nadu 643211
Registered

Address for service in India/Attorney address:
JIMMI JOSE
LAWWORDS 4TH FLOOR, EDASSERY BUILDING, BANERJI ROAD, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
Nithya Sanjeevini
4052594   10/01/2019
PRUTHVI N P
#43 G F, 8 TH MAIN ROAD BYRAVESHWARA NAGARA NAGARABAVI, BANGALORE NORTH ,NAGARBHAVI,BANGALORE,KARNATAKA-560072
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
VDR

4052996  11/01/2019
MR. VIJAY GUPTA POROP. OF SUPER INTERNATIONAL
#2261, STREET NO- 10, JANTA NAGAR , LUDHIANA, PUNJAB -141003
PROP.

Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007

Proposed to be Used
DELHI
SAFFRON.
OWN PWR

Priority claimed from 13/07/2018; Application No. : 75467 ;Jamaica
4053088   11/01/2019

So Perfectly Pink LLC
101 Park Avenue, Suite 1300, Oklahoma City, OK 73102, United States
A Delaware company

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

Chocolate-based meal replacement bars; cereal bars; cereal based energy bars; grain-based food bars; grain-based snack foods; high protein cereal bars; grain-based beverages.
4053262  11/01/2019
SUMAN JAIN
HOUSE NO. 10, GANGA BAI FARSH, ITWARI WARD, SAGAR, (M.P.)-470002
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Used Since :27/02/2016
MUMBAI
Papads, Spices, Salts, seasonings, flavourings and condiments, Pickle relish, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water].
Trade Marks Journal No: 1914 , 12/08/2019           Class 30

4053438    11/01/2019
MAHADEEK ANAND CHANDRAKANT PROPRIETOR OF M/S. ANANAD JUICE AND AMRUTTULY CENTER
JSPM COLLEGE CAMPUS GATE NO. 720, (1 & 2), WAGHOLI, PUNE - NAGAR ROAD, PUNE
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since :10/06/2008

MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, bakingpowder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice included in class 30.
Proposed to be Used

DELHI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; FROZEN WATER]
4054775  12/01/2019
MOUNT BROOK TRADING CORPORATION
6/178, THEKKANATH BUILDING, KOLAGAPPARA POST, MEENANGADI, WAYANADU - 673591, KERALA
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4055620  14/01/2019
ASUKU INDIA PRIVATE LIMITED
First Floor, The Great Eastern Centre, 70, Behind IFCI Tower, Nehru Place, New Delhi
Company incorporated under the provisions of the Companies Act, 2013

Address for service in India/Agents address:
KNM & PARTNERS
2ND FLOOR, AALIANZ HOUSE, 273, CAPT. GAUR MARG, NEW DELHI-110 065

Proposed to be Used
DELHI
Rice and rice products

Transliteration: Variety of rice developed in 1992 in the Shonai Branch in Yamagata Prefecture in Shonai Plain (Shouchiya), Japan
4058034  16/01/2019
SHELLAGARWAL AND SONS PRIVATE LIMITED
Row House No 5, Green wood, Mashacha Pada, Mira Road East, Thane Thane MH 401107 IN
BUSINESS
ACTIVE
Proposed to be Used
MUMBAI
Chewing gum, candy and all confectionery products included in class 30.
Original Sin
4060941  18/01/2019
AGASTYA MIHIR R DALMIA
27, Akbar Road, New Delhi-110011, India
An Indian National

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI
Ice creams; ice cream sundaes; chocolates based beverages; beverages mixed with biscuits, cookies, cakes, candies, bubble gum, spices, sugar syrup, honey, mint; pastries and confectionery.
4061357  19/01/2019
DEEPCHAND KARADWAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHIVAY INDUSTRIES
39, Nagjhiri, Industrial Area, Dewas Road, Ujjain - 456010, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Rice flakes (poha), puffed rice (parmal)
THEOS
4061919  19/01/2019
THEOS FOOD PRIVATE LIMITED
Theos, Plot No. 9, Sangam Courtyard, Major Somnath Marg, Sector-9, R.K. Puram - 110022
Private Limited
Address for service in India/Attorney address:
PRERNA OBEROI
SECTOR 93B, GRAND OMAXE, ALPINE-B #605, NOIDA-201301
Used Since :02/11/2008
DELHI
Coffee, tea, cocoa, Chocolate; Sugar; Rice; Tapioca; Sago. Artificial Coffee; Flour and preparations made from cereals; Bread; Pastry and Confectionery; Ices; Honey; Treacle; Yeast. Baking-powder; Salt, Mustard; Vinegar; Sauces (condiments); Spices; Ice; Biscuits; Buns; Cakes; Candy; Cookies; Essences for foodstuffs; Flakes, Ice-cream; Jellies; Macaroni; Macaroons; Muesli; Noodles; Pasta; Pizza; Popcorn; Puddings; Ravioli; Salad-dressings; Waffles; Muffins; Tarts; Bakery goods; Preparations for making bakery products; Chocolate fillings for bakery products; Breads; coffee beverages; tea beverages; chocolate beverages; lasagna;
INSTINCT

4061936  19/01/2019

BHAVNA KHANDELWAL
W/O SUNIL KHANDELWAL KUTHI LINE SOONGACHI TEA GARDEN MAL, JALPAIGURI, WEST BENGAL -735221

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
SBTea - The Special Baghwan Tea

4062462  21/01/2019
PAVAN KUMAR SARAN
FLAT NO. 106, SANGEET COMPLEX, BUILDING NO. 11, B WING, JESAL PARK, BHAYANDER EAST, THANE 401105.
INDIVIDUAL
Proposed to be Used
MUMBAI
TEA
4063052  21/01/2019
ANJANABEN JITENDRA REVANI TRADING AS G. D. FOODS
36, AUST MANGAL INDUSTRIAL ESTATE, NR. ASARWA BRIDGE, ASARWA, AHMEDABAD - 380016, GUJARAT
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
AHMEDABAD
CUSTURD POWDER, CHOCOLATE POWDER, BAKING POWDER, DRY YEAST POWDER, ICING SUGAR, CORN FLOUR,
PROCESSED HERBS, ICE CREAM POWDER, CAKE MIX POWDER, COFFEE MIX POWDER, INSTANT MIX POWDER,
BASUNDI MIX POWDER, RABDI MIX POWDER, KULFI AND FALUDA POWDER, JELLY POWDER, MILK SHAKE MIX
POWDER, PASTA, MASALA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
MALLA-K-E-HIND

4065393  23/01/2019

ALAMSETHI KRISHNA RAO
HOUSE NO.20, SECOND FLOOR, ROAD NO.23, EAST PUNJABI BAGH, WEST DELHI-110026, INDIA

PROPRIETOR-ALAMSETHI KRISHNA RAO

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used

DELHI

RICE, COFFEE, TEA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, CONFECTIONERY, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES, CONDIMENTS.
La Cartel
4065966  24/01/2019
SAJJAD PK
ALIF HOUSE, NEAR GOVT HOSPITAL, VADAKARA (PO), VADAKARA, KOZHIKODE (DIS), KERALA - 673101
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
4132937  29/03/2019
MUHAMMAD SUHAIL, PMS, SOLE PROPRIETOR, TRADING AS PMS ENTERPRISES
45/20, AGRAHARAM STREET, CHINTADRIPET, CHENNAI - 600 002, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :15/04/2004

To be associated with:
1272493
CHENNAI
TEA
4134668  02/04/2019
MATHEW ALIAS
VAZHANGATTUPUTHENPURAYIL, KOOTHTUKULAM PO, ERNAKULAM, PIN - 686662
INDIVIDUAL

Address for service in India/Attorney address:
AJAY R KAMATH
TC 16/570-1, EVRA-55, Jagathy, Thycaud, PO, Thiruvananthapuram-695014

Proposed to be Used
CHENNAI
CORN FLAKES / MAIZE FLAKES; CORN FLOUR / CORN MEAL / MAIZE FLOUR / MAIZE MEAL; CORN, ROASTED / MAIZE, ROASTED; HIGH-PROTEIN CEREAL BARS; HONEY; HUSKED OATS; KETCHUP [SAUCE]; MACARONI; MALT BISCUITS; MINT FOR CONFECTIONERY; NATURAL SWEETENERS; OAT-BASED FOOD; PASTA / FARINACEOUS FOOD PASTES; PEANUT CONFECTIONERY; RICE; SAFFRON [SEASONING]; WHEAT FLOUR; RICE-BASED SNACK FOOD; TAPIOCA.
4136182  02/04/2019
COUTURE KSHETRA FASHION TECH LLP
PLOT NO. 55,FLAT,V.V. CLASSIC,VASAVI NAGAR,KARKHANA,500015,HYDERABAD, TELANGANA
Limited Liability Partnership

Address for service in India/Attorney address:
GB LEGAL ASSOCIATES
B 203 Sai Sagar Complex, Palm Beach Road, Plot No. 5, Sec 13, Sanpada, Navi Mumbai 400705

Proposed to be Used
CHENNAI
COFFEE, TEA, GREEN TEA, COCOA, BEVERAGES, SUGAR, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, CONDIMENTS, SPICES, CEREALS, SWEETS, BAKERY ITEMS, BISCUITS, CHEWING GUM.
4148817 16/04/2019

SPARKBIO FERTILISERS AND ORGANIC HERBAL PRODUCTS PRIVATE LIMITED
trading as : SPARKBIO FERTILISERS AND ORGANIC HERBAL PRODUCTS PRIVATE LIMITED
NO.33, KARUPPAIYA STREET KORUKKAI-609 203, MAYILADUTHURAI TALUK, NAGAPATTINAM, DISTRICT, TAMILNADU, INDIA
MANUFACTURERS AND MERCHANTS
A PRIVATE LIMITED COMPANY

Proposed to be Used

CHENNAI

FLOUR OF MILLET, CEREALS, CEREALS FLOUR, PULSES FLOUR, PROCESSED GRAINS AND TOASTED GRAINS FLOUR, GRAM FLOUR, NOODLES, IDLY-DOSA BATTER MIXES, FLOUR AND PREPARATION MADE FROM CEREALS, CORN FLOUR, READY TO COOK CHAPPATHI, PURI FRIED INDIAN BREAD, IDIYAPPAM RICE NOODLES, DRIED HERBS, FOOD MIXTURES CONSISTING OF CEREAL FLAKES, COATED NUTS, MASALA OF SAMBAR POWDER, RASAM POWDER, CHILLI POWDER, CORIANDER POWDER, JEERA POWDER, CHICKEN MASALA, MUTTON MASALA, BIRIYANI MASALA, FISH MASALA, IDLI CHILLI POWDER, JAGGERY POWDER, ASAFOETIDA POWDER, SPICES, HONEY, PALM JAGGERY, COFFEE, TEA, COCOA, RICE, TAPIOCA, SAGO, BREAD, RUSK, COOKIES, BUN PASTRIES AND CONFECTIONERY, SUGAR, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES CONDIMENTS, APPALAM PAPADS, HERBAL TEA AND TEA BASE BEVERAGES.
MERRYLIFE

4152304  19/04/2019
IR VENTURES PRIVATE LIMITED
THAZHATHAYIL, MANKAVU PO, NR. BROTHERS SAW MILL, KOZHIKODE, KERALA, 673007
BODY INCORPORATE

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES.
SHOBHA PRASAD
B2-206, SATYAM APARTMENTS, VASUNDHRA ENCLAVE, DELHI-110096
individual

Address for service in India/Attorney address:
BHAWANA
T-2385 FAIZROAD OPP. HOTEL JAGGI PALACE KAROL BAGH NEW DELHI-110005

Proposed to be Used
DELHI
Biscuits, Confectionery; Sugar Confectionery; Lollipops [Confectionery]; Confectionery Made Of Sugar; Chocolates; Cakes; Fruit Cakes; Chocolate Cakes; Cream Cakes; Sponge Cakes; Chocolate Decorations For Cakes; Candy Decorations For Cakes; Cookies; Sugar Cookies; Butter Cookies; Fruit Cookies; Chocolate Cookies; Wafer Cookies; Wafers; Chocolate Wafers; Chocolate-Coated Wafer Cookies; Ice Cream; Ice Cream Wafers; Dairy Ice Cream; Ice Cream Cones; Fruit Ice Cream; Cones For Ice Cream; Ice Cream Desserts; Chocolate Candles; Candles [Sweets]; Fruit Bread; Bread; Fresh Bread; Bread Buns.
4154592  22/04/2019  
SHOBHA PRASAD  
B2-206, SATYAM APARTMENTS, VASUNDHRA ENCLAVE, DELHI-110096  
individual  
Address for service in India/Attorney address:  
BHAWANA  
T-2385 FAIZROAD OPP. HOTEL JAGGI PALACE KAROL BAGH NEW DELHI-110005  
Proposed to be Used  
To be associated with:  
4154593  
DELHI  
Biscuits, Confectionery; Sugar Confectionery; Lollipops [Confectionery]; Confectionery Made Of Sugar; Chocolates;  
Cakes; Fruit Cakes; Chocolate Cakes; Cream Cakes; Sponge Cakes; Chocolate Decorations For Cakes; Candy  
Decorations For Cakes; Cookies; Sugar Cookies; Butter Cookies; Fruit Cookies; Chocolate Cookies; Wafer Cookies;  
Wafers; Chocolate Wafers; Chocolate-Coated Wafer Cookies; Ice Cream; Ice Cream Wafers; Dairy Ice Cream; Ice Cream  
Cones; Fruit Ice Cream; Cones For Ice Cream; Ice Cream Desserts; Chocolate Candies; Candies [Sweets]; Fruit Bread;  
Bread; Fresh Bread; Bread Buns.
4155747  24/04/2019
AVENCIA LIFE SCIENCES PRIVATE LIMITED
2 ADARSH NAGAR BHILWARA - 311001 RAJASTHAN
COMPANY
Address for service in India/Agents address:
RAJIV KAPOOR
12/489, GWALTOLE, CHURCH ROAD, KANPUR - 208 001
Proposed to be Used
AHMEDABAD
Green Tea, Tea, Coffee, Sugar, Rice, Flour, Honey, Salt and Spices such as Turmeric, Red Chilli, Garam Masala.
4157150   25/04/2019
BOSTEN GROUP OF COMPANIES
DOOR NO.XII,KD.43,44,47,KARAYAP,CHELERIMUKKU,KANNADIPARAMBA,KANNUR - 670604
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SANDHYA SHAJI
RP Complex,N/r Ashoka Hospital, Chenoli Road , South Bazar, Kannur- 670002, Kerala.

Proposed to be Used
CHENNAI
PROCESSED GRAIN AND STARCHES AND GOODS, CONVINIENCE FOOD AND SAVORY SNACKS,
SALTS,SEASONING,FLOUR AND CONDIMENTS, CEREALS PEANUT BUTTER CONFECTIONERY CHIPS, TOCO
CHIPS,TAPIOCA FLOUR FOR FOOD,CEREALS, RICE, INSTANT MIX, SPICES AND MASALAS; READY TO EAT FOOD FOR
HUMAN CONSUMPTIONS; COFFEE, COCOA, SUGAR, TAPIOCA, SAGO, FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, BISCUITS, CAKES, CONFECTIONERY, ICE CREAMS, HONEY, TREACLE, SAUCES.
PARASHAR INDUSTRIES

4167788   06/05/2019
AYUSH PARASHAR
16 A, 16 B, 16C, Kailash Nagar, Near Sector 1 Govindpura Industrial Area, Bhopal Madhya Pradesh 462023
PARASHAR INDUSTRIES
PROPRIETOR

Proposed to be Used
MUMBAI
RICE FLAKES, ROASTED CHANNA, MURMURE, LAI, DALIYA
4185847    24/05/2019
BRITANNIA INDUSTRIES LIMITED
trading as ; BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED (LEGAL DEPARTMENT) NO.33, LAWRENCE ROAD, NEW DELHI-110035, INDIA
MANUFACTURERS AND MERCHANTS
Used Since : 19/03/2015
To be associated with:
1617001, 1638788, 1770155, 1770176
DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES; SPICES. CROISSANTS.
SUBHAKA
4191407  29/05/2019
SMT. KALPANA MAHESH PASARI W/O SHRI MAHESH KUMAR PASARI
M/s KALPANA ENTERPRISES, 29, 'Mohan Vilas', Inside Jalam Vilas Pole, Paota Road, Jodhpur (Rajasthan)
Sole Proprietorship Concern
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :12/04/2016
AHMEDABAD
Spices (Whole & Grind), Tea, Salt, Asafoetida, Coffee, Sugar, Rice, Namkeens, Baking Powder, Honey
DEEDAR

4192442   30/05/2019
SURYA GRAIN LANDS LLP
PLOT NO. 906, INDUSTRIAL, AREA PHASE-II, CHANDIGARH
PARTNER
Address for service in India/Attorney address:
SHAMAN JAIN
3126 SEC 21-D CHANDIGARH

Proposed to be Used
DELHI
RICE, FLOUR AND PREPARATIONS MADE FROM CEREALS, SPICES
PITAAJI
4192443  30/05/2019
SURYA GRAIN LANDS LLP
PLOT NO. 906, INDUSTRIAL, AREA PHASE-II, CHANDIGARH
PARTNER
Address for service in India/Attorney address:
SHAMAN JAIN
3126 SEC 21-D CHANDIGARH
Proposed to be Used
DELHI
RICE, FLOUR AND PREPARATIONS MADE FROM CEREALS, SPICES
NOBILITY

4192645  30/05/2019

ARIJIT SADHUKHAN
1, Iswar Mukherjee Lane, Konnagar, Uttarapara, Howrah-712235, West Bengal, India.

AN INDIAN NATIONAL

Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT, GROUND FLOOR, FLAT-GC, 108/11/(50), PURBACHAL ROAD (NORTH), HALTU, KOLKATA 700 078, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
SPICES, OIL AND TEA; BEING ALL INCLUDED IN CLASS 30.
4193082   31/05/2019
TRETA AGRO PRIVATE LIMITED
P-3/6, LGF DLF PHASE-2, GURGAON, HARYANA 122002
Manufacturer, merchant and traders
Address for service in India/Attorney address:
YOGESH KUMAR BALI
C-12, VARUN APARTMENTS, SECTOR-9, ROHINI, DELHI-110085
Used Since :01/07/2018
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATION MADE FORM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; INCLUDED IN CLASS 30
4193543  31/05/2019

SMRITI BHATIA
trading as ;CHOCOLATIER
F-28, WINDSOR GREEN APARTMENTS, SECTOR 50, NOIDA-201301 UTTAR PRADESH, INDIA
MANUFACTURER & TRADER

Address for service in India/Attorney address:
KARANJOT SINGH MAINEE
240 JAGRITI ENCLAVE VIKASH MARG, DELHI-110092, INDIA
Used Since :23/05/2010

DELHI
MAKING, DEVISING AND PRODUCING ELITE PREMIUM CHOCOLATES FOR THE PURPOSES OF SELLING SUCH PRODUCTS.
PUNYODAY VYAPAAR PRIVATE LIMITED
P/7/A, CIT ROAD, SCH VI M, KOLKATA- 700 054
BODY INCORPORATE

Address for service in India/Attorney address:

PRIYADARSHAN KUMAR
3C, Blossom Heights, Kalipark, Bablatala, Rajarhat Main Road, Kolkata - 700 136

Proposed to be Used

KOLKATA

coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
SPREADING SMILES THROUGH SWEETNESS

4195990  03/06/2019
AJIT MANEK PROPRIETOR OF AJIT SWEETS AND FARSAN
902/A, GURUKUL TOWER, J.S. ROAD, DAHISAR WEST, MUMBAI-400068
Indian National
Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.
Used Since :01/06/2016
MUMBAI
FLOUR AND PREPARATION MADE FROM CEREALS, CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPs, BISCUITS (NOT FOR ANIMAL), WAFERS BISCUITS.
4196178    03/06/2019
BHOOP SINGH
Office No. 126, 1st Floor, Qutab Plaza, DLF Phase 1, Gurugram-122002, Haryana
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, condiments; spices
PRINCE DUET

4196358  04/06/2019

CHINOY HOLDINGS PVT. LTD.
SPENTA, 6.2 RIDGE ROAD, MUMBAI-400006
AN INDIAN COMPANY, INCORPORATED UNDER THE INDIAN COMPANIES ACT,1956

Address for service in India/Attorney address:
KIRAN KUMAR DANG
2204 Neptune, Sun City, A. S. Road, Near Gandhinagar Flyover, Powari, Mumbai-400076

Proposed to be Used
MUMBAI
NAMKEENS(SNACKS), FLOUR AND PREPARATIONS MADE FROM FLOUR, CEREALS, RICE.
GREEN SKOT
4196360 04/06/2019
CHINOY HOLDINGS PVT. LTD.
SPENTA, 6.2 RIDGE ROAD, MUMBAI-400006
AN INDIAN COMPANY, INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
KIRAN KUMAR DANG
2204 Neptune, Sun City, A. S. Road, Near Gandhinagar Flyover, Powari, Mumbai-400076
Proposed to be Used
MUMBAI
NAMKEENS (SNACKS), FLOUR AND PREPARATIONS MADE FROM FLOUR, CEREALS, RICE.
Ting Ring

4196769  04/06/2019

OAM INDUSTRIES (INDIA) PRIVATE LIMITED THROUGH AUTHORIZED DIRECTOR AVIN RAJENDRAKUMAR AGRAWAL
17/A. Khasra No.104, 0, Mouza- Chikhli- Deo, Kalamna Road, Nagpur, Maharashtra, India
Director

Address for service in India/Attorney address:
SANDHYA THAKKAR
SHRI SAI KRUPA, 813 C DANDIGEY LAYOUT SHANKARNAGAR, NAGPUR
Used Since :01/01/2018

MUMBAI
Flour and preparation made from cereals, bread, pastry and confectionary, ices, honey, spices, snacks, and sweets included in class 30
MR. BABULAL G. BHATI
LIG1, RCL, 27/281, Koparli Road, Nr. HDFC Bank, Gunjan, Vapi - 396 195, Gujarat, India.
AN INDIVIDUAL AND INDIAN NATIONAL

Address for service in India/Attorney address:
RISHIT BHATT & CO.
602, Iscon Elegance, Beside Shapath 5, Prahaladnagar, S.G. Highway, Ahmedabad - 380015, Gujarat, India

Proposed to be Used
AHMEDABAD
ANISEED falling under class 30.
Brownie Brittles

4200179   07/06/2019
EMPORIO PATISSERIA PVT. LTD.
9YA, Chunawala estate, kondivita lane, chakala, andheri(east), Mumbai- 400059
Body Incorporate

Address for service in India/Attorney address:
THE LEGAL DESK
17/9, 2nd Floor, Parvati Niwas, Juhu village, Sector-11, near shivsena Bhavan, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
manufacturing of biscuits and cookies.
4200182  07/06/2019
EMPORIO PATISSERIA PVT. LTD.
9YA, chunawala estate, kondivita lane, chakala, andheri(east), Mumbai- 400059
Body Incorporate

Address for service in India/Attorney address:
THE LEGAL DESK
17/9, 2nd Floor, Parvati Niwas, Juhu village, Sector-11, near shivsena Bhavan, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
manufacturing of biscuits including flavoured cookies and biscuits.

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
4202021  10/06/2019
PATEL JAYKUMAR PRAVINBHAI
17, MADHAV BUNGLOWS VISNAGAR ROAD UNJA, MAHESANA-384170

Proposed to be Used
AHMEDABAD
CUMIN SEEDS, FENNEL SEEDS, SESAME SEEDS, FENUGREEK SEEDS, PSYLLIUM SEEDS, MUSTARD SEEDS, ISABGOL,
GROUNDNUTS, CORIENDER SEEDS, ONION FLAKES, DILL SEEDS, CAROM SEEDS.
HANSDHWANI
4203724  12/06/2019
RAKESH KUMAR TANEJA
S/o Chiman Lal, 71/8, Janak Pura, Main Bazar, Gohana, Sonipat, Haryana - 131301
PROPRIETORSHIP
Proposed to be Used
To be associated with:
4203723
DELHI
Rice
GENERAL CANDY CO., LTD
51/3 Soi Chaengwattana 41, Chaengwattana Road, Pakkred, Nonthaburi 11120, Thailand.

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India

**Proposed to be Used**

**AHMEDABAD**

Candy, Licorice [confectionery].
4203908  12/06/2019
M/S- MAA BARA DEVI NAMKEEN BHANDAR
C-30, Panki Industrial Area, Site-5, Kanpur (U.P.), India.
Partners
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (M.L.G.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since: 23/05/2014
DELHI
Namkeen, Kachari, Snacks, Candy, Candy Tablets, Churan Goli, Confectionery
Trade Marks Journal No: 1914 , 12/08/2019   Class 30

ASHISH MAHENDRA MEHTA
21-A, VAIBHAV, 80, BHULABHAI DESAI ROAD, MUMBAI 400 026, INDIA
AN INDIAN NATIONAL
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
3404925

MUMBAI
FLAVORED, SEASONED, ROASTED, TOASTED, BAKED, GRILLED, FRIED, SALTED, SWEETENED SNACK FOODS MADE OF GRAIN, MAIZE, MULTIGRAIN, WHEAT, MILLET, SORGHUM, RICE, CORN, TEFF, CHOCOLATE; GLUTEN-FREE CEREAL-BASED SNACK FOODS; CRACKERS; TEFF CRACKERS; GLUTEN-FREE CRACKERS; NATURAL SWEETNERS; STEVIA (NATURAL SWEETENER); CONVENIENCE FOOD AND SAVORY SNACKS; PROCESSED GRAINS, STARCHES, AND GOODS MADE THEREOF; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; SALAD DRESSINGS; FERMENTED SAVORY SNACKS MADE FROM TEFF; HERBAL FOOD BEVERAGES.
Trade Marks Journal No: 1914 , 12/08/2019           Class 30

MR. ABHYANSH CHANDRA PROPRIETOR OF M/S. ORGANIC SEASON
LANE NO. 10, EKTA VIHAR, SAHASTRADHARA ROAD, DEHRADUN, UTTARAKHND – 248 001 (INDIA)
INDIVIDUAL

Address for service in India/Attorney address:
VIVEK KUMAR
PLOT NO. 104-105, 1ST FLOOR, VIPIN GARDEN, METRO PILLAR NO. 798, DWARKA MORE, NEW DELHI - 110 059

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
4204481  12/06/2019
KOMARI SRIDHARBABU
H/6-120, MARKET ROAD, MAHARAJAS ICE CREAM, NEAR KOTAK MAHENDRA BANK, MANCHERIAL, DIST:
MANCHERIAL, TELANGANA - 504208.
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Proposed to be Used
CHENNAI
Ice cream included in class 30.
4204709  12/06/2019
BINAY KUMAR GUPTA
CHOTI NAGLA, NAKHAS PIND, ADARSH COLONY, PATNA-800009, BIHAR.
TRADING AS BINAY NAMKEEN BHANDER.
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :01/04/2017
KOLKATA
SNACKS, NAMKEEN, NIMKY, PUFF, CHIPS, PAKODI AND CONFECTIONARY PRODUCT.
4204712    12/06/2019
NITU HAKIM.
11,(7) PARAM HANS SARANI,KOLKATA 700079, West Bengal .
TRADING AS OM SAIRAM ENTERPRISE.
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :15/09/2011
KOLKATA
SOYA CHUNKS
CHENGMARI TEA CO LTD.
37, SHAKESPEARE SARANI. KOLKATA- 700 017
NEW APPLICANT

Address for service in India/Attorney address:
SEN ASSOCIATES
65 CHANDITALA STREET, UTTARPARA, HOOGHLY, PIN 712 258, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
TEA
4204735    12/06/2019

CHENGMAI TEA CO LTD.
37, SHAKESPEARE SARANI, KOLKATA- 700 017
NEW APPLICANT

Address for service in India/Attorney address:
SEN ASSOCIATES
65 CHANDITALA STREET, UTTARPARA, HOOGHLY, PIN 712 258, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
TEA
MUKESH KUMAR TRADING AS JAY VEE GEE ENTERPRISES.
KHASRA NO.-894/115, ABADIDEH, VILLAGE ALIPUR, NORTH WEST DELHI, DELHI-110036.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
SAFT

4205313  13/06/2019

AYUB MEHBOOB KHAN
B 13, Pasban Apartment, Friends Colony, New Hall Road, Near Kartika High School, Kurla West, Mumbai-400070, Maharashtra, India
Individual

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI

Chutneys, fruit coulis, sauces and other condiments, as covered under Class 30.
GLOWIC LIFECARE INDIA PRIVATE LIMITED
trading as: GLOWIC LIFECARE INDIA PRIVATE LIMITED
PLOT NO. 182, IST DHARAMPURA, NAJAFGARH, NEW DELHI-110043, INDIA.
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
SPICES
4206023  14/06/2019
JAYDEEP PANKAJBHAI MAJITHIA
8, DHIRAJ AVENUE, HIRABAUG, AMBAWADI, AHMEDABAD - 380 006 - GUJRAT.

Proposed to be Used
AHMEDABAD
ICE-CREAM, SORBETS, EDIBLE ICES, COFFEE, TEA, COCOA, BREAD, PASTRIES, CONFLCTIONARIES, CHOCOLATES AND ICE INCLUDED IN CLASS 30
FROTHOT

4206247  14/06/2019
ANIL S. DATTA SOLE PROPRIETOR OF DATTA CORPORATION
SHOP NUMBER - 5 56-A, PALI MALA ROAD, BANDRA WEST, MUMBAI - 400050

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Coffee, Coffee substitutes, Tea *, Tea substitutes, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles;
Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream,
sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs;
Vinegar, sauces and other condiments; Ice [frozen water]
FROTHSY
4206248 14/06/2019
ANIL S. DATTA SOLE PROPRIETOR OF DATTA CORPORATION
SHOP NUMBER - 5 56-A, PALI MALA ROAD, BANDRA WEST, MUMBAI - 400050
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Coffee, Coffee substitutes, Tea *, Tea substitutes, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles;
Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream,
sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs;
Vinegar, sauces and other condiments; Ice [frozen water]
4206253    14/06/2019
DULESHWARI PATIL Sole Proprietor of M/S JALGAON AGRICULTURAL INGREDIENTS AND NUTRIENTS
PLOT NO 139, GANESH COLONY, JALGAON - 425001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4206700 14/06/2019
REALZONE
290/2, Opp. Gokuldham Society, Mhasrul, Nashik – 422 004
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
CUSTARD POWDER, BAKING POWDER, DRINKING CHOCOLATE, CHOCOLATE POWDER, ICE CREAM, CORN FLOUR, ICING SUGAR, BAKING SODA, ESSENCE FOR FOODSTUFF, COCOA POWDER & KHEER MIX
4206738  14/06/2019
DURGA CONFECTIONERS PVT. LTD.
P-1, PARSAKHERA, INDUSTRIAL AREA, BAREILLY, U.P.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SUDHIR BALYAN & ASSOCIATES
FLAT NO. 504, SHIVASHISH TOWER, SHALIMAR CITY, DELHI WAZIRABAD ROAD, SHAHIBABAD, GHAZIABAD U.P-
201005
Used Since :15/02/2010
DELHI
NAMKEEN AND SNACKS
CHANDRAKANT BALKRUSHNA RANADE
16/1, NEAR DATE B.P.E.D. COLLEGE, UMARSARA, YAVATMAL 445001

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Cakes; cookies; buns; pastry; Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4208404    17/06/2019
READY ROTI INDIA PVT. LTD.
RZ-167 (1) A-BLOCK ROAD NO-04 MAHIPAL PUR EXTN NEW DELHI-110037
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
2342170

DELHI
BREAD, BISCUIT, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, ARTIFICIAL COFFEE, TLOUR AND PREPARATIONS
MADE FROM CEREALS, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT,
MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE
RAKESH KUMAR TANEJA  
S/O CHIMAN LAL 71/8, JANAK PURA, MAIN BAZAR, GOHANA SONIPAT, HARYANA 131301  
PROPRIETORSHIP  
Address for service in India/Attorney address:  
NIKHIL PRUTHI  
69-R, MODEL TOWN, SONEPAT, HARYANA-131001  
Proposed to be Used  
DELHI  
RICE, TEA, SUGAR
4208684  17/06/2019  
VICKY RAMESHKUMAR WADHWANI  
trading as: KRISHNA PRODUCTS  
OPP, UDAY GAS AGENCY, NEAR RUDRAKSH HOSPITAL, KRISHNA NAGAR ROAD, NARODA - PATIYA, AHMEDABAD - 382345 - GUJARAT  
Used Since: 01/04/2012  
AHMEDABAD  
CUSTARD POWDER, CHOCOLATE POWDER, COCOA POWDER, CHOCOLATE PASTA, FLAVOURING SYRUPS, SYRUPS AND TREACLES, ROYAL JELLY INCLUDED IN CLASS 30
Boarding Pass

4208819  17/06/2019
IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi-110001
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
DELHI
Coffee; Tea; Rice; Flour and Preparations Made From Cereals; Bread; Pastry and Confectionery; Salt; Mustard; Sauces; Spices.
BISKEKO

4208942  17/06/2019
ADIL IMPEX INDIA LIMITED
3082/B19, 1st FLOOR, SINGLE CYCLE ROAD, OPP. DHANDARI RAILWAY STATION, G.T. ROAD, LUDHIANA-141010 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2019
DELHI
Spices, Tea, Rice, Sugar, Besan (Gram flour), Maida (wheat flour), Suji (Wheat flour), Dalia, Flour & Preparations made from Cereals; Namkeen (cereal based fried snacks), Snacks, Icecreams, Sweets, Candies, Confectionery & Bakery Goods.
BALAMURUGAN S.N
NO.1/5,3RD STREET,BETHANIYA NAGAR ANNEX, RAMAPURAM, THIRUVALLUR-600089.
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used

CHENNAI

4209828   18/06/2019
PRERAK MAHENDRA DESAI
15 Goyal Terrace, Nr The Pride Hotel, Judges Bungalow Road, Bodakdev Area, Ahmedabad- 380054
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
Proprietorship

Address for service in India/Attorney address:

RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
R.M.A.I

4209961  18/06/2019
RASMADHUR AGRO INDUSTRIES
Ganganagar Road Near Kalpataru Warehouse, Bikaner, Rajasthan 334001
Partnership Firm

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
AHMEDABAD
RICE, FLOUR OF GRAINS, ATTA, MAIDA, SOOJI, DALIA, BESAN, RAWA & PREPARATIONS MADE FROM CEREALS, PULSES, DAL (BROKEN GRAINS), COFFEE, COFFEE SUBSTITUTES, TEA, COCOA, SUGAR, CHOCOLATE, TAPIOCA, SAGO, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, CONDIMENTS, SPICES, FOOD PRODUCTS FOR HUMAN CONSUMPTION, SWEETS, NAMKINS, SNACK FOOD.
Rol.a.Cola
4209966  18/06/2019
PARLE PRODUCTS PVT. LTD.
NORTH LEVEL CROSSING, VILE PARLE (E), MUMBAI - 400 057
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
1527748

MUMBAI
BISCUITS, BREAD, COOKIES, CAKES, PASTRY; GLUTEN-FREE BISCUITS AND CONFECTIONERY; CONFECTIONERY, CHOCOLATES, BOILED SUGAR SWEETS; PIES; CHOCOLATE PIES, TARTS, MOUSSE, CAKES AND BROWNIES; CHOCOLATE ECLAIR; CEREAL BASED ENERGY BARS; CORN FLAKES AND OAT FLAKES; CEREAL, CORN, GRAIN, WHEAT AND RICE BASED SNACK FOOD; GLUTEN-FREE CEREAL-BASED SNACK FOODS; CRACKERS; FLOUR AND PREPARATIONS MADE FROM CEREALS; CEREALS AND PREPARATIONS MADE FROM CEREALS; WAFERS, WAFER STICKS AND CRISPS; CHIPS (CEREAL PRODUCTS).
4210099  18/06/2019
ORGFOQBASKET PRIVATE LIMITED
NEAR GHAGGHAR PUL, TOWN ROAD, HANUMANGARH JUNCTION, RAJASTHAN- 335512, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
AHMEDABAD
coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice in class 30
ROYCE' NAMA CHOCOLATE

4210591   19/06/2019
ROYCE' CONFECT CO., LTD.
1-1, Ainosato 4-jo 9-chome, Kita-ku, Sapporo-shi, Hokkaido, Japan
A company duly organised and existing under the Laws of Japan

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Used Since :12/07/2013

To be associated with:
966950, 2479313

MUMBAI
Chocolate
P.O.I
4210794 19/06/2019
PATIALA OIL INDUSTRIES
VILLAGE BAHMNA, KHANGARH ROAD, SAMANA, DISTT. PATIALA, PUNJAB
PARTNERSHIP
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Proposed to be Used
DELHI
SPICES, TEA, FLOUR, BESAN (GRAM FLOUR), TAMARIND (CONDIMENT), PORRIDGE (DALIA), RICE AND SUGAR
SHUBNAVEEN

4210835   19/06/2019

MR. SHUBHAM MANGANI TRADING AS NAVEEN HOME PACK
Ward No. 19, Sindhi Colony, Balaghat- 481 001(Madhya Pradesh)

Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used

MUMBAI
Spices
PKR PUGAZH
4210847   19/06/2019
K.R.VETRIVEL, SOLE PROPRIETOR, TRADING AS PKR FRESH FOODS
98, MAIN BAZAAR, VIRUDHUNAGAR-626 001, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
FLOUR AND PREPARATIONS MADE FROM CEREALS; SUGAR; JAGGERY; CEREAL-BASED SNACK FOOD
RITEHERB
4211007   19/06/2019
VIJAYA A. NARAYANA
trading as ;AYURVIDYE TRUST
1101/927, 1 F MAIN, 2ND STAGE, GIRINAGAR BANGALORE- 560085, INDIA.
MANUFACTURER AND MERCHANTS
TRUST
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER ; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS.
4211057  19/06/2019
MRS.T.NIDHYA., TRADING AS M/S.I.S.T.MILK COOLING CENTRE.
RS No.443/5C, Saminathapuram, Palakkattu Thottam, Kuttapalayam Post, Tirupur-638108, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Proposed to be Used
CHENNAI
Ice Creams.
421100  19/06/2019
C S ENTERPRISES PROP. ANGAD SINGH CHADHA
A5B-A5C/81A GROUND FLOOR JANAKPURI, NEW DELHI-110063
AMERICAN DADDY
proprietaryship
Used Since :01/04/2018
DELHI
Beverages with coffee, cocoa, chocolate or tea base, Cereals prepared for human consumption, foodstuffs of plant origin prepared for consumption or conservation as well as auxiliaries intended for the improvement of the flavor of food
Trade Marks Journal No: 1914 , 12/08/2019  Class 30

4211235  19/06/2019
MR. JAYESH TALKSHI SANGOI PROPRIETOR OF J. T. SALES
388/5, Market Yard, Shaniwar Peth, Karad, Satara - 415110
Proprietorship
Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023
Used Since :10/06/2010
MUMBAI
Jaggery, goods rendered in the state of Maharashtra Only.
4211267  19/06/2019
RENU LALWANI
SARYU PATH, 54/165, MANSAROVER, JAIPUR, RAJASTHAN
INDIVIDUAL, INDIAN NATIONAL PROPRIETOR
Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN

Proposed to be Used
AHMEDABAD
FLOUR AND FLOUR PREPARATIONS MADE FROM CEREALS, CHIPS [CEREAL PRODUCTS], CEREAL-BASED SNACK FOOD, CONFECTIONERY, CORN FLACKS, CRACKERS, NOODLES BASED PREPARED MEALS, RICE AND SOYBEAN BASED SNACKS FOOD, TACOS, WAFFLES, WHEAT FLOUR BASED SNACKS INCLUDING IN CLASS 30
AZEDINHA

4211419  19/06/2019

MR. HUZAIFA YAKOOB PATEL

INDIVIDUAL

Address for service in India/Agents address:
PRAJAKTA PRAMOD KAREKAR
33/H, MUGHBHAT X LANE, R.N.4, MUMBAI-400004.

Proposed to be Used

MUMBAI

Coffee, tea. cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from
  cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle;
  Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen
  water].
CORY

4211420  19/06/2019
MR. HUZAIFA YAKOOB PATEL

INDIVIDUAL

Address for service in India/Agents address:
PRAJAKTA PRAMOD KAREKAR
33/H, MUGHBHAT X LANE, R.N.4, MUMBAI-400004.

Proposed to be Used

Mumbai
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
DORI

4211421  19/06/2019
MR. HUZAIFA YAKOOB PATEL
INDIVIDUAL
Address for service in India/Agents address:
PRAJAKTA PRAMOD KAREKAR
33/H, MUGHBHAT X LANE, R.N.4, MUMBAI–400004.

Proposed to be Used
MUMBAI
Chocolates, Jelly Beans, Lollipop, Soft Candies.
ZAZUAGE

4211423  19/06/2019
MR. HUZAIFA YAKOOB PATEL

INDIVIDUAL

Address for service in India/Agents address:
PRAJAKTA PRAMOD KAREKAR
33/H, MUGHBHAT X LANE, R.N.4, MUMBAI-400004.

Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4211426  19/06/2019
M/S. HIMALAYA AGRO FOOD PRODUCTS
RZ-J-105/106, Old Roshanpura, Najafgarh, New Delhi 110043
Partnership Firm

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Biscuits, breads, cakes, bakery goods, chocolate fillings for bakery products, preparations for making bakery products, confectionery, Bhujia (cereal based fried snacks), Gathiya (gram flour based snacks), Farsan, Papad, Fafda, Pani Puri, Poha, Bhel Puri, Snack mixes consisting of crackers, pretzels or popped popcorn, Cereal-based snacks, Rice-based snacks, Wheat-based snacks, Maize-based snacks, Samosa (Indian snack food)
4211451  19/06/2019
MR. HARISH RAMNANI TRADING AS COCOATINI CHOCOLATIERS
D.No:6-3-190, 4th Floor, Banjara Hills, Hyderabad - 500034, Telangana, India
Sole Proprietor
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since: 01/06/2015
To be associated with:
3000745
CHENNAI
Confectionery; Sugar Confectionery; Lollipops [Confectionery]; Confectionery Made Of Sugar; Sweet Biscuits; Salted Biscuits; Biscuits; Fruit Biscuits; Sugar Biscuits; Chocolate-Covered Biscuits; Chocolate-Covered Wafer Biscuits; Chocolate-Coated Wafer Biscuits; Chocolates; Cakes; Fruit Cakes; Chocolate Cakes; Cream Cakes; Sponge Cakes; Chocolate Decorations For Cakes; Candy Decorations For Cakes; Cookies; Sugar Cookies; Butter Cookies; Fruit Cookies; Chocolate Cookies; Wafer Cookies; Wafers; Chocolate Wafers; Wafer Biscuits; Chocolate-Coated Wafer Cookies; Ice Cream; Ice Cream Wafers; Dairy Ice Cream; Ice Cream Cones; Fruit Ice Cream; Cones For Ice Cream; Ice Cream Desserts; Chocolate Candies; Candies [Sweets]; Fruit Bread; Bread; Fresh Bread; Bread Buns; Spices, Cereal snacks; Chocolate drink preparations; Ready-made sauces.
Hoorleen

4211626  20/06/2019
GREENDOOR INTERNATIONAL
NO 4A, SCHOOL STREET, SUNDAKKAMUTHUR VILLAGE, COIMBATORE -6410110
PARTNERSHIP FIRM

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
SANGYAAN

4211769  20/06/2019

DEEPTI MISHRA
H.NO.-147A, OM GAYATRI NAGAR, PRAYAGRAJ-211004, UTTAR PRADESH, INDIA.
MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELHI
TEA, COFFEE, COCOA, RICE, SUGAR, RICE, TAPIoca, SAGO, BREAD, PASTRY AND CONFECTIONERY, ICE, HONEY, TREACLE, YEAST & ALL BEING GOODS INCLUDED IN CLASS 30
Trade Marks Journal No: 1914, 12/08/2019, Class 30

4211870  20/06/2019
PRASAD MOHAN ACHREKAR
ROOM NO.7, FIRST FLOOR, FRANCIS WADI, CHACHA NAGAR, JOGESHWARI EAST, MUMBAI 400060
PROPRIETOR

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces,- condiments; spices; ice
4211874 20/06/2019
MR. RAJENDER KUMAR BATHLA TRADING AS SIRSA FOOD PRODUCTS.
479, 1ST FLOOR, OLD CIVIL HOSPITAL ROAD, SIRSA, HARYANA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

To be associated with:
2923158, 3266366

DELHI

READY TO EAT SNACK FOODS CONSISTING PRIMARILY OF GRAINS, CORN, CEREAL, WHEAT, GRAM, SOYA, OTHER VEGETABLE MATERIALS OR COMBINATIONS THEREOF, INCLUDING CORN CHIPS, TORTILLA CHIPS, PITA CHIPS, RICE CHIPS, RICE CAKES, RICE CRACKERS, CRACKERS, PRETZELOS, PUFFED SNACKS, SNACK BARS, POPPED POPCORN; CANDIED POPCORN AND PEANUTS, SNACK FOOD DIPPING SAUCES, SALSAS, CHILI, SNACK BARS, CROISSANTS, WAFERS, NOODLES, VERMICELLI, SPAGHETTI AND SNACK FOODS, TOMATO SAUCE (KETCHUP), POHA, CHIWDA, SWEETS, BHUJIA, NAMKEEN, PAPAD, TEA & CONFECTIONERY ITEMS, CANDY & TOFFEE, JELLIES, LOLYPOL, CHEWING GUM, COCONUT PEDA, LOZENGES, PEPPER MINT SWEETS, WAFFERS, CHOCOLATES, CANDY CHOCOLATE, CHOCOLATE – COATED SNACKS, KHATTI MITHI GOLI AND CHURAN TABLETS, DIGESTIVE CANDY, DIGESTIVE CHURAN, SAUNF (FENNEL), SUGAR COATED SAUNF (FENNEL), MISHRI, NON-MEDICATED DIGESTIVE CHURANS, NON-MEDICATED DIGESTIVE TABLETS, NON-MEDICATED DIGESTIVE PILLS, DRIED PARSLEY (AJAWAN), TAMARIND (IMLI), ANARDANA, SOUP FLOUR, SOUP PASTE, SOUPS FLAVORING, SOUP SEASONING, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR, PREPARATIONS MADE FROM CEREALS, ICES, HONEY, TREACLE, YEAST, BAKING POWDER AND SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS) INCLUDED IN CLASS 30.
Trade Marks Journal No: 1914, 12/08/2019 Class 30

4211968  20/06/2019
ASHRAF K P
S/O KUNHIKI K P, K P HOUSE, PUTHIYAPADAMTHARI PARAMBU, PANNIYANKARA, KALLAI POST, KOZHIKODE DISTRICT, KERALA - 673003

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

READY TO EAT SNACK FOODS CONSISTING PRIMARILY OF GRAINS, CORN, CEREAL, OTHER VEGETABLE MATERIALS OR COMBINATIONS THEREOF, INCLUDING CORN CHIPS, TORTILLA CHIPS, PITA CHIPS, RICE CHIPS, RICE CAKES, RICE CRACKERS, CRACKERS, PRETZELOS, PUFFED SNACKS, SNACK BARS, POPPED POPCORN; CANDIED POPCORN AND PEANUTS, SNACK FOOD DIPPING SAUCES, SALSAS, CHILI, SNACK BARS INCLUDED IN CLASS 30
4212225  20/06/2019
ANAND SINGH CHAUHAN
1166 INDIRA NAGAR COLONY DEHRADUN, UTTARAKHAND-248006
THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4212389  20/06/2019
KIRAN AGHI
SHOP NO 125, SECTOR 7, URBAN ESTATE, KURUKSHETRA - 136118
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
YOGESH BHANUDAS MIRGHE  
KALMADI TAL-SHAHADA NANDURBAR KALMADI MAHARASHTRA- 425409  
THE TRADEMARK ACT-1999  
Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  
Proposed to be Used  
MUMBAI  
Biscuits; Buttermilk biscuits; Fruit biscuits; Salty biscuits; Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4212547   20/06/2019
VIJAY DASHRATH WANI
BLDG NO 2 , FLAT NO 1 , B J NAGAR , PIMPRLA ROAD , JALGAON - 425001
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
SHRI YOGESH GARG (TRADING AS : BALAJI ORGANICS)  
A-31, JANTA COLONY, JAIPUR - 302004 RAJASTHAN  
SINGLE PROPRIETORSHIP FIRM  
Address for service in India/Attorney address:  
ALL INDIA PROFICIENT CORPORATE SERVICES  
11, GURU GORAKH COLONY, NEAR NAGAR NIGAM STADIUM, SANGANER, JAIPUR - 302029 RAJASTHAN  

Proposed to be Used  
AHMEDABAD  
COFFEE, TEA, GREEN TEA, WHEAT FLOUR, BESAN, CORN FLOUR, MAIDA, SUJI, BISCUITS, SUGAR, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, HONEY, YEAST, BAKING POWDER, SALT, VINEGAR, SPICES, CHILLI POWDER, TURMERIC POWDER, CORIANDER POWDER, GARAM MASALA, SAMBHAR MASALA, SABJI MASALA, CHOLE MASALA, ALL SPICES, TAPIoca, SAGO, NAMKEEN, BHUJIA, PAPAD, DAL MANGORI, SOYABEAN, SOYABEAN MANGORI, ASAFOETIDA (HING), TEA MASALA, SAFFRON, RUSK, CORN FLAKES, PULSES INCLUDED IN CLASS 30
4212724  21/06/2019
Lifeheal Foods Lab Private Limited
2nd Floor, Shop No. 26 & 27, JMD Regent Arcade, MG Road, Village Sikadarpur, Ghosi, Haryana, Gurgaon - 122002, India.
A company organized and existing under the Indian Companies Act.
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since: 03/04/2019
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice, Pizzas, Pastas.
M.B. TEA & ALLIED PRODUCTS PVT. LTD.
trading as ; M.B. TEA & ALLIED PRODUCTS PVT. LTD.
4TH FLOOR, ORCHID SQUARE, STATION FEEDER ROAD, SILIGURI - 734005, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
Used Since : 01/09/1995
To be associated with:
724354, 1125582
KOLKATA
TEA & PACKET TEA.
INDISKA FARMS

4212793   21/06/2019

INDISKA MAGIC
Having address at No. 75 Mahatma Gandhi Road, Nungambakkam, Chennai 600 034
A Partnership Concern

Address for service in India/Ahents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used

To be associated with:
3650185, 3650186

CHENNAI
Dairy confectionery, Dairy chocolate, Frozen dairy confections, Dairy ice cream, Dairy-free chocolate, Non-dairy ice cream, Chocolate food beverages not being dairy-based or vegetable based, Coffee, teas and cocoa and substitutes therefor; Ice, ice creams, frozen yogurts and sorbets; Processed grains, starches, and goods made thereof, baking preparations and yeasts; Salts, seasonings, flavourings and condiments; Sugars, natural sweeteners, sweet coatings and fillings, bee products.
Trade Marks Journal No: 1914, 12/08/2019

4212900  21/06/2019
DIPESH JAYANTILAL BHOIR
trading as ;BHOIR MASALE
BHOIR NIWAS, WADEGHAR ROAD, SAPAD GAON, KALYAN WEST - 421301, MAHARASHTRA, INDIA
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
CHILLI POWDER, CURRY POWDER, CORAINDER POWDER, GINGER POWDER, GARLIC POWDER, TAMARIND POWDER, TURMERIC FOR FOOD, SAMBHAR POWDER (SPICE FOR MAKING CURRY), GARLIC PASTE (CONDIMENT), GINGER PASTE (CONDIMENT), SPICES, SPICES POWDERS AND CURRY PASTES. INCLUDED IN CLASS-30
RAJKAR

4213139  21/06/2019
NAGARJUN REDDY A
Raichur (D) Lingsugur(T),Near New Bus Stand 584122,Karnataka
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Puffed rice, Spices, Mixed spices, Edible spices, Curry spices, Spices in the form of powders, Flour
Meghna Jain
254, Balco Apartment, Plot no. 58, Patparganj, L.P. Extension, Delhi-110092, India.
Manufacturers and Merchants

Proposed to be Used

Delhi
Cakes, chocolates, muffins, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
4213178  21/06/2019
AVS TRADERS AND COMPAIGNER
Room No - 78, Bdd Chawl No. 10, Sewri Cross Road, Sewri, Mumbai - 400015
Partnership Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Tea.
4213225  21/06/2019
SUHWANT SINGH
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, HIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.

Proposed to be Used
To be associated with:
1157389, 4109796
DELHI
SPICES
PIYU GOLD

4213482  21/06/2019
GAURAV GUPTA PROPRIETOR OF GAYATRI TRADING COMPANY
OPPOSITE STATE BANK OF INDIA, VILL AND POST OFFICE SAHASPUR, DEHRADON-248197
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
RICE INCLUDED IN CLASS 30
PRM GOLD
4213523  21/06/2019
MR. VIKAS DIDWANIA SOLE PROPRIETOR OF SHRI MORVI INTERNATIONAL
44, BALAJI NAGAR-B, MANGALAM, MUHANA MANDI ROAD, MANSAROVAR, JAIPUR, RAJASTHAN
PROPRIETOR

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water] under class 30.
SANJAY GHODAWAT  
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jaysinghpur-416101, P.B. No.118,Dist-Kolhapur  
INDIVIDUAL  
Address for service in India/Attorney address:  
NAIR & ASSOCIATES  
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011  
Used Since :07/08/2014  
To be associated with:  
1211834, 1244265  
MUMBAI  
Coffee, Tea, Sugar, Rice, Jaggery (Gudh), Flour And Preparations made from Cereals, Confectionery, Baking Powder, Salt, Spices
JENISH

4213687    21/06/2019
VALLABHBHAI JIVRAJBHAI KAJAVADRA PROP. OF JENISH INCORPORATION
110, MAMTA PARK SOCIETY-1, OPP. DHARUKA COLLEGE, NEAR KAPODRA POLICE STATION, SURAT - 395006
SOLE PROPRIETOR

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since :17/07/2000

To be associated with:
1317612

AHMEDABAD
Spices; Powdered Spices; Cloves [spices]; Cinnamon [spice]; Tej Patta [spice] Pan Masala [As Mints For Breath Freshening]; Mukhwas [Mints For Breath Freshening]; Candy Mints; Oiled Sugar Candies; Dried Herbs For Culinary Purposes; Fruit Jellies; Bread, Pastries And Confectionery; Chocolate; Spices; Preserved Herbs; Salt; Coffee, Tea, Cocoa And Artificial Coffee;
4213744 21/06/2019
RAVISHANKAR R SHARMA
J202 BALAJI RESIDENCY ADAI NEW PANVEL ADAI 410206
An Individual

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Poha (Snack foods made of broken rice); Dhokla (foodstuff made with fermented batter derived from rice and split chickpeas); Custard powder; Papads; Spices; Gulab Jamun (Sweetmeat); Vermicelli;
4214059    22/06/2019
SOUTHERN CONDIMENTS PRIVATE LIMITED
BUILDING NO-10/382, ERUTHEMPATHY PANCHAYATH, VANNAMADA, CHITTUR ROAD, PALAKKAD DISTRICT, KERALA STATE, PIN-678555,INDIA
Body Incorporate
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018
Used Since :10/04/2019

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE,SWEET PICKLE OR PICKLED GINGER(CONDIMENTS) BEING INCLUDED IN CLASS 30.
GREEN PATCH

4214182  22/06/2019
SAATATYA INTERNATIONAL LLP
303 Cloud 7 B/H G D Party Plot, Nr Sanidhya Bunglows, Science City, Sola Ahmedabad GJ 380060 IN
An Limited Liability Partnership Firm
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
Spices; Sugar, Salt, seasonings, included in class 30
4214266   22/06/2019
MRS, MOUSUMI DEY (SADHUKHAN)
GHORDAURCHATTI, GOPALNAGAR, POST- SRIPALLY, DIST.-PURBA BARDHAMAN, PIN- 713103
PROPRIETOR OF DEY'S NATURAL FOOD PRODUCTS
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
RICE, MURI, CHIRA, KHAI, RICE FRY AND RICE POWDER, CHOWMIN, WHEAT, ATTA, MAIDA, PULSES, PULSE PILLS,
BESAN, SATTU, PAPAD, DALIA, SALT AND SPICES INCLUDED IN CLASS 30
4214486  22/06/2019
YASHANK H M (PROPRIETOR) TRADING AS HILL BEAN ENTERPRISES
Dimbada Estate and Farm, Hurudi Post, Hanbal, HASSAN, Hassan, Karnataka, 573165
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :01/01/2019
CHENNAI
Coffee beans; Roasted coffee beans; Coffee;
Manveera

4214490  22/06/2019
HARSHALI CHETAN KAPADNIS
A-304, Reelicon Olivia, S.N. 6/11, Katraj Highway Ambegaon Bk, Pune- 411046
Bakery & Confectionery Products
Individual

Proposed to be Used

MUMBAI
Description: cakes, cake frosting [icing], cake powder, cake dough / cake batter, fondants [confectionery], fruit jellies [confectionery], chocolate, chocolate beverages with milk, chocolate mousses, chocolate decorations for cakes, chocolate-based beverages, chocolate-coated nuts, confectionery / sugar confectionery, almond confectionery, aromatic preparations for food, baking powder, baking soda, binding agents for ice cream, biscuits / cookies, bread, bread rolls, breadcrumbs, buns, candy, candy decorations for cakes, caramels [candy], cereal preparations, essences for foodstuffs, except etheric essences and essential oils, ice cream, ice, natural or artificial, pastries, pastry dough, peanut confectionery, rice cakes, vanilla, vinegar, wheat flour, frozen yoghurt
4214820    24/06/2019  
DHARAMPAL PREMCHAND LIMITED  
trading as ;DHARAMPAL PREMCHAND LIMITED  
A-34/35, SECTOR-60, NOIDA-201301(U.P.)  
MANUFACTURERS AND MERCHANTS  
Used Since :24/09/2018  
To be associated with:  
3990417  
DELHI  
HARD CANDY
4214821   24/06/2019
DHARAMPAL PREMCHAND LIMITED
trading as ;DHARAMPAL PREMCHAND LIMITED
A-34/35, SECTOR-60, NOIDA-201301(U.P.)
MANUFACTURERS AND MERCHANTS
Used Since :24/09/2018
To be associated with:
3990417
DELHI
HARD CANDY
4214899    24/06/2019
NAVEEN GOYAL
HNO. ND 198 D, TANDA ROAD, FATEH PURA, JALANDHAR, PUNJAB-144001
PROPRIETOR

Address for service in India/Agents address:
KARAN KHANNA
1ST FLOOR, SOHAL COMPLEX, SEHDEV MARKET, JALANDHAR PUNJAB-144001.

Proposed to be Used
DELHI
Allspice, Cinnamon [spice], Cloves [spice], Curry [spice], Ginger [spice], Spices
Trade Marks Journal No: 1914, 12/08/2019 Class 30

4215182 24/06/2019
MR. SAROJ KUMAR ACHARYA SOLE PROPRIETOR OF M/S RADHABALLAV FOODS
PLOT NO. 820/2036, UTTARKUL, UTTARKULHAT, BINJHARPUR, JAJPUR, ODISHA, 755013
SOLE PROPRIETOR
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
KOLKATA
ATTA, FLOUR, MAIDA, RICE, SPICES, NOODLES. MASALA. MIXTURE, NAMKEEN, BESAN
4215624    24/06/2019
MANISH KUMAR
MANISH KUMAR S/O SH. DARSHAN LAL, H. NO. 12, STREET NO.1, KAPTAN NAGAR, PANIPAT-132103 (HARYANA)
INDIVIDUAL
Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA
Proposed to be Used
DELHI
COFFEE, TEA, RICE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, SUGAR, HONEY, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, FLOUR, SUJI, WHEAT, BESAN, PAPAD, VERMICELLI, NAMKEEN, DALIA, JEERA, SAUNF, ILAYACHI, HING, PEPPER, SNACKS, RUSK, NOODLES, JAGGERY, CURRY POWDER, Tumeric POWDER, CHILLY POWDER, VINEGAR, WAFERS AND CHIPS, OATS AND OAT FLAKES INCLUDED IN CLASS-30
4215633    24/06/2019
GOPAL DAS PETHE WALE
OPP SHAH MARKET, RAJEEV PLAZA, M.G. ROAD, AGRA
PARTNERSHIP
Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA

Proposed to be Used
DELHI
sweets, namkeen, petha, chocolate, cake pastry, bakery products and confectionery.
4215738 25/06/2019
VASID P.K.
Pandikasala Chantha, Feroke P.O., Kozhikode District, Pincode 673631, Kerala, India
Sole proprietorship

Address for service in India/Attorney address:
REKHA DAS. P
Upright Legal Solutions, 27/1015, Kuthiravattom P.O, Kozhikode 673 016, Kerala, India

Used Since :28/12/2018

CHENNAI
Confectionery, condiments, Flour & preparations made from cereals, Spices, Flavourings, Cakes, Pastry, Ice Cream, Sweets & Savouries, Tomato Sauce, Sauces (condiments), Tea, Clove, Pepper, Cinnamon, Coffee Powder, Honey, Biscuit, Bread, Bun, Butter, Cookies, Chocolate, Coffee, Ghee, Halvah, Milk peda, Tea, Tomato Sauce, Sandwiches, Sweets & Savouries
4215740    25/06/2019
VASID P.K.
Pandikasala Chantha, Feroke P.O., Kozhikode District, Pincode 673631, Kerala, India
Sole proprietorship

Address for service in India/Attorney address:
REKHA DAS. P
Upright Legal Solutions, 27/1015, Kuthiravattom P.O, Kozhikode 673 016, Kerala, India
Used Since :18/12/2018

CHENNAI
Confectionery, condiments, Flour & preparations made from cereals, Spices, Flavourings, Cakes, Pastry, Ice Cream,
Sweets & Savouries, Tomato Sauce, Sauces (condiments), Tea, Clove, Pepper, Cinnamon, Coffee Powder, Honey, Biscuit,
Bread, Bun, Butter, Cookies, Chocolate, Coffee, Ghee, Halvah, Milk peda, Tea, Tomato Sauce, Sandwiches, Sweets &
Savouries.
4215816    25/06/2019
SHIHAB
7/744, KOORAKKAPARAMB, PATTAMBI, PALAKKAD DIST., KERALA - 679308
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Papadums; Papad (Cereal based snacks)
GOODFEEL MERCHANDISE PRIVATE LIMITED
KHATA NO. 18, PLOT NO. 387, PRASAD MARKET, RAMCHANDRAPUR, BIHAR SHARIF-2., NALANDA, BIHAR, 803101
PRIVATE LIMITED

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
SPICES
SAYAM

4216109   25/06/2019

BHARATKUMAR BHAVARLAL SHAH TRADING AS M/S. PAYAL AGENCY
18/A, 26, ROOPSAGAR SOCIETY, MODI MOHALLO, A.K. ROAD, SURAT-395 010. GUJARAT. INDIA.
A SOLE PROPRIETOR

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDabad-380 013. GUJARAT. INDIA.

Proposed to be Used

AHMEDABAD

TEA, SPICES, FARSAN (CEREAL BASED SNACKS), FLOUR BASED SAVOURY SNACKS, CEREAL-BASED SAVOURY SNACKS AND FOOD SEASONINGS INCLUDED IN CLASS-30.
4216115  25/06/2019
VIDYA SACHAN PROP-JYOM FOODS ENTERPRISES
162, VILLAGE-SARAISA PARGANA-SIKANDARPUR SAROSI SHUKLAGANJ, UNNAO
INDIVIDUAL
Address for service in India/Attorney address:
ASHISH AGRAWAL
SRGP COMPLEX, GANGES NAGAR, SEC-9A NEAR-TATMILL CHOURAHA G.T ROAD, KANPUR NAGAR, MOB.NO-9451543201

Proposed to be Used
DELHI
FLOUR ATTA
4216134 25/06/2019
CHETAN JETHALAL PAREKH trading as VIRU TEA PACKERS
RUPAL SOCIETY, STREET NO.4, ANANDPAR NAVAGAM, Rajkot-360003, Gujarat
SINGLE FIRM
Address for service in India/Agents address:
SAMPAT DHRAV PRADIP
OM, Tulsi Bungalow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice included in class 30
KARNIKA

4216182  25/06/2019
RACUD NUTRIMENTS PRIVATE LIMITED
1642 SASWAD RD, URALI DEVACHI TAL HAVELI PUNE MAHARASHTRA 412307
ACTIVE

Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN,KATNI-483501,(M.P.).
Used Since :30/05/2019

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey ice, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices;
NALUKKETU MANA

4216255   25/06/2019
SABITHA MUHAMMED
SABITHA MUHAMMED, MANANGATHHOUSE, CHERPU WEST P.O, PIN CODE: 680 561, THRISSUR DISTRICT, KERALA STATE, INDIA
Proprietorship

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003

Proposed to be Used
CHENNAI
RICE, FLOUR, PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, YEAST, BAKING POWDER, SALT, SUGAR, SPICES, MUSTARD, VINEGAR, SAUCES
TAAZERI

4216283  25/06/2019

PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA

A Private Limited Company

Address for service in India/Agents address:

PRADEESH P.L

NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proosed to be Used

CHENNAI

Sauces containing nuts; Sauces flavoured with nuts; Chocolate-coated nuts; Spices; Spice blends; Curry spice mixes; Garam Masala [Combination of spices for adding taste to Indian Curry]; Powdered spices; Spice mixes; Cinnamon [spice]; Ginger [spice]; Cloves [spice]; Tej Patta (spice); Garam masala; Millet cakes; Ready-to-eat cereals; Processed herbs; Preserved garden herbs; Dried herbs for culinary purposes; Herbal flavorings, other than than essential oils, for beverages; Herbal teas, other than for medicinal use; Pulse flour; Processed grains; Whole grain rice; Flour and preparations made from cereals; Processed whole grains; Papad (Cereal based snacks); Chocolate paste; Ginger paste [condiment]; Ginger paste for use as a seasoning; Garlic paste [condiment]; Chilli seasonings; Chilli powder; Dried chilli peppers [seasoning]; Chilli sauce; Curry sauce; Soya sauce; Chocolate sauce; Jam buns; Milk jam; Noodles; Ramen noodles; Italian noodles; Chinese noodles; Rice noodles; Chinese rice noodles; Stir-fried noodles; Instant Chinese noodles; Noodlebased prepared meals; Chowmein noodles; Pasta; Fresh pasta; Main courses consisting primarily of pasta or rice; Packaged meals consisting primarily of pasta or rice; Frozen meals consisting primarily of pasta or rice; Pasta sauce; Dried pasta; Rice vermicelli; Vermicelli [noodles]; Rice flour; Cake flour; Bread flour; Flour; Besan (Gram flour); Maida (wheat flour); Nut flours; Corn flour; Rawa (Wheat flour); Suji (Wheat flour); All-purpose flour; Rice; Brown rice; Instant rice; Rice cakes; Rice based snack foods; Tea; Milk tea [tea-based]; Green tea; Tea beverages; Instant tea; Tea-based milk tea; Ginger tea; Lime tea; Tea-based iced beverages; Beverages with coffee, cocoa, chocolate or tea base; Coffee; Coffee beverages; Coffee ex-tracts; Coffee substitutes; Ground coffee; Brewed coffee; Instant coffee; Iced coffee; Coffee flavorings; Roasted coffee beans; Prepared coffee beverages; Coffee-based drinks; Beverages made of coffee; Chocolate; Chocolate products; Chocolate pies; Dark chocolate; White chocolate; Chocolate truffles; Milk chocolate; Chocolate powder; Chocolate bars; Chocolate brownies; Chocolate desserts; Chocolate sweets; Cooking chocolate; Chocolate cookies; Chocolate cupcakes; Chocolate-based drinks; Chocolate chip cookies; Chocolate-covered peanuts; Chocolate-covered raisins; Chocolate-coated almonds; Chocolate covered nuts; Chocolate-coated fruits; Chocolate spreads containing nuts; Chocolate sprinkles for decorating cakes.
NAVOUR

4216285  25/06/2019

PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used

CHENNAI

Sauces containing nuts; Sauces flavoured with nuts; Chocolate-coated nuts; Spices; Spice blends; Curry spice mixes; Garam Masala [Combination of spices for adding taste to Indian Curry]; Powdered spices; Spice mixes; Cinnamon [spice]; Ginger [spice]; Cloves [spice]; Tej Patta (spice); Garam masala; Millet cakes; Ready-to-eat cereals; Processed herbs; Preserved garden herbs; Dried herbs for culinary purposes; Herbal flavorings, other than than essential oils, for beverages; Herbal teas, other than for medicinal use; Pulse flour; Processed grains; Whole grain rice; Flour and preparations made from cereals; Processed whole grains; Papad (Cereal based snacks); Chocolate paste; Ginger paste [condiment]; Ginger paste for use as a seasoning; Garlic paste [condiment]; Chilli seasonings; Chilli powder; Dried chilli peppers [seasoning]; Chilli sauce; Curry sauce; Soya sauce; Chocolate sauce; Jam buns; Milk jam; Noodles; Ramen noodles; Italian noodles; Chinese noodles; Rice noodles; Chinese rice noodles; Stir-fried noodles; Instant Chinese noodles; Noodle-based prepared meals; Chowmein noodles; Pasta; Fresh pasta; Main courses consisting primarily of pasta or rice; Packaged meals consisting primarily of pasta or rice; Frozen meals consisting primarily of pasta or rice; Pasta sauce; Dried pasta; Rice vermicelli; Vermicelli [noodles]; Rice flour; Cake flour; Bread flour; Flour; Besan (Gram flour); Maida (wheat flour); Nut flours; Corn flour; Rawa (Wheat flour); Suji (Wheat flour); All-purpose flour; Rice; Brown rice; Instant rice; Rice cakes; Rice based snack foods; Tea; Milk tea [tea-based]; Green tea; Tea beverages; Instant tea; Tea-based milk tea; Ginger tea; Lime tea; Tea-based iced beverages; Beverages with coffee, cocoa, chocolate or tea base; Coffee; Coffee beverages; Coffee ex-tracts; Coffee substitutes; Ground coffee; Brewed coffee; Instant coffee; Iced coffee; Coffee flavorings; Roasted coffee beans; Prepared coffee beverages; Coffee-based drinks; Beverages made of coffee; Chocolate; Chocolate products; Chocolate pies; Dark chocolate; White chocolate; Chocolate truffles; Milk chocolate; Chocolate powder; Chocolate bars; Chocolate brownies; Chocolate desserts; Chocolate sweets; Cooking chocolate; Chocolate cookies; Chocolate cupcakes; Chocolate-based drinks; Chocolate chip cookies; Chocolate-covered peanuts; Chocolate-covered raisins; Chocolate-coated almonds; Chocolate covered nuts; Chocolate-coated fruits; Chocolate spreads containing nuts; Chocolate sprinkles for decorating cakes.
4216327    25/06/2019
DHAVAL CHHAGANBHAI VEKARIYA PROPRIETOR OF DHALI FOOD PRODUCTS
3 JAGRUTI SOCIETY, SHREE RAM, BHOMESHWAR PLOT, JAMNAGAR ROAD, RAJKOT, RAJKOT, GUJARAT, 360006
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Trade Marks Journal No: 1914  ,  12/08/2019  Class 30

4216343  25/06/2019
KAILASH CHAND RATHI, A KARTA OF KESARI MAL MANAK CHAND HUF, SOLE PROPRIETOR OF KESARI MAL MANAK CHAND,
1, INFRONT OF BALAJI TEMPLE, SHOP NO.73, COTTON PRESS, MADANGANJ-KISHANGARH-305801, RAJASTHAN STATE.
A SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/04/2018
AHMEDABAD
GROUNDED SPICES.
BHATIA

4216469  25/06/2019

RAJKUMAR BHATIA
M/s HARIRAM BHATIA FLOUR MILL, NEAR JHULELAL MANDIR, MADHOGANJ, LASHKAR, GWALIOR-474001(M.P.)

Proprietorship

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATES.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Used Since: 06/03/1997

To be associated with:
729424, 2341238, 2341239, 2668807

MUMBAI

Spices (Ground and Whole); Flours and preparations made from cereals; Papad & Papad floor
BHATIYA

4216470  25/06/2019

RAJKUMAR BHATIA
M/s HARIRAM BHATIA FLOUR MILL, NEAR JHULELAL MANDIR, MADHOGANJ, LASHKAR, GWALIOR-474001 (M.P.)

Proprietorship

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Used Since : 06/03/1997

MUMBAI
Spices (Ground and Whole); Flours and preparations made from cereals; Papad & Papad floor
4216484  25/06/2019
MANISH KUMAR KESHARWANI
NEWADA, SAMOGAR DAIRY, NAINI, ALLAHABAD, U.P.
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, sago, artificial coffee, flour and preparation made from cereals, bread, pastry, confectionery, ices, honey, salt, vinegar, sauces, spices, tea, chocolates, biscuits and bread
NITU HAKIM.
11,(7) PARAM HANS SARANI,KOLKATA 700079 WEST BENGAL,
TRADING AS OM SAIRAM ENTERPRISE.
Address for service in India/Aegnts address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :15/09/2011

KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
PUNCTURE

4216715   26/06/2019
SAURABH AGARWAL
663/4, MANDIA VILLAGE, PALI MARWAR 306401, RAJASTHAN
Individual
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.

Proposed to be Used
AHMEDABAD
SALTISH PREPARATIONS, NAMKEENS, CHEWABLE TABLETS, CHURAN TABLETS, CONFECTIONERY, SUGAR BOILED CONFECTIONERY, CANDIES AND TOFFEES
Trade Marks Journal No: 1914, 12/08/2019 Class 30

4216903   26/06/2019
AUSHADH LIMITED A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
C-806, SIGNATURE-II, OPP. RELIEF HOTEL, SARKHEJ-SANAND ROAD, SARKHEJ, AHMEDABAD - 382210. GUJARAT - INDIA.

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD

IN RESPECT OF COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER] INCLUDED IN CLASS-30.
4217133 26/06/2019
RAKESH MIGLANI TRADING AS MIGLANI FOODS.
VILLAGE SONDAPUR, JATTAL ROAD, PANIPAT-132103, HARYANA.

PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

**Proposed to be Used**
To be associated with:
2321289, 2393100

**DELHI**
SNACKS FOODS PREPARATION MADE FROM CEREALS, BREAD AND BISCUITS, PASTRY AND CONFECTIONERY INCLUDING BHUJIA, NAMKEEN, MURMURE, PUFF, PAPADS, CHIPS, CHOCOLATES, KHATTI MITHI GOLI (NON-MEDICATED) INCLUDED IN CLASS 30.
4217358 26/06/2019
HARSH PRATAP SOAM
GANPATI VIHAR, SALEMPUR MEHDOOD, BAHADRABAD, Haridwar, Uttarakhand, 249402
Orgify
Individual
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice and preparations made therefrom such as rice cakes, artificial coffee, flour and preparations made from cereals including ready to eat snack foods made from flour, atta, maida, rice, gram, corn, wheat including pasta, macaroni, pizzas, noodles, papad, wafers chips, crispy snacks, rice cakes, popcorn, cornflakes, maize flakes, oat flakes, vermicelli, spaghetti, tortillas, tacos, semolina, bread, gingerbread, cookies, biscuits, ultra thin biscuits, malt biscuits, crackers, pastry, and confectionery, lozenges, mint for confectionary, pepper mint sweets, marzipan, pralines, puddings, tarts, ices, honey, treacles, yeast, baking powder, salt, mustard, vinegar, sauces (condiments), spices, ice.
UJAAN TEA

4217369  26/06/2019
RAJESWARI CHAKRABORTY
3rd Floor, B20-B, Joshi Colony, 27 IP extension, Patparganj, New Delhi 110092
INDIVIDUAL

Address for service in India/Agents address:
ANAND VERMA
H-86, 2ND FLOOR, SECTOR 12, NOIDA-201301 UTTAR PRADESH

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee;
4217639  26/06/2019
NEETU PROPRIETOR OF M/S SHREE GANESH TRADERS
GF, HOUSE NO 42, BLK-B PKT-7, SECTOR-17, ROHINI, DELHI- 110089.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002
Proposed to be Used
DELHI
Confectionery; Sugar confectionery; Lollipops [confectionery]; Confectionery made of sugar; Sweet biscuits; Salted
biscuits; Biscuits; Fruit biscuits; Sugar biscuits; Chocolate-covered biscuits; Chocolate Sandwich cookies; Chocolate
covered wafer biscuits; Chocolates; Cakes; Fruit cakes; Chocolate cakes; Cream cakes; Candy decorations for cakes;
Cookies; Sugar cookies; Butter cookies; Fruit cookies; Chocolate cookies; Wafer cookies; Wafers; Chocolate wafers;
Wafer biscuits; Chocolate-coated wafer cookies; Ice cream; Ice cream wafers; Dairy ice cream; Ice cream cones; Fruit ice
cream; Cones for ice cream; Ice cream desserts; Chocolate candies; Candies [sweets]; Fruit bread; Bread; Fresh bread;
Bread buns.
Trade Marks Journal No: 1914, 12/08/2019 Class 30

4217956 26/06/2019
ADITYA BHARGAVA, S/o.- SHANTI KUMAR BHARGAVA
M/s.- SAARAVIDA, NIMBALKAR KA BADA, NEAR PUNJAB NATIONAL BANK, NAYA BAZAR, GWALIOR, (M.P.) - 474001
PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVAADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since: 09/03/2018

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice, and all goods being included in class -30
AMALDEEP P K
PALLIKAI HOUSE, UDAYAMKUNNU, BALLA VILLAGE, HOSDURG, KASARAGOD-671531, KERALA
Sole Proprietorship
Address for service in India/Attorney address:
PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekha Halli, Bannerghatta Road, Bangalore, Karnataka-560076

Proposed to be Used

CHENNAI
TEA, COFFEE, ALL TYPES OF FLOUR FOR FOOD, FLOUR PREPARATIONS, SNACKS INCLUDING MIXTURES, CHIPS MADE FROM FLOUR, BAKERY PRODUCTS, READY TO EAT PAROTTA, POORI, CHAPPATHI, ALL INSTANT FOOD MIXES AND BATTER, SPICES AND SPICE POWDERS, NOODLES, PASTA, MACRONI, SAUCES, VERMICELLI, PAPAD, HALWAH, CAKES, COOKIES, BISCUITS, BUNS, BREADS, ICECREAM, INCLUDED IN CLASS 30
JAYESHBHAI KANAYALAL VANKAWALA
M/s. NISHALL TRADERS, 171, RJD Integrated Textile Park At PO-Ichchhapore, Ta-Chorasi, Choraso, Surat – 394 510, Gujarat State, India
Manufacturer and Trader

Address for service in India/Attorney address:
ADVOCATE PARV SHAH
309, Sankalp Square II, Nr. Jalaram Mandir Railway Crossing, Ellisbridge, Ahmedabad-380 006, Gujarat State, India
Used Since :01/04/2011

AHMEDABAD
Chocolate Beverages with Milk, Chocolate-based Beverages, Cocoa, Cocoa Beverages with Milk, Cocoa based Beverages, Corn Flour, Flavouring for Beverages, Baking Soda, Baking Powder, Custard, Powders for making Ice Cream, Sugar Confectionery, Spices, Condiments.
ATTITUDE
4218019  27/06/2019
GANPATI ADVISORY LIMITED
27/87, A-K, DURGAKUND ROAD, VARANASI-221010, U.P.
Indian Limited Company
Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.

Proposed to be Used
To be associated with:
3031199, 3036880

DELHI
ASAFETIDA; BESAN (GRAM FLOUR); SAUCES (CONDIMENTS); SATTU (a kind of flour prominently made from roasted gram); PAPADS; SEWAI (a kind of Indian vermicelli); SOYABEAN NUGGETS; MACARONI; PASTA; JELLY POWDERS; NAMKEENS (cereal, corn, rice, flour, gram flour & tapioca based traditional Indian snacks); WAFERS; TEA; VINEGAR; BISCUITS; COOKIES; CANDY; SUGAR ; SALT; GULAB JAMUN (a traditional Indian sweet) MIXTURE; all included in class 30
Half The Grid

4218550  27/06/2019

ABHISHEK PALLOD
B14, CHAITRANGAN SOCIETY, KANCHAN GALLI, OFF LAW COLLEGE ROAD, PUNE- 411004. MAHARASHTRA.
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
3249138

MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
Trade Marks Journal No: 1914, 12/08/2019               Class 30

4218576  27/06/2019
AMAR JEET AHUJA PROPRIETOR OF M/S KIRPAL TRADERS
49, HATHI KHANA, OPPOSITE NAGAR PALIKA, RAMPUR, U.P.-244901
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Sweeteners (Natural -), Sweeteners consisting of fruit concentrates, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4218623   27/06/2019
SHAILENDRA CHATURVEDI
65, GANDHI ROAD, DEHRADUN, UTTARAKHAND- 248001
Prop.
Address for service in India/Attorney address:
SANJEEVKOHLI
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice included in Class 30
4218795  27/06/2019
BHUSHIR DHIREN DESAI, PROPRIETOR OF M/S. SHUBHLABH INDUSTRIES.
PLOT NO. 77, LALA LAJPAT RAI MARG, NEAR MADAN DAIRY, DEWAS M.P. 455001 INDIA
PROPRIETORSHIP

Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI
Besan (Gram flour), Tea, Cereals, wheat flour, Processed grains, starches, and goods made thereof, baking preparations and yeasts, Dosa (Foodstuff made from rice flour), Poha (Snack foods made of broken rice), Instan Poha (Masala Mix), Instant Khaman Mix, Instant Dhosa Mix, Instant Sambhar.
4218849   27/06/2019
P V ABDUL SHUKOOR
PROPRIETOR, M/s NAS EXPORTS, NAS NIVAS, NEAR OLD JTS, ERIPURAM, PAYANGADI, KANNUR DISTRICT, KERALA
STATE, PIN-670303,INDIA
Single Firm
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-
682 018
Used Since :11/06/2019
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT,
MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE BEING INCLUDED IN CLASS 30.
4219022   27/06/2019
UMA VIJAYKUMAR
NO.90, P P LAYOUT, BSK 3RD STAGE, 3RD MAIN ROAD, BANGALORE-560085
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Noodles, Egg noodles, Vermicelli [noodles], Fried noodles, Dried noodles, Rice noodles, Instant noodles, Instant cooking noodles, Shrimp noodles, Wholemeal noodles, Chinese noodles, Asian noodles, Instant chinese noodles, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4219183   27/06/2019
ABDUSSALAM C
Aged 34 years, S/o Muhammed, residing at Cholakkal (House), Peringolom Post, Kunnamangalam Via, Kozhikode, Kerala PIN 673571
Proprietor

Address for service in India/Attorney address:
MUHAMMED BASHEER NV
Naduveettil Modern Bazaar (NH 212) Koduvally PIN 673572 Kozhikode - Kerala

Proposed to be Used
CHENNAI
Bread and rusk
VITALOAD FORTE

4219245  28/06/2019

M/S. RANCARE PHARMACEUTICALS.
#27/4/1000, Jagadesh Nagar, Nellore - 524 002.

Merchants & Traders

Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

Proposed to be Used

CHENNAI

Food Preparations made from Cereals, Maltodextrins for Nutritional use and Natural Sweeteners
GLUTAMIDE FORTE
4219246  28/06/2019
M/S. RANCARE PHARMACEUTICALS.
#27/4/1000, Jagadesh Nagar, Nellore - 524 002.
Merchants & Traders

Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

Proposed to be Used
CHENNAI
Food Preparations made from Cereals, Maltodextrins for Nutritional use and Natural Sweeteners
PROTIFILL

4219248  28/06/2019

M/S. RANCARE PHARMACEUTICALS.
#27/4/1000, Jagadesh Nagar, Nellore - 524 002.

Merchants & Traders

Address for service in India/Attorney address:

G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

Proposed to be Used

CHENNAI

Food Preparations made from Cereals, Maltodextrins for Nutritional use and Natural Sweeteners
Trade Marks Journal No: 1914, 12/08/2019

4219720  28/06/2019
KAIRA DISTRICT CO-OPRATIVE MILK PRODUCERS UNION LIMITED
AMUL DAIRY ROAD, ANAND - 388001 GUJARAT STATE, INDIA

Address for service in India/Attorney address:
NANAVATI ASSOCIATES
NANAVATI ASSOCIATES Advocates, Patent & Trade Mark Attorneys Satyam Corporate Square, Block-B, B/h Rajpath Club, Off S G Road, Bodakdev, Ahmedabad

Used Since: 28/02/2019

To be associated with:
286348, 299895

AHMEDABAD
ICE CREAM AND ICE CREAM CONFECTIONS, MIXTURES FOR MAKING ICE CREAM, WATER ICES, CANDY FOR FOOD, SUGAR CANDY, SUGAR FREE FROZEN CONFECTIONS AND DESSERTS, BISCUITS, (OTHER THAN FOR ANIMALS), WAFERS (BISCUITS), ALL CONTAINING OR COATED WITH CHOCOLATE AND/OR FLAVORED ADDITIVES AND BEVERAGES WITH A FLAVORED BASE CONTAINING MILK
4219724  28/06/2019
KAIRA DISTRICT CO-OPRATIVE MILK PRODUCERS UNION LIMITED
AMUL DAIRY ROAD, ANAND - 388001 GUJARAT STATE, INDIA

Address for service in India/Attorney address:
NANAVATI ASSOCIATES
NANAVATI ASSOCIATES Advocates, Patent & Trade Mark Attorneys Satyam Corporate Square, Block-B, B/h Rajpath Club, Off S
G Road, Bodakdev, Ahmedabad

Used Since :24/01/2019

To be associated with:
3883477, 3883478, 3883479

AHMEDABAD
ICE CREAM AND ICE CREAM CONFECTIONS, MIXTURES FOR MAKING ICE CREAM, WATER ICES, CANDY FOR FOOD,
SUGAR CANDY, SUGAR FREE FROZEN CONFECTIONS AND DESSERTS, BISCUITS, (OTHER THAN FOR ANIMALS),
WAFERS (BISCUITS), ALL CONTAINING OR COATED WITH CHOCOLATE AND/OR FLAVORED ADDITIVES AND
BEVERAGES WITH A FLAVORED BASE CONTAINING MILK
Halflennon Food Product Private Limited
No. 428, 7th A Main, HRBR Layout, 1st Block, Kalyan Nagar, Bangalore

Address for service in India/Attorney address:
Vanchinathan
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
Chennai
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
LOVESTRUCK

4220090    28/06/2019

FUTURE CONSUMER LIMITED
Knowledge House, Shyam Nagar, Off. Jogeshwari Vikhroli Link Road, Jogeshwari (E), Mumbai 400060
Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used

MUMBAI

biscuits, crackers and cookies; cream biscuits and cookies; wafer biscuits; salted biscuits; savoury biscuits; butter (biscuits, cookies); cheese-flavoured biscuits; spiced biscuits; oat biscuits; chocolate and chocolate chip (biscuits, cookies); chocolate coated (biscuits, cookies); fermented biscuits and crackers; bakery product including Cookies, bread, biscuits, toast, cakes, pastry and confectionery; breakfast Cereals; cereal based snacks, flour and preparations made from cereals, cheese balls, cheesecake, marcaroni cheese, cheese straws, cheese balls, cheese flavoured biscuits and corn curls and snacks, dhokla
JAYA SHARMA  
1127, Sudama Nagar, Indore M.P.- 452009  
Individual  

Address for service in India/Agents address:  
DEVENDRA K. JAIN  
UG-26, JOHARI PALACE, NEAR T.I. MALL, INDORE (M.P.)  

Proposed to be Used  
MUMBAI  

Gathiya (gram flour based snacks), Wheat flour [for food], Cereal breakfast foods, Maize-based snack food, Cereal based snack food, Potato flour [for food], Soya flour for food, Pulse flour for food, Multigrain-based snack foods, Snack foods prepared from maize, Poha (Snack foods made of broken rice), Ice milk, Milk jam, Milk chocolates, Tea beverages with milk, Coffee beverages with milk, Sewaae (Dessert made of wheatflour and milk), Non-medicated confectionery having a milk flavour, Gruel, with a milk base, for food, Cocoa beverages with milk, Tea-based milk tea, Milk tablet candy
SH. SUNNY KUMAR PROPRIETOR OF M/S ROSHAN SALES (INDIA)
200/261, AHLUWALIA STREET, MILLER GANJ, RAMGARHIA GIRLS COLLEGE, LUDHIANA-141003, PUNJAB.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/06/2019

DELHI
RICE, PASTA, SAGO, TAPIOCA, ARTIFICIAL COFFEE, MUSTARD, GREEN TEA, PUFFED RICE, VINEGAR, FLOUR AND PREPARATIONS MADE FROM CEREALS, WHEAT FLOUR (MAIDA), SEMOLINA (SUJI), PULSE FLOUR (BESAN), BULGUR (DALIA), CHIPS [CEREAL PRODUCTS], RICE CHIPS, GRAIN-BASED CHIPS, FLOUR BASED CHIPS, PEANUT BUTTER CHIPS [CONFECTIONERY], BREAD, PASTRY AND CONFECTIONERY, BISCUITS, RUSKS, CAKES, CANDIES, CHEWING GUMS, SPICES, SALT, SUGAR, VINEGAR, TOMATO SAUCES, SAUCES, MAYONNAISE-BASED SAUCES, CONDIMENTS, HONEY, COFFEE, TEA, CHOCOLATES, NAMKEENS, BHUJIA, RICE, ICES, HONEY, TREACLES, YEAST, NOODLES, CORN FLAKES, CUSTARD POWDER, BAKING POWDER, ICE CREAMS AND POHA.
4221004   29/06/2019
SUMUKHAM ENTERPRISE LLP
Ground Floor No 109, 1st Main Road, Near Amruthalli Police Station, Amruth Nagar ‘C-Sector’ Bengaluru (Bangalore) Karnataka - 560092
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Ice cream, Biscuits, Ketchup [sauce], Garam masala, Sugar, Tea, Coffee, Chocolates, Ice cream, Bread, Cakes, Candies [sweets], Muffins, Muesli snacks, Corn chips.
TRUMATO
4221378  01/07/2019
MATRADE PRIVATE LIMITED
03/337, TRIPOLIA, RAMPUR, RAMNAGAR, VARANASI-221008
BODY CORPORATE
Address for service in India/Agents address:
NAVEEN SHREE PANDEY
709, 7TH FLOOR, VIKRAM TOWER, RAJENDRA PLACE, NEW DELHI-110008.
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice, dehydrated foods with good nutrients and micro nutrients.
VNKC AGROCOM PRIVATE LIMITED
Shangrila Arcade, Near Shyamal Cross Roads, Anandnagar Road, Ahmedabad-380015
Manufacturer and Trader
Address for service in India/Attorney address:
UNIVERSAL LEGAL
505-506, Shivalik High Street, Nr. Keshavbaug Party Plot, Opp. HDFC Bank, Vastrapur, Ahmedabad-380015
Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
Proposed to be Used

DELHI
RICE
JOY GOLD
4221916  01/07/2019
DEVI MUKESH
BANK COLONY, BHIWANI
INDIVIDUAL
Address for service in India/Attorney address:
MADHU GOYAL
SCF-104, CUE-I, Opposite Telephone Exchange, Hisar
Proposed to be Used
DELHI
TEA
LaGlaze

4222177 01/07/2019
SUMANTH PALUR LAKSHMANA REDDY
#10, 1st Right Cross, Near 2nd Bus Stop, Doddabommasandra, Bangalore North, Vidyaranyapura, Bengaluru-560097
Individual

Address for service in India/Attorney address:
LEXNOVATE LEGAL
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094

Proposed to be Used
CHENNAI
Ice; Ice cubes; Flavoured ices; Water ices; Confectionery ices; Edible ices; Shaved ice confections; Ice for refreshment; Flavored ices; Ice, natural or artificial; Ice [frozen water]
4222182  01/07/2019
IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi-110001.
A Company incorporated under the Companies Act, 1956 with limited liability.

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
DELHI
Coffee; Tea; Rice; Flour and Preparations Made From Cereals; Bread; Pastry and Confectionery; Salt; Mustard; Sauces; Spices.
4222412 01/07/2019
SETHUNATH
SOUBHAGYA, UDINUR POST, KASARAGODE-671310
Proprietorship

Address for service in India/Attorney address:
DEEPAN CHAKKARAVARTHY.R
No.42, VGP PARIJATHAM TRUST, VGP SALAI, SAIADAPET CHENNAI-15

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4222414   01/07/2019
BADRUDDIN HUSSAIN SALMANI
22-7-270/17, Diwan Devdi, Hyderabad-500002, Telangana, India
Individual.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :01/04/2019

CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
BRIO AGRI PRODUCER COMPANY LIMITED,
A - 60, G I D C., Sector – 25, Gandhinagar - 382044, Gujarat.
Limited Company, (A company incorporate under the company act.)

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, FRUIT SAUCES YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), BAKERY GOODS, SPICES, ICE.
SHARAMIKAS HONEY

4223252  02/07/2019
K. O. ASHOK
SHARAMIKAS HONEY TRADERS, NO 5 AATHIMICHEAL STREET, MELARAMANPUTHOOR, NAGERCOIL,
KANYAKUMARI DISTRICT, TAMILNADU 629004
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Honey; Manuka honey; Herbal honey
KARAN VALJIBHAI VAGHELA PROPRIETOR OF THE GANTHIYA HOUSE
Sole Proprietorship Concern

Address for service in India/Agents address:
RAJESH RATILAL SONI, ADVOCATE.
A-2, CHANDRALAYA APPARTMENT, NARANPURA, CHAR RASTA, AHMEDABD 380 013.

AHMEDABAD

FAFDA AND GANTHIYA (INDIAN SNACKS), JALEBI (SWEET DISH)
Trade Marks Journal No: 1914, 12/08/2019

4223525  02/07/2019
KANHAIYALAL PUROHIT
HIGHWAY ROAD, VILLAGE SIRODI, TH. REODAR, DT. SIROHI, RAJASTHAN 307511
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
4223542  02/07/2019
ANIL KUMAR RAI
G-3/792 Durga Apartment, Shalimar Garden Extn-1, Sahibabad, Shalimar Garden, Ghaziabad, Uttar Pradesh - 201005
PROPRIETOR

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
DELHI
SPICES & CONTIMENTS INCLUDED IN CLASS 30
4223624 03/07/2019

NAND LAL SINGH
85, KESHAV NAGAR, MEENO KI DHANI, 200 FEET BYPASS ROAD, MURLIPURA, JAIPUR-302039 (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :05/06/2019

AHMEDABAD
AATA, BESAN, MAIDA, DALIA, POHA, SUZI, SALT, SPICES, RICE AND FOOD PREPARATIONS MADE THEREOF WHICH ARE INCLUDED IN CLASS 30
SANJAY P. KSHETRI (PROPRIETOR) TRADING AS NATURRIKA
ROOM NO-169/ BUILDING NO-5, PANCHRATNA CO.OP. HSG. SOCIETY, NIRMAL NAGAR, BANDRA (E), MUMBAI-400051
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Turmeric powders for use as a condiment; Turmeric
AMREEN

4223986  03/07/2019

SANJEEV AGARWAL
59-B, New Anaj Mandi, Chilkana Road, Saharanpur
An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
RICE, SUGAR, SPICES
4224060 03/07/2019
ALTUNKAYA INSAAT NAKLIYAT GIDA TICARET ANONIM SIRKETI
4, ORGANIZE SANAYI BOLGESI, 83409 NOLU CADDE NO:8, BEYLERBEYI-GAZIANTEP/TURKEY
JOINT STOCK COMPANY

Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU,
KOTTAYAM, KERALA – 686 001

Proposed to be Used
To be associated with:
1247380, 2035195

CHENNAI
Rice
EVERIN INDIA PRIVATE LIMITED
F-332, 1ST FLOOR, SECTOR-63, NOIDA-201307
PRIVATE LIMITED
Address for service in India/Attorney address:
VAIBHAV KUMAR OJHA
1649 OBC BUILDING MAIN BAZAR ROAD PAHARGANJ

Proposed to be Used
To be associated with:
4204829

DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee; Flour And Preparations Made From Cereals, Bread, Pastry And Confectionery, Ices; Honey, Treacle; Yeast, Baking Powder; Salt, Mustard; Vinegar, Sauces, Condiments; Spices; Ice, Pickle including class 30
Trade Marks Journal No: 1914, 12/08/2019

4224422  03/07/2019

CHENAB IMPEX PVT.LTD
J- 1A, ANSA INDUSTRIAL ESTATE, SAKIVIHAR ROAD, SAKINAKA, MUMBAI- 400072, MAHARASHTRA, INDIA
Body- incorporate including Private Limited

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
4224508  03/07/2019
J.P.FOODS (A DIVISION OF J.P.T.P. PVT. LTD.)
1001, ATMA HOUSE, NR.TIMES OF INDIA, ASHRAM ROAD, AHMEDABAD – 380 009, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :30/04/2019

To be associated with:
4207529

AHMEDABAD
SPICES, POWDERED SPICES, GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY), FLAVORINGS AND SEASONINGS
4224509  03/07/2019
J.P.FOODS (A DIVISION OF J.P.T.P. PVT. LTD.)
1001, ATMA HOUSE, NR.TIMES OF INDIA, ASHRAM ROAD, AHMEDABAD – 380 009, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :30/04/2019
To be associated with:
4207529
AHMEDABAD
SPICES, POWDERED SPICES, GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY), FLAVORINGS AND SEASONINGS
4224510  03/07/2019
J.P.FOODS (A DIVISION OF J.P.T.P. PVT. LTD.)
1001, ATMA HOUSE, NR.TIMES OF INDIA, ASHRAM ROAD, AHMEDABAD – 380 009, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :30/04/2019
To be associated with:
4207529
AHMEDABAD
SPICES, POWDERED SPICES, GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY), FLAVORINGS AND SEASONINGS
Trade Marks Journal No: 1914, 12/08/2019 Class 30

4224511 03/07/2019
J.P.FOODS (A DIVISION OF J.P.T.P. PVT. LTD.)
1001, ATMA HOUSE, NR.TIMES OF INDIA, ASHRAM ROAD, AHMEDABAD – 380 009, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since: 30/04/2019

To be associated with:
4207529

AHMEDABAD

SPICES, POWDERED SPICES, GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY), FLAVORINGS AND SEASONINGS
4224512 03/07/2019
J.P.FOODS (A DIVISION OF J.P.T.P. PVT. LTD.)
1001, ATMA HOUSE, NR.TIMES OF INDIA, ASHRAM ROAD, AHMEDABAD – 380 009, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :30/04/2019
To be associated with:
697198, 4207529
AHMEDABAD
SPICES, POWDERED SPICES, GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY), FLAVORINGS AND SEASONINGS
4224513  03/07/2019
J.P.FOODS (A DIVISION OF J.P.T.P. PVT. LTD.)
1001, ATMA HOUSE, NR.TIMES OF INDIA, ASHRAM ROAD, AHMEDABAD – 380 009, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since : 30/04/2019
AHMEDABAD
SPICES, POWDERED SPICES, GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY), FLAVORINGS AND SEASONINGS.
4224519   03/07/2019
KULWANT SINGH PROP. GURU NANAK DAIRY
SCO 4, Sector 21-C, Chandigarh - 160022
Partnership Firm

Address for service in India/Attorney address:
KAIZEN IP ATTORNEYS
C-149, Industrial Area, Phase-7 (Sector 73), Mohali - 160055, Punjab, INDIA
Used Since :05/09/2015

DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking- powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
4224747   03/07/2019
RAJBAI FOOD PRODUCTS
FULWADI PARK, MOVIYA ROAD, GONDAL – 360 311 (GUJARAT) INDIA.
A Partnership Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
NAMKEEN, FARSHAN, WAFERS, FRYMEN AND FRIED GRAM DAL (DALIYA), PASTA, AND BAKERY PRODUCT.
SHAAALAK’S LITE BITE

4224802   03/07/2019

M/S SHALAK EATABLE PRODUCTS PRIVATE LIMITED
BANKEY NAGAR CHAURAHA, KUMRAHWA ROAD, BAKSHI KA TALAB, SITAPUR ROAD, LUCKNOW - 226203, UTTAR PRADESH, INDIA

Body Incorporate

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used

To be associated with:
3835825

DELHI
KACHRI, PUFFS, SNACKS, NAMKEEN, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, ATTA, MAIDA, DÁLIA, BESAN, SUJI, POHA, MUSTARD; VINEGAR, HEENG (FERULA ASAFOETIDA), SAUCES, (CONDIMENTS); SPICES; ICE
CHANDICHAI
4224803  03/07/2019
MOHIT RAJ MATHUR S/O. LATE SHRI RAJESHWAR RAJ MATHUR
TRADING AS OF M/s. RELIANCE MARKETING AT- 3RD FLOOR, 1014 AGARWAL MARKET, MISHRA RAJA JI KA RASTA, CHANDPOLE BAZAR, JAIPUR - 302001 (RAJ).
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2007
AHMEDABAD
Tea.
CHAIBAHAR
4224804 03/07/2019

MOHIT RAJ MATHUR S/O. LATE SHRI RAJESHWAR RAJ MATHUR
TRADING AS OF M/s. RELIANCE MARKETING AT- 3RD FLOOR, 1014 AGARWAL MARKET, MISHRA RAJA JI KA RASTA, CHANDPOLE BAZAR, JAIPUR - 302001 (RAJ).
Proprietorship Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2000

AHMEDABAD
Tea.
4224953   04/07/2019
SURESHKUMAR BHAGWANDAS PARASWANI
PLOT NO. 96, FLAT NO. 5,6, JALNA ROAD, NEAR BALAJI MANGAL KARYALAYA, SINDHI COLONY,, AURANGABAD - 431001
INDIVIDUAL

Address for service in India/Agents address:
PRASAD SATISH TAKALKAR
OFFICE NO.7/8,J. HARNAM PLAZA, OPP.IDBI BANK, Osmanpura, Aurangabad-431005.

Proposed to be Used
MUMBAI
Tea included in Class 30
4225073  04/07/2019
FRB FOODS PRIVATE LIMITED
Shop no.122, 1st Floor, Silver Spring,Wing-A Plot No.G-6, Opp.MIDCoffice,TalojaNavi Mumbai Raigarh MH 410208
BODY INCORPORATE
Address for service in India/Agents address:
DIKSHA VAISH
551, JHA/183, KANPUR ROAD, ALAMBAGH, LUCKNOW-226005

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
FRESHERY

4225255  04/07/2019

BUNDL TECHNOLOGIES PRIVATE LIMITED
Tower D, 9th Floor, IBC Knowledge Park, Bannerghatta Road, Bangalore – 560029
A company incorporated under The Companies Act, 2013

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Used Since :02/11/2018

CHENNAI
Ready-to-eat meals consisting of grains, noodles, pasta and/or rice; chocolate and coffee based beverages; chutneys [condiments]; desserts including but not limited to chocolate mousses, dessert mousses, ice cream; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
THE GOODNESS KITCHEN

4225259  04/07/2019

BUNDL TECHNOLOGIES PRIVATE LIMITED
Tower D, 9th Floor, IBC Knowledge Park, Bannerghatta Road, Bangalore – 560029
A company incorporated under The Companies Act, 2013

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :05/12/2018

CHENNAI

Ready-to-eat meals consisting of grains, noodles, pasta and/or rice; chocolate and coffee based beverages; chutneys [condiments]; desserts including but not limited to chocolate mousses, dessert mousses, ice cream; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
UNIBLESS

4225775   04/07/2019

VISHAL SUBHASHRAO BHOSALE
Flat No .105 B Wing Mangalmurti Complex, Sinhagad Road, Pune 411030, Maharashtra, India
Individual

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments
GONGLOO

4225827   04/07/2019
GAGAN ANAND PROP OF GAGAN FOOD PRODUCTS
A-58, MANDI SAMATI MAJHOLA, NEAR ELECTRICITY HOUSE, MORADABAD-244001, U.P
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used

DELHI
SPICES, BISCUITS, COOKIES, NOODLES, SAUCES (CONDIMENTS), READY TO EAT CEREALS, CONFECTIONERY, VINEGAR
4225922  04/07/2019
MR. KIRAN KUMAR CHIMANLAL PATEL
2-SHREE ZULELAL COMPLEX, OPP RAJ HOSIERY, E-WARD, RAJAVEER KUBERNAGAR, AHMEDABAD – 382 340
PROPRIETOR SHIP FIRM
Address for service in India/Agents address:
KIRIT F. DANTANI
ALL INDIA TRADE SERVICE COMPANY, 252/3014, SUNDARVAN APARTMENT, SOLA ROAD, NARANPURA, AHMEDABAD13
Used Since: 26/11/2018
AHMEDABAD
TEA
4225923  04/07/2019
MR. KIRAN KUMAR CHIMANLAL PATEL
2-SHREE ZULELAL COMPLEX, OPP RAJ HOSIERY, E-WARD, RAJAVEER KUBERNAGAR, AHMEDABAD – 382 340
Single Proprietorship Firm
Address for service in India/Agents address:
KIRIT F. DANTANI
ALL INDIA TRADE SERVICE COMPANY, 252/3014, SUNDARVAN APPARTMENT, SOLA ROAD, NARANPURA, AHMEDABAD13
Used Since :26/11/2018
AHMEDABAD
TEA
Gongfu Teabag
4225982   04/07/2019
BASAO LIMITED
FLAT/RM W604, THE FACTORY, 1 VIP FAT STREET, WONG CHUK HANG, HONG KONG
a limited liability company incorporated under the laws of Hong Kong
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Tea; tea-based beverages; flavorings, other than essential oils, for beverages; essences for foodstuffs, except etheric essences and essential oils; coffee; cocoa; pastries; honey; golden syrup; spices.
Trade Marks Journal No: 1914, 12/08/2019

SHIV BHOLA
4226420 05/07/2019
SUNIL KUMAR WADHAWAN
KABULI BAGH, MASJID WALI GALLI, KUTANI ROAD, PANIPAT
PROPRIETOR

Address for service in India/Attorney address:
TEJ KUMAR
30 DHINGHRA COLONY, SHANTI NAGAR, PANIPAT
Used Since: 01/04/2018

DELHI
confectionery / sugar confectionery, cereal-based snack food, Rice chips, Flour based chips, Confectionery.
4226524  05/07/2019
M. B. TEA & ALLIED PRODUCTS PVT. LTD.
trading as ;M. B. TEA & ALLIED PRODUCTS PVT. LTD.
ORCHID SQUARE, 4TH FLOOR, STATION FEEDER ROAD, SILIGURI - 734005, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
Used Since :01/09/1995
To be associated with:
724354, 859469
KOLKATA
TEA & PACKET TEA.
4226578  05/07/2019
SUMEET SYNFA (I) PVT. LTD.
OPP. HANUMAN TEMPLE, NEAR H.P. GAS GODOWN, DALDAL SEONI, MOVA, RAIPUR 492001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice as included in class 30
URMILA KHANDELWAL M/S ANANTRAS FARMS
C-51, Ram Nagar, Shastri Nagar, Jaipur. 302016.
Individual (Proprietorship Firm)

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
AHMEDABAD

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
4227076  05/07/2019
PINKY XAVIER
THAIPADATH HOUSE, MULAVUKAD P.O, KERALA – 682504, INDIA
Single Firm
Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA
Proposed to be Used
CHENNAI
COFFEE; TEA; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; SUGAR; HONEY; YEAST; BAKING POWDER; SALT; SEASONINGS; SPICES; VINEGAR;
4227306  06/07/2019
SYED MUHAMMED RISWAN V P
No. 203, RENAISSANCE CRAGS, #150/16, 1st MAIN ROAD, SHESHADRI PURAM, BANGALORE – 560020, KARNATAKA
Sole Proprietorship

Address for service in India/Attorney address:
PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekahalli, Bannerghatta Road, Bangalore, Karnataka-560076

Proposed to be Used
CHENNAI
TEA, COFFEE, ALL TYPES OF FLOUR FOR FOOD, FLOUR PREPARATIONS, SNACKS INCLUDING MIXTURES, CHIPS MADE FROM FLOUR, BAKERY PRODUCTS, READY TO EAT PAROTTA, POORI, CHAPPATHI, ALL INSTANT FOOD MIXES AND BATTER, SPICES AND SPICE POWDERS, NOODLES, PASTA, MACRONI, SAUCES, VERMICELLI, PAPAD, HALWAH, CAKES, COOKIES, BISCUITS, BUNS, BREADS, ICECREAM, INCLUDED IN CLASS 30
4227308  06/07/2019
SYED MUHAMMED RISWAN V P
No. 203, RENAISSANCE CRAGS, #150/16, 1st MAIN ROAD, SHESHADRIPURAM, BANGALORE – 560020, KARNATAKA
Sole Proprietorship

Address for service in India/Attorney address:
PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekkahalli, Bannerghatta Road, Bangalore, Karnataka-560076

Proposed to be Used
CHENNAI
TEA, COFFEE, ALL TYPES OF FLOUR FOR FOOD, FLOUR PREPARATIONS, SNACKS INCLUDING MIXTURES, CHIPS MADE FROM FLOUR, BAKERY PRODUCTS, READY TO EAT PAROTTA, POORI, CHAPPATHI, ALL INSTANT FOOD MIXES AND BATTER, SPICES AND SPICE POWDERS, NOODLES, PASTA, MACRONI, SAUCES, VERMICELLI, PAPAD, HALWAH, CAKES, COOKIES, BISCUITS, BUNS, BREADS, ICECREAM, INCLUDED IN CLASS 30
4227632   06/07/2019
M/S TALERA HOLDINGS LLP
No.10/A, 2nd Floor, Chandrakiran Building, Kasturba Road, Bangalore - 560001
Partnership firm

Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
Used Since :22/03/2019
CHENNAI
Tea Bags, Coffee Powder, Hot Chocolate Powder
Trade Marks Journal No: 1914, 12/08/2019 Class 30

4227649 06/07/2019
ZUARI SUGAR & POWER LIMITED
PLOT NO. 2, ZAMRUDPUR COMMUNITY CENTRE, KAILASH COLONY EXTENSION, NEW DELHI-110048
Wholesale sugar trading
Public Limited Company

Proposed to be Used
DELHI
Sugar, Coffee, tea, cocoa, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, Bread, Pastry And Confectionery, Ices; Honey, Treacle, Yeast Baking Powder, Salt, Mustard, Vinegar, Sauces (Condiments), Spices Ice, Biscuits, Cakes, Candy For Food, caramels, Chewing Gum Chocolate, Decoration For Cakes, Fondants, Ginger Bread,Golden Syrup, Ice Cream, Liquorice, Lozenges, Macaroons, Maltose, Malt Biscuits, Malt Extract for food, Malt Sherbets, Stick Liquorice, Sugar Confectionary, Sweetmeats (Candy), Sweets (peppermint) and packaged food included in Class 30.
Ofcours lip lock

4228164   08/07/2019
ITALIAN EDIBLES PVT. LTD.
Survey No. 367 / 7, 369 / 3, Nemawar Road, Near Prabhu Tol Kanta, Gram – Palda, Indore (M.P.)
Company Incorporated under Indian Company Act, through Director

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used
To be associated with:
2046567, 2601716

MUMBAI
Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary, Bakery, Candies, Snack foods made from corn and in the form of rings, Namkeen, Ready to eat savory snack foods made from maize meal formed by extrusion.
4228520    08/07/2019
BABEETA GOVIL
216, SK, Shreeshyam Height, Sampat Hill, Bicholi Mardana, Indore (M.P.) - 452001
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used

MUMBAI
Tea, Slimming tea, Milk tea, Iced tea, Green tea, Tea extracts, Fruit flavoured tea, Tea bags, Tea bags for making non-
medicated tea, Coffee, Coffee drinks, Flavoured coffee, Ground coffee, Coffee bags and Iced coffee, Beverages made from
chocolate, Flavourings for beverages, Cereal based food bars, Cereal based snack food, Biscuits, Pastries, cakes, tarts
and biscuits (cookies), Toasts [biscuits], Salted biscuits, Wafer biscuits, Confectionery made of sugar, Dairy
confectionery, Confectionery, Flour confectionery and Frozen confectionery, Cakes, Cake slices [pastries], Flavorings for
cakes and Fruit cakes.
4228767 08/07/2019
RAJKUMAR AGRAWAL
H.No. 5251, Gali No.2, Dk Medical Store, Subhash Colony, Ballabgarh, Faridabad, Haryana-121001
INDIVIDUAL
Address for service in India/Attorney address:
RAGHAVENDRA KATARA
76, Garhsani, Malpura Agra
Proposed to be Used
DELHI
TEA
4228849   08/07/2019

ANANTAKOTI GLADIOLUS FOODS & NUTRIMENTS PRIVATE LIMITED
HOUSE NO. 361, IIND FLOOR, HIND NAGAR, KANPUR ROAD, LDA COLONY, LUCKNOW, U.P.-226012, UTTAR PRADESH, INDIA.
MANUFACTURER & TRADER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013

Address for service in India/Attorney address:
ABHISHEK PATHAK
4/1094, VIKAS NAGAR, LUCKNOW, U.P-226022
Used Since :08/04/2019

DELHI
CONFECTIONERY INCLUDING CHOCOLATES, SWEETS, TOFFEES, BISCUITS, PASTRY, WAFERS AND CANDIES AND NAMKEEN
4228984    08/07/2019
NUPUR RAVI TRADING AS NAVI CREATION
Flat No 101, Rohit Park 2, Morya Colony, Tapkir Nagar, Kalewadi, Pune - 411017
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Coffee, tea, Cookies, Cakes, cocoa and artificial coffee, Rice, pasta and noodles, Tapioca and sago, Flour and preparations made from cereals, Bread, pastries and confectionery, Chocolate, Ice cream, sorbets and other edible ices, Sugar, honey, treacle, Yeast, baking-powder, Salt, seasonings, spices, preserved herbs, Vinegar, sauces and other condiments, Ice.
4229453  09/07/2019
KAMALAJADEVI BHEL
Mahalunge Phata, Kalamb Mandir Shejari, Ambegaon, Pune - 410515
A Proprietorship Firm

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Proposed to be Used
MUMBAI
BHEL, NAMKEEN, FARSAN, SNACKS INCLUDED IN CLASS 30
TOLINS
4229725  09/07/2019
MR. K.V. TOLIN
Kalamparambil House, Kalady, Ernakulam District, Kerala 683574, India
Indian Citizen
Address for service in India/Attorney address:
SUNIL JOSE
SUNS LEGAL, Doxa Business Centre, No.16, Cenotaph Road, Teynampet, Chennai – 600018
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, rice cakes, rice puddings, rice flour, rice-based snack foods, foodstuff made from rice flour; pasta and noodles; beverages with coffee, cocoa, chocolate or tea base; processed grains, starches, and goods made thereof; convenience food and savory snacks; baked goods, chocolate and desserts; cereal bars and energy bars; flour and preparations made from cereals; tapioca; bread, pizza, pies, sandwiches; pastries and confectionery; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking powder; baking preparations; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); wheat, wheat flour, processed wheat, rawa, suji, maida, wheat-based snack foods.
Trade Marks Journal No: 1914, 12/08/2019

Class 30

4229895 09/07/2019

MR. ASHOK SHAH TRADING AS LEVAGO BAKERS

405 / ARAVALI BUSINESS CENTER, RAMDAS SUTRALE MARG, OFF R. C. PATEL ROAD, BORIVALI WEST - 400092,
MAHARASHTRA, INDIA

PROPRIETORSHIP

Address for service in India/Agents address:

MAKHIJA & ASSOCIATES.

OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used

MUMBAI

BAKERY FOOD PRODUCTS, CAKES.
HUMMING EARTH

4230504  09/07/2019

THE BOMBAY BURMAH TRADING CORPORATION LIMITED
9, WALLACE STREET, FORT, MUMBAI 400001.
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956.

Address for service in India/Attorney address:

TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.

Proposed to be Used

MUMBAI

TEA, TEA SUBSTITUTES, ICED TEA, GREEN TEA, BLACK TEA, COFFEE, BREWED COFFEE, SUBSTITUTES (COFFEE -)
ARTIFICIAL COFFEE, COFFEE EXTRACTS, UNROASTED COFFEE DECAFFEINATED COFFEE, GROUND COFFEE,
COFFEE ESSENCES CHICORY BASED COFFEE SUBSTITUTE, MIXTURES OF COFFEE AND CHICORY, PEPPER, SPICES
INCLUDED IN CLASS 30.
BHUSHAN MADHRANI
trading as ; NANA CAFE
SHOP NO. 2, EVERSINE EMBASSY OPP COUNTRY CLUB, VEERA DESAI ROAD, ANDHERI (WEST), MUMBAI-400053

4230778 10/07/2019

TEA AND COFFEE INCLUDING IN CLASS 30
BHUSHAN MADHIRANI
trading as ;CLASSIC NANA
SHOP NO. 2, EVERSINE EMBASSY OPP COUNTRY CLUB, VEERA DESAI ROAD, ANDHERI (WEST), MUMBAI-400053
Proposed to be Used
MUMBAI
TEA AND COFFEE INCLUDING IN CLASS 30
4230875 10/07/2019
AJMATHULLA VANDIKATLA PROPRIETOR OF M/S AJMATH TRADERS
GANGAROUTH 5-134-B, MASAPETA, RAYACHOTI, CUDDAPAH, ANDHRA PRADESH-516269

PROPRIETOR

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
CHENNAI
TEA, COFFEE
4231731  11/07/2019
FAB FLAVOURS & FRAGRANCES PVT. LTD.
1489-91, 1ST FLOOR, S.P. MUKHERJEE MARG, DELHI- 110006, INDIA
MANUFACTURER & TRADER

Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026

Proposed to be Used
DELHI
FOOD FLAVOURINGS OTHER THAN ESSENTIAL OILS; FLAVOURINGS OTHER THAN ESSENTIAL OILS; FLAVOURINGS OTHER THAN ESSENTIAL OILS FOR BEVERAGES; VANILLA FLAVOURINGS FOR CULINARY PURPOSES; ESSENCES FOR FOODSTUFFS (EXCEPT ETHERIC ESSENCES AND ESSENTIAL OILS)
KEN GLOBAL.
FACTORY:- B-88, MANGOL PURI INDUSTRIAL AREA, PHASE-II, NEW DELHI.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2014
DELHI
TEA AND COFFEE.
CRYPTOFIRM TECHNOLOGY SOLUTIONS PRIVATE LIMITED
D No 1-65-27, MIG 85, Sector-2, MVP Colony, Visakhapatnam-530017, Andhra Pradesh
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
Grip
4232218   11/07/2019
AKASH GUPTA
S/O RAJINDER MOHAN GUPTA ,H N0.1798E/4,PUCCA BAGH ROPAR,ROPAR,UPNAGR,ROPAR,PUNJAB-140001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
CHOCO TOSS

4232402    11/07/2019

MR. SANTOSH SEVANI PROPRIETOR OF JAI GRAHA UDHYOG
73 SHANTI NATHPURI HAWA BANGLA ROAD NEAR SAI TEMPLE TAI KIRANA IDORE 452001

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used

MUMBAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice
Mönch Veda
Nature Delivered

4232414  11/07/2019
MEADOWS INDIA
A4 PRIME PLAZA, GR FLOOR, J.V. PATEL COMPOUND, BM MARG, OPP RLY STN, ELEPHINSTONE (W), MUMBAI-400013,
MAHARASHTRA, INDIA
Partners
Address for service in India/Attorney address:
S A ASSOCIATES
302, Vighnaharta CHS, Teli Galli, Opp. Sai Baba Mandir, Dongarpada, Virar (West), Pin - 401 303, Tal. Vasai, Dist. Palghar,
Maharashtra
Proposed to be Used
MUMBAI
Organic thickening agents for cooking foodstuffs included in class 30.
4232419  11/07/2019
GOPAL SALES
Plot No - 152, Rampara Road, Near – Soni Parajiya Vadi, Talaja - 364140, Dist. Bhavnagar, Gujarat, India.
Proprietorship Firm

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009, India

Proposed to be Used
AHMEDABAD
Chilli sauce; Spicy sauces; Pepper sauces; Curry sauces; Salad sauces; Curry sauce; Pesto sauce; Chimichurri sauce; Caramel sauce; Steak sauce; Soya sauce; Brown sauce; Ketchup [sauce]; Fish sauce; Pasta sauce; Pesto [sauce]; Chilli sauce; Pizza sauce; Tomato sauce; Chocolate sauce; Hot sauce; Papadums; Papad (Cereal based snacks); Spices; Baking spices; Powdered spices; Curry spices; Bread flavoured with spices; Shrimp chips; Corn chips; Grain-based chips; Chips [cereal products]; Whole wheat tortilla chips; Besan (Gram flour); Instant noodles; Instant rice; Instant pancake mixes; Gravy mixes; Spice mixes; Curry spice mixes;
4233040  12/07/2019
M.ARUN KARTHIK
M/S.RUPINI ENTERPRISES, FIRST FLOOR, NO.64, WEST MASI STREET, MADURAI (DIST),PIN CODE- 625 001,
TAMILNADU, SOUTH INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
V VASUKI
M/S.BGROW SERVICES,NO.500, 2ND FLOOR, 10TH EAST CROSS STREET,ANNANAGAR, MADURAI – 625 020.
Proposed to be Used
CHENNAI
MILLETs, GRAINS, SPICES, FLOOR PREPARATIONS MADE FROM CEREALS, RICE, NOODLES, MOLASSES FOR FOOD,
JAGGERY.
4233959  13/07/2019
MR. MOTISINGH PUROHIT TRADING AS MOTILAL BHUJIAWALA
361, Shankar Nagar, Barkheda Pathani, Bhopal- 462 021( Madhya Pradesh)
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :30/01/1990

To be associated with:
1421792

MUMBAI
Namkeen & Confectionery
4234207  13/07/2019
PARAKH AGRO INDUSTRIES LIMITED
Gat No. 45/ 1, 2, 3 VILLAGE BHANDGOAN, TALUKA DAUND BHANDGOAN Pune - 412214
Public Limited Company
Address for service in India/Agents address:
BHUSHAN SOHANLAL KOTECHA
10, D WING, SECOND FLOOR, KK MARKET, DHANKAWADI, PUNE-411043.
Proposed to be Used
MUMBAI
Pasta, pasta sauces, spaghetti, macaroni. noodle's etc.
4235665  15/07/2019
KRATOS FOOD PRIVATE LIMITED
B-1201,Westgate,Nr.YMCA Club, S.G.Highway, Makarba Ahmedabad – 380054, Gujarat
A private limited company recognised as a startup by the Department for Promotion of Industry and Internal Trade.

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
AHMEDABAD
Confectionery; chewing gum; lollipops; candy; caramels(candy); chocolates; jellies(confectionery); pralines; toffees
4236324  16/07/2019

ARBOREAL BIOINNOVATIONS PRIVATE LIMITED
BIOTECH PARK, INCUBATOR II SECTOR G, JANKIPURAM, KURSI ROAD, LUCKNOW 226021

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Natural sweeteners; Coconut sugar [natural sweetener]; Raw honey [natural sweetener]; Maple syrup [natural sweetener]
4236326   16/07/2019
SOMA MADHUKAR
HOUSE NO- C-432, NEAR VYAPAR KENDRA, SUSHANT LOK-1 GALLERIA DLF- IV, GURGAON, HARYANA-122009
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]; Packaged meals consisting primarily of pasta or rice
4236336    16/07/2019
ECHPEE CONDIMENTS PRIVATE LIMITED
199/12 SAINIK NAGAR KASAMPUR MEERUT MEERUT UP 250001 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Allspice, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4236672    16/07/2019
MR. RAM JAGWANI TRADING AS KRISH FOOD INDUSTRY (INDIA)
B-34/1, M.I.D.C., ANAND NAGAR, ADDITIONAL, AMBERNATH (E), DIST THANE-421506, MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
To be associated with:
3529963
MUMBAI
BISCUITS & CONFECTIONERY.
GREEN MANGO PETALS

4236909  16/07/2019

D.M. FOOD INDUSTRIES
Khasra No. 51/1, A.B. Road Opposite Alpa Lab, Pigmamber, Mhow (M.P.)

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 Gold Plaza, M.G. Road Indore

Proposed to be Used
MUMBAI

ALL CONFECTIONERY ITEMS INCLUDED IN CLASS 30
MILKCHAMP SMOOTH
4236910   16/07/2019
D.M. FOOD INDUSTRIES
KHASRA NO. 51/1, A.B. ROAD, OPP ALPA LAB, PIGDAMBER, MHOW, M.P.
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Proposed to be Used
To be associated with:
3609555
MUMBAI
ALL CONFECTIONERY ITEMS INCLUDED IN CLASS 30
DUINKOP
4237021  16/07/2019
J. SATHYA PRIYA
3n,”Devi kripa”, 5th street, Chandragandhi nagar, Coimbatore-641028
Individual
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]